COUNCIL OF STATES

Saturday, 6th March 1954

The Council met at two of the clock, Mr. Chairman in the Chair.

RESIGNATION BY SHRI K. C. GEORGE

MR. CHAIRMAN: I have to inform hon. Members that Shri K. C. George has resigned his seat in the Council of States with effect from the 5th March 1954.

THE BUDGET (GENERAL) 1954-55—GENERAL DISCUSSION—continued.

SHRI KISHEN CHAND (Hyderabad): Mr. Chairman, I shall now come to the capital Budget οf Government Our wherein hon. Finance Minister provided for a floating debt of Rs. 250 crores. It is not clear what the hon. Finance Minister means by "floating debt". If this debt is obtained from Treasury Bills it is really a loan from the market. I think, Sir, the hon. Finance Minister probably means by it the printing of new currency notes to the extent of Rs. 250 crores because that is the real deficit financing.

I will, Sir, discuss in a few words the effects of this type of financing on the country's economy. Sir, we are launching on a mixed type of economy. That means we are going to have a private sector as well as a public sector for the starting and running of industries in our country. In such a mixed economy we have got to be very clear and earmark the various industries for the two sectors to work together and also earmark the sources of capital formation for both of them. The hon. Finance Minister through the Reserve Bank has entirely controlled all the scheduled banks from lending any money to trade and industry and the Finance Minister is withdrawing, by offering high rates of interest, all surplus money from the market. The net result is that there is no money left for the private sector to develop. If we do not want the private sector to develop, it is well and good. Government should come forward and start the industries, but if the Government does not start the industries and does not leave any money for the private sector to develop, how the problem of unemployment going to be solved in this country? There are no new industries coming up. All this is due to the fact that there is no money in the market. is very easy to say that capital is shy, but capital is not shy. There is no capital to come forward. The scheduled banks are the repositories of savings and you have controlled them. They can only invest Government securities. Sir, the real benefit of deficit financing will be visible if by deficit financing the hon. Finance Minister agrees to the printing of notes to the extent of about Rs. 250 to Rs. 300 crores every year. During the last war from 1941 onwards to 1944, currency notes to the extent of Rs. 300 crores were printed every year and our currency was increased by nearly 1,200 I would like hon. Members crores. to consider what were the bad effects

Shri H. P. SAKSENA (Uttar Pradesh): Inflation.

SHRI KISHEN CHAND: During war years the prices of articles did not go up as much as they have gone up during the years which you years call of non-inflation. Ιf you remember the years of 1942 and 1943 the price level then was much lower than it is at present. Sir, at present the of agricultural products have started going down; the prices of food grains are also going down but it is leading to greater unemployment. At such a time deficit financing done by an increase in the circulation of notes may lead to about 5 to 10 per cent. increase in prices. That means it will arrest the deflation that is setting in in the agricultural prices.

[Shri Kishen Chand] deflation is going to very seriously affect the interests of the agricultural population. If the prices of foodgrains and the prices of raw materials produced by the agriculturists go down as rapidly as they are going down at present, it will create a very serious situation in our country. People do not realise it. They may be wise after the event, but untold harm would have been done to the economy of the country by this type of carelessness. I think. Sir. the financing of our capital should be carried on by pure The Finance simple deficit financing. Minister should leave enough sources of capital formation in the private sector which will give a great stimulus to the development of industries in our country, especially of the consumer type. And if these consumer type of industries develop. it will lead to greater employment and the raising of the standard of standard of living. After all, the living does not mean the satisfaction of the bare necessities of life like food. It is the consumer goods that raise the standard of life and in every society, it is a section of people that produces the consumer goods and the other sections use it. That is the best possible economy that we can

Sir. I will only say that the hon. Finance Minister has not made up his mind. On the one hand he wants to go in for deficit financing and on the other side he wants to impose excise duty. He has imposed excise duty on only three items this year but I think it is only a forerunner. He has indicated in his speech that later on he is going to impose excise duty on other articles. He wants to put in more money in the market by deficit financing and also take it away by excise duties on consumer goods. I think this type of policy is not going to benefit our economy at all. has got to adopt some sort of a bold Too much conservatism is policy. not going to help our country. It is going to create such a magnitude of unemployment in the country that

the whole Government will be engulfed by it. It will be far better if calculated risks are taken and a new type of economy is evolved in the country: unless a bold policy is adopted, there is no chance of survival.

The hon. Minister has concluded his Budget speech with a sort of survey of the economic progress of our country during the last seven years. I submit. Sir. that it is too rosy a picture. The actual facts are quite different and I shall give the owner side of the picture for your kind consideration. The hon Minister has referred to all events which have happened these seven years. but I will not give the other side of the picture in respect of all of them, but only about a few of them. The first point about the rehabilitation of the retugees. I maintain. Sir that Congress Government to agreed partition at the last moment without taking due precaution, so that it led to wholesale murder, butchery and arson and millions had to migrate to either side leaving behind their dear and near. The attempts at rehabilitation have been half-hearted and the doles have only helped them to eke out a bare existence.

The second great achievement is the integration of States, I submit. that the ruling princes were a tottering lot and would have disappeared, but the Congress Government guarded their position and is paying an annual subsidy of Rs. 6 crores free of all taxes for seven years and has permitted them to transfer assets and newelleries worth several hundreds of crores outside the country and to distribute a like amount among their relations in the country.

Sir, the foreign trade and industry have been allowed to flourish in the country at the cost of indigenous trade and industry and are being allowed to take away nearly Rs. 100 crores per year in the shape of interest, profit and services.

restricted drawn and trade is to sterling area and Commonwealth countries by giving all sorts of preferences so that the credit of sterling is maintained. Old army equipment, outdated naval ships and outmoded aircraft are being purchased and other sterling areas to permit them to dispose of their junk The sterling at fabulous prices balances should have been utilised to liquidate foreign assets in India at The balances should pre-war prices have been converted into dollars in 1949 at the then prevailing price of 30 would cents per rupee That enabled the Government to set up basic factories for machine and producing basic chemicals, thereby making the country independent of all nations in times of emergency

The level of indirect and taxation has been raised to such a level that it has led to price-increase of consumer goods and the people cannot afford to purchase them credit facilities have been controlled by orders of the Reserve Bank, which is leading to widespread unemploy-The plight of trade and smallscale industries was never worse than The Government inausat present tries are top-heavy and the cost of production is too high

The cost of civil administration has increased five-fold as compared to prewar years, and the three-fold increase in staff is adding to red-tape and inefficiency. The additional staff is justifying its existence by transferring files from one room to another and where decisions used to be taken after two or three 'notings', they are now taken after twenty 'notings'.

achievement of The grandest Government is the Five Year Plan which is supposed to double the national income in a period of 27 years, probably by which date the population would have increased by 40 per cent. The Plan is behind schedule of spending in the first three years, and

The sterling balances are not being | will now increase the tempo of spending so that all the 2,250 crores rupees are finished in five years No proper assessment is being made of the benefits derived from the Plan. The cost of all construction is calculated on rates prevailing in the UK. or the USA, and any praise from interested foreign experts or foreign diplomats, is taken as a certificate of efficiency and usefulness of the Plan

> The Government is helping in the creation of a new caste system. It is that of IP (Important Persons). (Very VIP Important Persons) and VVIP (Very Very Important Persons), who remain apart from the common man for fear of contamination

> When the history of these seven years is written by some future historian, he will be surprised why the men at the helm of affairs adopted such a weak policy and missed the golden opportunity of building a prosperous India, taking the fullest advantage of world conditions verdict will be that the men were not big enough for the occasion.

> SHRI H N KUNZRU (Uttar Pradesh) Mr Chairman, I should like to begin by offering a warm welcome to the officers and men of the Indian forces who have returned recently Korea. after doing a verv difficult job remarkably well By their understanding, impartiality, and efficiency they have served the cause of world peace and have enhanced the prestige of India.

Sir, our Defence forces may be called upon to handle even more difficult jobs in future It is, therefore, necessary that we should take such measures as will enable them to work with the maximum efficiency The size of our military Budget which used to be the subject of criticism every year, has had only one critic in this House this year. It is recognised that although it may appear to be large, it is not too large to ensure the security of the country If more money were available. I have no doubt that the

[Shri H. N. Kunzru.]

Defence Ministry would lay claim to a portion of it in order to provide the things that our Defence forces badly need. But, as no money is available, it is more than ever necessary that such measures should be taken as would make for the full utilisation of the available funds in the best possible manner.

I should like to place before the House and the Finance Ministry two suggestions which, I think, without adding materially to the permanent cost, would add to our security and enable us to follow a sound policy. The first measure that I should like to graw the attention of Government to is the need for the manufacture of stores and equipment in India. know that something is already being done in this connection and that thinking of taking Government is steps to undertake the manufacture of stores and equipment that are now peing obtained from outside. But, I suggest that more active measures should be taken to achieve this end and to enable us to have the more important stores and certain types of mechanical transport manufactured in this country. I do not know long the plans of Government will mature. but think take to that it is desirable that Five Year Plan should he prepared for the development of the manufacturing side. There are countries where the development plan has needs centred round the of the Defence Department. Our development plan has not followed model. But I think in the circumstances in which we are placed, it is necessary for us to pay attention to it immediately, to take substantial steps in that direction during next two years of the Plan and to make further development an integral part of the next Five Year Plan.

The next suggestion that I have to make relates to the development of our intelligence services. During British rule, broadly speaking, the higher personnel of these services was largely British.

[Mr. Deputy Chairman, in the Chair.] Our experience and our knowledge therefore of the methods ٥f rather obtaining information are value limited, but the οf complete obtaining accurate and information in these days cannot be doubted. We have various ways of gaining information; but I think, Sir, it will be admitted on all hands that our sources of information have not covered themselves with credit in the eyes of public. Everyone feels that there is something wanting, and that some steps should be taken to increase the efficiency of these services. Now, what I suggest, Sir, is that the technique required for obtaining accurate information in the present circumstances should be properly studied, and that the people whose business it is to enable their country to have the material on which a sounder policy can be based be properly trained to do their job.

The second suggestion that I venture to make is that efforts should be made to secure more co-ordination than is observable at the present time. We have some arrangemen s for securing co-ordination, but in my opinion they are inadequate. Take the U.K. and the U.S.A. the methods that are followed there, you will see that there is an appreciable difference between the organisation that secures this formation in the U.K. and the U.S.A. and the organisation that we have in this country. The organisation there is appreciably superior to the organisation that we have in this country. In America, for the co-ordination of information they have established a central information agency which does not merely collate and circulate information but has, what I may call, field agencies. I think, Sir, that the time has come when we should study, as far as we can, the methods that are followed in other countries and try to obtain much more able information than what we are doing at the present time. I therefore, think, Sir, that if a committee is appointed by Government to go

into this matter, it may easily be able to make valuable suggestions which will be useful to the country both at the present time and in future.

The last point, Sir, in connection with our Defence Budget that venture to deal with relates to the need for the appointment of an Indian officer as Director of Military Realising the importance Training. of this matter I pressed Government two years ago to appoint an Indian officer as soon as the term of office of the officer occupying that position at that time expired. But Government extended his term of office by two years. This extension is to expire on the 31st March this year. but Government have thought fit in their wisdom to extend his term further. I should like to know, Sir, why this thing has been done. We have Indian officers occupying higher positions. Why is it then that we should not be able to have an Indian Director ofMilitary Training? I know that we competent British officers in our army. We have some in our training institutions, for instance, who are doing very good work, but I think that it high time that the post of Director of Military Training occupied by an Indian. I see reason why the existing arrangement should continue. I say nothing against the officer who is Director of Training at the Military present time. But I do not know whether he has such special qualifications for his work that it is necessary for us to retain his services for another year or two. I should like Government to tell us as to what are the special qualifications and the special services rendered by him that have made it extend his term of office again. I should further like to know, Sir, as to what is the period for which extension has been granted. Sir, I greatly regret the action taken by Government. I think it is wholly unjustified.

And now, Sir, turning to what I may call our Civil Budget, I may

say that it is broadly speaking a development Now. Budget. most important feature ofBudget is the need for deficit financing on which the Finance Minister has laid a great deal of stress. referred to it last year too. But the emphasis that he has laid on it this year shows that it has become absolutely necessary in his opinion that it should be resorted to in a substantial measure. Now, Sir, I am not opposed principle to deficit on financing. In an undeveloped country financing, I should think, would be necessary to a great extent to provide the funds required for the development of our economic resources. But we have to consider the present situation and the extent to deficit financing may be resorted to in order to carry out fully the The Year Plan. statistics that enable us to whether the circumstances are favourable to the adoption of the method of deficit financing are those relating to the general price index and the food index. I shall take the food index In 1952, it is well-known that we had to import about 4 million tons of food from abroad. Yet in March 1952 the food index was-I believe it. is for cereals-342.7; in December 1952 it was 344.5; but in 1954 it was 386.4. The index has certainly fallen in the course of a week. but it must be remembered that there has been an increase of 33 points since December 1952. A great deal has been said about the development of our food resources and the record production of cereals in 1952-53. is true that the quantity produced in this country was one and a half million tons more than the base year 1949-50, but in spite of this we see that the food index is appreciably higher than it was in a year of admitted scarcity.

I shall now turn to the general price index. In December 1952 it stood at 372.7, and on the 6th February this year it stood at 396.8. There was a rise of about 24 points. Here too the position is not very reassur-

[Shri H N Kunzru] It is true that inflation has been controlled but I think it is equally clear that up to the present time even a slight inflationary pressure easily undo the work done during the last two years We have therefore to be very careful I understand that the agricultural year 1953-54 prove to be even more favourable than the year 1952-53 I shall be very happy indeed if the forecast recently made turns out to be true might ease the position and have a good effect on the food index and the general price index, but at the present time we have to proceed cautious-

The Five Year Plan provided an expenditure of Rs 2 069 The Government have recently taken in hand schemes in order to reduce These schemes unemployment cost about Rs 175 crores Therefore the total expenditure on the would be about Rs 2,244 crores budgetary resources, excluding foreign assistance. amounts to Rs 1 258 There is thus a gap between the target and the available resources of about Rs 1,000 crores The authorised foreign assistance up to the present time amounts to about Rs crores and we can withdraw, as the Finance Minister told us. crores from our sterling balances We can therefore reduce the deficit about Rs 520 crores Even so, the deficit would be of the order of Rs 450 crores I do not know whether this is the maximum amount of the gap between our resources and total expenditure that we bridge. Take the year 1952-53 understand that the completed figures show that the expenditure incurred on development has fallen short of the Budget Estimates or the Revised Estimates by about crores Apart from this we have been told by the Finance Minister that the .States have lagged behind in fulfilling the responsibility undertaken by them for the provision of the resources required for carrying out their part of the development plans The report

on the progress of the Five Year Plan during the years 1951 to 1953 draws attention to the same fact, and says that in the case of the States the corresponding figure for the five period is Rs 532 crores. while actual performance in the first years is only about Rs 101 The situation may have improved in the year 1953-54. it seems from the figures supplied to me, which I have been warned are only rough approximat ons, that some improvement has taken place, but I should like to know what is the shortfall in State expenditure that is likely to accrue by the end of 1955-56, and I should further like to know what is the position with regard to the development of the private industrial sector Its development does not obviously form part of the development of the public sector The Finance Minister while replying to the debate on unemployment in the other House said that the private sector had been able to obtain about 52 crores for the expansion of the existing industries and possibly the starting of some new ones and that this sum was adequate for its purpose Now, I should like to know whether the position in 1953-54 was equally satisfactory I should further like to know how the Government obtain information with regard to the private sector there any established channel for the provision of information? I do not know of any publication that supplies us with information on this and so far as I know, Government have to correspond with the directors of each industry in order to find out the additional sum invested in it for its expansion If this is a fact, I venture to think that this is a highly unsatisfactory position and that thing should be done to obtain information as regularly about expenditure in the private sector as can be obtained in the public sector Now I do not know whether the actual gap between Our resources and the development expenditure to be incurred by us will be more orless than T have calculated I should like to know what the

Government's estimate is because unless we know it, it is difficult for us to make up our minds with regard to the question of approving or disapproving of the extent of deficit financing that is proposed. the circumstances as they are, it seems to me that Government must proceed with the greatest caution; though circumstances may have changed greatly for the better during the last two years, the forces that still exist make it necessary that we should continue to move forward with caution. 1est the progress that we made should he destroyed or be reduced to any material extent. There is just one more point about the responsibilities of the States that I should like to have information about. The report on the progress of the Plan during the years 1951-53 says that in five States-Madras, Bihar, West Bengal, Mysore and Saurashtra-the additional resources provided were of the order of Rs. 20 crores while the targets for the Plan period for these States is Rs. 208 crores. If the resources of these States were to be increased in equal proportions every year, the resources these States should have been raised by Rs. 80 crores but as a matter of fact they have been raised only by Rs 20 crores. I should like to know what this difference is due to, and this makes it all the more necessary to know what the actual extent of deficit financing is likely to be.

Now I venture to suggest that though it is necessary to out carry the Five Year Plan. Government should tell the States that there is a limit to the assistance that they can give to the States for the purpose of carrying out the Plan. They should press the States as strongly as they can to fulfil their responsibilities to the maximum extent possible.

Now I should like to say a word about the customs and excise duties proposed to be levied by the Finance Minister. I know that the imposition of certain customs duties and the remission of certain existing duties

cancel one another but one of the things on which it is proposed to levy a customs duty is betel-nut. Now the Finance Minister has said in his budget speech:

"Profit-margins on betel-nuts have for some time been very high often leading to the payment of premium on import licenses. We do not think that this would in any way affect the available supplies or occasion any significant increase in prices".

I thought, when I heard this, that the duty would have to be paid by the seller who was already high prices and not by the consumer but my enquiries show that the price of betel-nut has risen in exact proportion to the duty levied by the Finance Minister. The enhancement is a little more than the duty imposed by Minister. The dutv Finance the amounts to about Rs. 0-13-0 per seer but the increase in the price is Re. 1/per seer. It is obvious therefore that it is not the seller but the consumer that will have to bear the weight of the new duty. As regards the excise duty, while the sale of cloth has improved during the last two months, I do not know whether it has increased to such an extent as to give us some justification for thinking that an increase in its price would not affect its purchase by the public. I should like to have some information So far prices have not Government. risen except in the refugee shops, but in a month or so, even the wholesale dealers may raise the prices. Government must have thought about the matter before deciding to impose this duty and I should like them to give us full information on this subject.

Then I should like to say a word about soaps and footwear. The imposition of a 10 per cent. duty on footwear has already created great dissatisfaction in the leather market in Agra. It is felt. notwithstanding the assurance given by the Finance Minister that shoes produced through cottage industries would be exempted

[Shri H N Kunzru.]

from the new duties, it is a fact that the prices of footwear have risen and that it is feared that they will depress the snoe market further than it is already depressed I shall not say anything about soap, except that it seems that at present the price of every quality of soap has risen two pice per cake It seems, therefore, Sir, that the consumer will have to feel the weight of the new taxation The taxation is not of such a character as might not be felt by the Everything that he buys consumer will make him realise that he is paying more for it than he did before Although the need of the Government for getting more funds is quite clear, yet what has actually happened requires that they should pay a little more attention to this matter more information than thev give us have done so far

Just one point more, Sir, and I have done. We have heard a great deal during the last few months about unemployment, particularly unemployment amongst the educated classes in this country. The Finance Minister said during the unemployment debate in the other House that the number of the unemployed had risen from 425,000 in March 1953 to I think

SHRI J S BISHT (Uttar Pradesh) To a little over 500 000

KUNZRU Ν Yes. to 523,000 in December 1953 Now, can the Government tell us what effect of the Pian so far in increasing employment has been? When it was placed before us we found that according to official calculations should increase employment by about 52 lakhs in 5 years Now, has any increase actually in employment been three observable during the years already elapsed? And that have what the outlook for the future? mean, it will be a serious thing if the Plan so far carried out at present has not fulfilled the hopes of the Planning Commission in regard to increased employment As regards employment

among the educated classes. the Plan, no doubt, will create new openings for them, I think we have to remember that this question cannot be tackled by Government alone I think it will have to be tackled by the private sector. which includes both organised and unorganised dustries and the cottage industries According to the report of the National Income Committee, the number of people employed bv factories 1950-51 amounted to about 30 lakhs and those engaged in small prises numbered 1 crore and 15 lakhs It is obvious, therefore, that if problem of unemployment is to tackled, vigorous steps must be taken to expand our industries and in particular, to help the unorganised, that is, the smaller industries, and the cottage industries The Government have already established an All-India Handloom Board and an All-India Handiciaf. Board I do not know what these Boards have done Some information has been given about work in the explanatory memoran-But what I want to know is dum have they a workable plan that will enable us to reduce the unemployment substantially in the course the next three, four or five years? We have been talking about cottage industries for years and yet have made no If the Handloom Board and advance the Handicraft Board work leisurely way that agencies connected with these activities have done in the past, then they will not prove to be of any real value in grappling and dealing successfully with the very cult problem before us I hope, Sir, that the Government will be able to give us adequate information on this point

Sir, before I sit down, I should like to say I recognise the determination shown by the Finance Minister in matters relating to the provision of funds for the execution of the development plan and the prudent policy that he has followed He will no doubt, be equally prudent in future. But it is the duty of all of us who take part in this debate, to draw at-

tention to such factors, such important factors as seem to us to bear on this question and while appreciating the efforts made by Government, to warn it against taking steps which, though their purpose may be to carry out the Plan may in the end do more harm than good

3 р.м.

T. R. DEOGIRIKAR (Bom-Shri Mr. Deputy Chairman, bay): congratulate the Finance Minister over the Budget. Budgets may come and Budgets may go but our proverbial poverty goes on for ever. I am not, therefore, very particular about the nature of the Budget. According to me, the Budget which links up the past with the present and provides for the future is the best. As we are building a new nation, we should care less for the past, a little for the present but most for the future. Looking to this Budget in this perspective, I welcome it

Coming to the Budget proposals to make up the deficit. I beg to submit that as we are planning for plenty and are undertaking big ventures a proper psychological atmosphere and confidence must be created in minds of the people Pinching a few lakhs from here and pinching a few crores from there vitiates the atmosphere and endangers marginal indus-If at all small deficits are to be made up, then export duties, import duties and excise duties should be the order of precedence. do outside is not usually felt by people but a small tax here sounds the As an example, I may give loudest the case of the excise duty on artificial silk fabrics Sir, I have received a number of telegrams from power looms in Maharashtra. They say that their industry was already running at a loss for the last three years and as a result of this excise duty some of the looms will have to be closed do not understand why Government did not wait till the receipt of the report of the Textile Enquiry Committee or the Taxation Enquiry Committee. I, however, request the Finance Minister to exempt all power looms and not upto ten power looms only from this taxation.

As regards the enhancement duty on arecanut, I must say that the Finance Minister has been ill-advised in this matter. The position of arecanut is this: The consumption of arecanut in this country is about 30 lakh maunds. Out of these lakhs, we produce 21 lakhs and import 9 lakhs Last year, that is from January to December 1953, we ported 6,88,900 cwt or about 9 lakh maund of arecanut. The countries from which we ımported Straits Settlement, the Federated States of Malaya, Ceylon and Singa-Our imports from the Straits Settlement are about 80 per cent, and our imports from Pakistan are almost negligible. Coming to the value of imports last year, the total value of our imports was Rs 3 crores and the duty was Rs 5 crores Now the value of imports will not increase but the duty will be Rs 8 crores. In terms of pounds, for every pound of arecanut at the port of landing, its cost is only six annas and the duty will be one rupee, that means, the cost of imported nut will be Rs. 1-6-0 and the selling price on an average in wholesale markets will be Rs. 1-12-0 The price of indigenous nut from market to market and variety to variety In the Shimoga market, average wholesale price Rs 1-6-0 per pound The prices in our markets depend upon the Our market prices will of imports not remain at Rs 1-6-0 per pound as at present Therefore, what the Government says vz, that the prices will not increase is not true May I ask the Government whether thev prepared to control the prices if they go up? If they do so, blackmarketing and scarcity will come Sir, the retail price of arecanut has already risen to Rs 2-8-0 per pound The Governbenefited the middlemen ment has and, to a certain extent, the growers at the cost of the consumers it not strange that for arecanut worth about six annas, the consumer is made

[Shri T R Deogirikar] to pay Re 1 as duty? Government is imposing 266 per cent duty on areca-In the schedule of Sea Customs you will find that next to motor spirit betel-nut occupies the place May know whether there is commodity so heavily taxed except One can understand the eypetrol? cessive duty on petrol because Government has to spend in constructing, maintaining and repairing roads but in the case of arecanut Government has to spend nothing

Sr, as regards the duty on soap and footwear to make up the deficit in the revenue Budget, it is equally vexatious. I am not expert in the art or science of taxation but I think Covernment could have made up the deficit by imposing an additional duty on manganese ore mica, coir, cashew nui, coal, fruits and vegetable and footwear If that were not possible tren we could have cut our developmental expenditure by Rs 5 crores and even if that was not feasible then we could have a deficit Budget of Rs 243 crores instead of Rs 238 crores It is after all, the psychological effect and notmon y that matters Anyway I request the Government at least to exempt chappals and washing soap from this duty We could now say, Sir, that we are taxed from top to toe

Sir, our Finance Minister can rightly be proud for the things that have happened during the last year Plan is progressing vigorously The There is price index has come down increase in industrial production. The food situation is gradually improving and the position of our balance payments and that of the dollar That is creditable also satisfactory but we are creditable and verv sorry that in spite of these ımprovements, unemployment I entirely agree with the increasing Finance Minister when he savs that short-term unemployment is not а short-term phenomenon calling for remedies but I do not agree with him when he says that increasing numbers

or our men and women coming out of schools and colleges will be absorbed by the increase in the economic That is a pious hope May activities I ask him whether we have qualified these young men and women to take advantage of the economic activities? Sir. can somebody tell me, in precise terms what the aim of our education 15? The Soviets, for example, that the aim of Soviet education is the creation of active workers for the onstruct on of socialist society Japan they say that there is no unemployment pecause everyone gets some training in art craft or science Similar is the case in other countries But if you look to India you will find that a boy or a girl who wants to appear for the Secondary School Leaving Examination is made to study a number of languages In Bombay. for instance, a student is required to study four languages English is one Classical language is another is third and mothertongue is fourth I have seen the amount of energy that the student spends in learning these languages and mastering none not know whether multi-linguism the aim of our education That is the tragedy of our present education, Sir We are aiming at hundred per cent literacy, but Gandhiji said literacy is no education nor even a beginning of it Sir we may be creating army of unemployeds if we do alter the basis of our education and unmediately Government that too has undertaken short-term remedies to remove unemployment by providing jobs to 96,000 persons as school teachers I only wish that the remedy should not prove to be worse the disease

Sir, our industrial production is increasing We are glad of it, but may I ask whether any attempt has been made to understand why so limited companies that had sprung up during the war have gone or are going into liquidation Recasting the company law will not improve matters An attempt should be made to appoint a small committee with a view

study the wnole problem and with a view also to reorganising and planning the small-scale industries. as at present our industry is subjected to four checks. The Finance Ministry wants more income tax, more excise and more customs. The Labour Ministry wants more wages, gratuity, bonus and other benefits to its workers. The Industry Ministry wants more production, more efficiency and more quality, and the capitalists want more profits, more commission less supervision on the part of Government. The only creature who is subjected to these is the poor consumer who is a victim in this game of pull and push. He is the ass of the burden. I therefore say, Sir, that unless there is co-ordination in the different departments of the Ministry. matters will not improve. According to me the fate of the small-scale and cottage industries is not very brilliant. hemmed in as they are by these "dos" and "don'ts". It is up to the Government to give serious consideration to these and improve matters think necessary.

Sir, I must thank the Minister for Information and Broadcasting for veviving the Indian Information and the Bharat Samachar, which had stopped publication two or three years back. I must also thank the Government for the readiness and the sympathy with which they came to the help of the famile-stricken in Maharashtra.

Eir, with two quotations I am ending my speech. Bhartrihari has said:

राजन् ! दुधुक्षसि यदि क्षितिधेनृमेनाम् । तेना**द्य** व समिव लोकममु**ँ भु**षाण ॥

"Ch, King, if you want to milk this cow in the form of earth then feed the people who are like her calves."

Now the Raja has gone but the Finance Minister is there. So it is his responsibility

Mahatma Gandhi says: "I shall work for an India in which the poorest will feel that it is their country in whose making they have effective voice, an India in which there shall

pe no high class and low class of people, an India in which all communities will live in harmony. Western democracy is on its trial. If it has already proved a failure, may it be reserved to India to evolve the true science of democracy by giving a visible demonstration of its buttress. Corruption and hypocrisy ought not to be inevitable products of democracy as they are to-day. Nor is the bulk a true test of democracy. True democracy is not inconsistent with a few persons representing the spirit, the hope and the aspiration of those whom they claim to represent. I hold that democracy cannot be evolved by forcible methods. The spirit of democracy cannot be imposed from without. is to come from within."

BEGAM AIZAZ RASUL (Uttar Pradesh): Sir, I congratulate the Finance Minister on presenting to Parliament the seventh Budget of Free India. I also join Dr. Kunzru in welcoming our troops from Korea. As he has rightly said, they had a very difficult duty to perform and the manner in which they have performed their difficult task has earned the respect and admiration of peoples all over the world. We are proud of them.

Sir I would like to say something about the U.S. military aid to Pakistan before I express a few ideas on the Budget. It is unfortunate, Sir, that this pact should have taken place and it is very natural that it should give rise to tension and to many suspicions. President Eisenhower has promised that he will thwart aggression if it takes place by virtue of this aid. If that promise is to be kept it follows that American military officers will step in all over the military establishments of Pakistan and be present in all strategic positions. That means, Sir, that Pakistan's independence will be compromised, but Pakistan leaders protest that the alliance does not in any way affect their sovereignty and independence. If their claim is to be justified then President Eisenhower's promise cannot be fulfilled because to do that it is necessary to place their

[Begam Aizaz Rasul] officers stationed in strategic positions in the country to which military aid is being given. Anyhow it is clear, and Pakistan cannot escape the fact that United States of America's military aid is given to a country to promote the foreign policy America This is not very different, Sir, from the old Imperial Policy which the British followed for long and which is well known to us. When Amanullah King οf Afghanistan decided on the independence Afghanistan, it meant a break British control over Afghanistan's foreign affairs. If Pakistan now submits itself to the foreign policy America it compromises its independence and sovereignty and brings the old war to its territory Our Prime Minister has said that this military aid brings in a new type of colonialism and thereby threatens the newly-won freedom of the countries of Asia Pakistan cannot claim that it is faced with the same situation as Turkey for centuries has Turkey been afraid of Russian aggression and has always been sensitive to threats of danger Pakistan has no such predicament and is not exposed to that kind of danger It is thus clear that Pakistan has formed this alliance not in the interests of its security but for other reasons These must be divinsuggest that the Some may acceptance of this military aid will of a effect a saving substantial amount of national wealth which may be diverted to strengthen the economic structure of the country providing increased employment to But, Sir if economic reits people construction was the only objective, one wonders why such a roundabout method should have been adopted It would have been easier and saner to have asked for economic tnan military aid The other reason that is being suggested is this Pakistan's aggrandisement of armed might is due to a desire for military adventure In the latter case, neighbouring countries like India and Afghanistan would be less

than circumspect if they were ťΛ ignore the dangers that they are ex-In fact, most of us feel posed to that in referring to these dangers our Minister Prime has been moderate and restrained and rightly so because he does not want to cause a scare He believes in the inherent strength of his country and his confidence is well founded Sir the call which he has made to the nation deserves emthusiastic response and I am sure that my Muslim brethren will be as responsive as any section of the population, and assure the Prime Minister that the Muslims will lend their best support in strengthening the security of their country and be prepared to offer any acrifice which they may be called upon to make in this connection Their interests are bound up with the prespectly of India and they, more than any other section feel that will be a tragedy if relations between and Pakistan were Ind a 10 strained In fact, those readers Pakistan who profess interest in weil-being of the Ind an Muslims are doing those very people the greatest disservice by causing a breach in the relationship between tin two counto as Sr the future prosperity and -tability of this sub-confinent-indeed of South Asia—depends to a large extent on the closest co-operation tity een Ind a and Pakistan and any development which retards that process will be suicidal to the interests of both especially of Pakistan lenders of Pakistan have for time been flirting with the idea of Pan-Islamism and for that purpose have been trying to forge a link through this pact with the peoples of the Middle East But rightly, there has been no success, because recently the Foreign Minister Turkey resterated the secular outlook of his country The Arabs have repeatedly rejected the move because they believe in an Arab unity and not in the Pan-Islamic idea failed to carry out this design by propaganda and conferences, they

now adopting a method of associating these countries with themselves in military alliances with American aid It remains to be seen whether they succeed in this

Sir, turning now to the Budget, the Finance Min ster in his speech closed the fact that a provision has to be made for Rs 474 crores in current year to meet Rs 26 crores of revenue deficits, Rs 395 crores for financing essential capital and assist ng the State Governments, local bodies, etc for financing their development schemes and crores for repayment of the maturing debt This he expects to make up by raising Rs 75 crores from loans the country Rs 48 crores from foreign assistance and dollar loans, crores from small savings and Rs 56 crores from other remittance transactions This leaves an over-all ficit of Rs 250 crores Now, Sir, n woman looking after my household, the conception of deficit in budgeting is foreign to me. I believe in cutting my coat according to my cloth realise however that money for the Five Year Plan has to be found somehow and the Plan has to be complet-But the question arises whether we would be able to spend the large money provided in sums of the Reverting to the deficit of Budget Rs 250 crores, part of this is to be met by drawing upon the sterling balances and the rest by issuing new How much of each is incurrency tended has not been disclosed.

Now. Sir. the expenditure Defence is only Rs 6 crores than last year Is this expenditure adequate? We have to be wellequipped and well-fortified of Rs 12 crores is being sought to be raised by levying excise on commodities but these commodities are luxury goods but things which used by the rich and poor alike. has been said by many hon Members here, it would have been a good thing f these commodities had not It is useless to say that this taxed additional levy will not fall on the consumer because as we all know |

and as has just been pointed out by several hon Members, it is sure fall on the consumer in the end. I would have been very happy if shoes and chappals had been exempted whose cost does not exceed Rs. 10, wearing shoes of a higher price than Rs 10 may afford to pay the inc. 3331 price but chappals and shoes priced less than Rs 10 are generally worn by the lower middle class and by people who can hardly afford pay anything more than that and would have been a good thing if they had been exempted In the way. I think it would have been good idea if washing soap had been exempted from this tax because washing soap is used by rich and poor alike and it will certainly cause great nardship to the poor classes

As regards duty on cement, Sir, of course it may provide an emotional satisfaction to our Finance Minister to have imposed this duty but he must also realise that about 50 per cent of the cement used in country is being consumed by Government itself, so that the Government will have to pay a higher price for the cement that it will use When sales tax wa being imposed in the States it was said that it would not fall on the consumer but $ha_{\mathbf{S}}$ experience been quite opposite In fact I have times come across cases where shookeepers have charged sales even on commodities on which it not levied so that the ordinary man not knowing what articles or commodities are taxed and what are not taxed, has to pay these taxes along with the price of the articles that he is buying, and of course every case on the chargeable items. Now Sir, I would like to say something about betel-nuts. I come from a State where betel-nuts are consumed in a large quantity and this additional levy on this commodity certainly be a great blow to the consumers of my State

It is useless to say that the burden of the additional levy on these

[Begam Aizaz Rasul]

articles will not fall on the sumers Our experience proves something different I have just mentioned the sales-tax and so with betelnuts The middleman is certainly going to undergo any loss on account of the additional levy Apart from that, I wish to make out an-I find that betel-nut other point produced in India is of the order of 22 lakh maunds on which there is no excise duty The consumption of this commod ty in our country is 33 lakh maunds and therefore we have to import 11 lakh maunds a year from In the Finance Bill, the provision is that "the duty on betelnut is being increased from 9½ annas preferential to Re 1 preferential with corresponding adjustments in the standard rate" That means that the Government have increased the customs on imports and from this it expects to get Rs 3 crores but the 22 lakh maunds which is produced in the country goes scotfree We would have been very happy if these 22 lakh maunds of betel-nut that are produced in the country and which have not been subjected to excise duty. been made available to the consumer at lower prices But the standard rate having been increased the price of betel-nut will atonce shoot up, and has already done so, and the consumer will have to buy it at that rate -because he will be charged maximum price Calculating Re 1/per pound on 22 lakh maunds additional amount comes to 18 crores rupees. who benefits by this amount? It is the grower and middleman Of course, you are helping the Indian grower to the extent of Rs. 18 crores; but the consumer is also called upon to pay not Rs crores but Rs 21 crores out of which only Rs 3 crores will reach the Government coffers and the rest will into the pockets of the middlemen I hope that someand the growers thing will be done about this

Now Sir, I come to another point I have on another occasion, brought to the notice of the Government, the

very unfair manner in which State of Uttar Pradesh is being treated by the Centre, as regards money for development and other purposes. Out of the 303 crores of rupees allotted to Part A and B States, in grants and loans for development purposes, I find that UP. is only getting Rs. 71 lakhs which represents 0.2 per cent. of the total while other States of the Union have been treated with a liberality which, I for one, have welcomed with greater cordiality if the step-motherly ment meted out to my State had not been so glaring in character development schemes Ωf Valley Project and Rihand Dam are being held up on account of paucity of funds Projects like Mahanadi, Kosi, Damodar and Bhakra are well under way; but the Ghagra Project which will produce about 40 lakh kws of electricity and through about thirteen districts UP, containing about 19 million people and covering an area of square miles, cannot be proceeded with on account of lack of funds.

Then, Sir, out of all the locomotive, fertilizer, aircraft, and steel plant factories and national laboratories only one—the Central Drug Research Institute—is located in the UP I bring it to the notice of hon Members who are apt to say that UP gets preferential treatment I bring it to the notice of the hon, the Finance Minister who I am glad is present and hope that he will see 'that some more money is allotted to my State

Sir, the Finance Minister, in his Budget speech, has said that the States had not shown the same readiness to augment their resources to the extent envisaged in the Plan As far as UP is concerned. I may inform him that there is no scope for further taxation. Already the people are groaning under the burden of high prices, and if any additional burden is put on them, the whole economy of the State will collapse.

I welcome the abolition of Imperial preferences so far as the import of motor cars, their accessories and parts are concerned

One minor point which I would like to bring to the notice of the Finance Minister is regarding the issue of income-tax clearance certificates to people going outside India I have been told that these certificates issued from Delhi For instance, if I am living in Lucknow and I ask for a clearance certificate, they give a certificate there, but it has to be approved formally by the authorities ın Delhı This Sir is causing great hardship and I would request the hon the Finance Minister to make the State headquarters issue it, that is the income-tax officers should be powered to issue income-tax clearance certificates

Sir I welcome the improvement in the food situation in the country and the derationing of foodstuff_S in most States. This is a most heartening development and I congratulate the Food Minister on his bold policy.

I am glad that it has been decided to publish text-books on the Five Year Plan for teaching in middle and I gli schools. It is very necessary that our children study this Plan and know what is being done to develop the resources of our country and to improve the living standards of our people. I hope the publication of these text-books will be expedited.

Another thing that I would like to bring to the notice of Government is the opening of more vocational centres for training in handicrafts in different parts of India During my recent visit to Japan I had the opportunity of seeing some of their vocational centres and it was extremely interesting to see places when men and women are being taught handicrafts, at Government cost with no fees of any kind The courses last from six months to two years, and after receiving this training these men and women are absorbed in private or Government establishments and industries in the country

Sir so much has been said about unemployment in our country that I do not want to duate upon that point It is of course, a crying need of our I would like to suggest that country the opening of these vocational centres in far larger numbers than are at present in existence, is verv necessary I enquired from the Labour Minister one day I think and he told me that there were about 160 vocational centres in the whole In a large country like India, I feel that this is a very small num-The need of our country today is that our men and women should be taught handicrafts which they use for the purposes of earning their own living and also for the purposes of developing small and cottage industries Japan is very famous her cottage industries I found that there was nothing new that happen ng there, except that people were taking an interest in the development of cottage industries Wherever particular commodity а was available there they opened that particular cottage industry worked in their homes and received orders from big business houses the sale of these commodities on cooperative basis This should likewise be developed in our own country, and our men and women should be trained to utilise their knowledge not only for earning their own livelihood and improving their resources progress of for the economic the country also and for relieving the problem of unemployment

MR DEPUTY CHAIRMAN: Before I call on the next speaker, I think the time has come to restrict the time for speeches. There are 15 names on the list for today. I would therefore request hon Members not to take more than 15 minutes. Mr. Satyapriya Banerjee.

SHRI S. BANERJEE (West Bengal): Mr. Deputy Chairman, it is said that the Budget is the balance-sheet of a nation, a nation that was in the immediate past, a nation that is in the living present, and a nation that is going to be in the immediate future. The hon, the Finance Minister has, in his Budget statement, drawn a very rosy picture of the economic condition of the land. He claims that the food position is satisfactory, the trend of prices shows that inflation has been successfully overcome, industrial output is increasing, the balance of payments position is fairly satisfactory, the dollar position has improved; but the net result of all these achievements about which the Finance Minister has waxed so eloquently has come to this that unemployment has cast its gloom over the entire country and want is writ large on the face of the common man. Not a ray of hope nor a streak of light is there to sweeten the home of the common man. What is this due to?

This brings me to the tax structure contained in the Budget. The Finance Minister has said that no changes are proposed in the income-tax which, for the next year, will continue to be the same as at present. He has however levied Union excise duties on superfine cotton cloth varieties of cotton cloth. He has levied excise duty on cement, soap and footwear. But may I say that the whole structure is very significant? Sir, shall I be wrong if I may be permitted to interpret this scheme of taxation as a sign that the Government has accepted the validity of the contention of the capitalists that the present level of direct taxation tended to destrov business initiative and that anv increase in the burden of such taxation would be a serious handicap to capital formation and development in the private sector. It is well-known to all that the unsatisfactory performance of this sector has caused grave concern and anxiety in official quarters and the avoidance of any new imposition by way of direct taxation is a sure indication of the solicitude of the Government for private enterprise and its

anxiety to make things not difficult for them. I must congratulate the industrialists on their no mean achievement in convincing the framers of the fiscal policy that social objectives such as reduction of inequality need to be limited by a realistic appreciation of the necessity of providing industrialists and investors with adequate incentives. This brings me to the very last his statement. He sentence of conscious that he is on the right road. I join issue with him directly here. Avoiding taxation of the rich and taxing the already penniless poor certainly not the right road. right road would have been to take to those measures of taxation have enthused the pluow whole people—man, woman and child—to exert their utmost to see that the Five Year Plan which forms the background not only of this Budget but also of the previous Budgets, which aims at raising their standard of living, succeeds. Why did they not stand behind it? The reasons are not far to seek. peasant is now in the very same condition that he was under the British rule. The worker is eking out his miserable existence in the same way as he did under the British rule. Where is the change? The psychology of change, that is to say, a change in the psychology of the common man has got to be introduced by the Government—if it really means business-before it can hope for any substantial progress in the implementation of the Five Year Plan. The present Budget has completely failed to bring this about.

Sir. I was astonished and amazed to see how the Finance Minister could have written such a sentence in his Budget statement as "The rehabilitation of displaced persons is now nearing completion." I do not know what rehabilitation has been done with regard to the displaced persons of West Pakistan. But I know what has been done for the refugees from East Pakistan to West Bengal which is my constituency and which I have the honour to represent here because "I live. move and have my being" with the refugees. When I go back I

can confidently assert that rehabilitation here has hardly begun. Several crores have been spent. I do not deny it, but those crores have not gone an inch towards their rehabilitation. They might have given some relief, but rehabilitation has a different connotation-it means the absorption of the refugees in the economy of West Bengal and her social production. Have the Government been able to do so? The answer is an emphatic Therefore it was really unimaginable that a Finance Minister of the Union of India of the stature of Chintaman Deshmukh should have written such a sentence in his Budget statement, a sentence which does not tally with facts. I may go further and say-which is a travesty of truth and which will undoubtedly mislead the unwary public, a thing certainly the hon. Finance Minister cannot and does not want.

Sir, deficit financing has been the order of the day. In the original Five Year Plan for the whole period of five years only Rs. 290 crores were provided, but what do we find in the next year's Budget? In the next year we have Rs. 250 crores of deficit financing, a risk which, I think, the hon. the Finance Minister would do well to think over before plunging into it and if during the course of the year occasion arises to put a stop to it, he will have the courage to do it. I am not opposed to deficit financing in principle. There are occasions when deficit financing becomes a necessity. If deficit financing, on the other hand, paves the way to inflation, immediate steps should be taken to put an end to that and I am sure that the brightest jewel in the crown of the Government of India, Shri Chintaman Deshmukh, will rise to the occasion if circumstances so demand.

He has only just touched on the question of unemployment and referred us to what was said in the past. There is considerable increase in unemployment and it is gradually mounting. What is the remedy? Long-term measures are needed. Nobody joins

issue with him in that regard. Unemployment is a scourge on society. The greatest evil of unemployment is not only physical but also mental, not only on account of the privation which it brings in its train but also on account the hatred and fear which it breeds-hatred for those who are responsible for this unemployment and fear of starvation on this account. Sir, without going into the causes of unemployment and the long-term measure to deal with it may I ask what is going to be done with the relief of the unemployed here and now? Shall they face starvation? provision for the relief of the unemployed incompatible with long-term measures? Would not a slice out of 175 crores provided to meet unemployment be diverted for unemployment relief?

(Time bell rings.)

Sir, I will now come to some specific subjects. The Damodar Valley Project is one of the biggest projects in the Five Year Plan. Many crores of rupees have been spent on it and perhaps many more crores have been misspent. It appears that, when the Damodar Valley Project was started, nobody gave any thought to the effect which this Project would have on the port of Calcutta and consequently on the city of Calcutta. The other day the Chief Minister of West Bengal, Dr. B. C. Roy, at his Press Conference here in Delhi stated that, if the port of Calcutta was gone, the whole city of Calcutta was also gone. Therefore I would like to draw the attention of the Government to the need for taking steps simultaneously to see that port of Calcutta does not suffer on account of this Project and also that the Damodar River is tamed. should go simultaneously hand in hand, and not one at the cost of the other. I should like to refer here to one civil engineer of repute in Calcutta who has been trying his best to din into the ears of the Government of India the possible and probable effect of the Damodar Valley Project on the port of Calcutta. He has published articles Nobody joins; in the Press, written letters to

[Shri S Banerjee]

Government, from the lowest to the highest, from the Port Commissioners to the Prime Minister and Planning Minister Acknowledgment is received but nothing else is done Could not the Government send some of their experts to talk with him over the matter and see that something is done which will maintain the port of Calcutta and also tame the Damodar River? That engineer is Shri Kapil Bhattacharya

(Time bell rings)

It is unfortunate that I have no time I would mention only one matter When he drew the picture of the economic situation in the country, the Finance Minister referred to strikes Strikes are really bugbears to the Treasury Benches Workers do not resort to strikes just for fun Thev resort to them when it becomes a life and death question to them If steel production has gone down it has gone down not on account of the strikes that the workers were forced to resort to, but on account of the recalcitrant attitude of the employers supported by the Government It is that which is responsible for the fall in the production of steel Therefore my appeal to the Government will be to have a human approach to the whole question, the whole Budget should have a human background which, I am afraid, the present Budget lacks Sir, I have done

В Ρ AGARWAL (West SHRI Bengal) Mr Deputy Chairman, this Budget has been looked upon by the various sections of the House from various angles While certain hon Members have criticised it right and left there are many on this side who have offered their congratulations to the Finance Minister I for one feel that the Finance Minister's is the most difficult role in the Cabinet there are all sorts of demands for all possible schemes and reliefs, to which there is hardly any end I do not think there is anybody who likes his own interests to be touched

Taxation of any kind, big or small, is always disliked There is a general

hue and cry from all sections of the community that they are already hard hit and there is hardly anything left with them out of which they may be in a position to contribute anything further to the general exchequer The only course open to Government under these circumstances was to refer this question to the impartial enquiry of an Expert Commission so as to find out ways and means as to how and wherefrom further revenue could be raised to meet the growing needs of the This has already been done country by the appointment of the Taxation Commission It may, however, take its own time, while the country's march of progress cannot be stopped new taxation under these circumstances was out of the question and the Finance Minister has acted wisely in not launching upon any measures of large taxation

The few taxes which have been proposed are unobjectionable, as far as I can see, although it would have been better if even these had not been imposed and the status quo maintained till the findings of the Taxation Commission were out After all, even with these taxes, there is a large deficit which could not be filled, and the nonimposition of these taxes would have made little difference to the main currents of the Budget I do not see how the enhancement of the duty of betel-nuts can be objected to on the grounds that it is an article of very essential need If cigars and cigarettes are luxuries, I think that betel-nuts are equally a luxury

An Hon MEMBER No. Sir

SHRI B P AGARWAL They cannot be put on the same footing as food and clothing If excise on superfine cloth has been increased, the import duty on superior staple cotton has been 4 PM abolished Similarly, if excise duty on cement has been imposed, import duty on certain kinds of steel has been abolished Thus taking it on the whole, I do not think any serious objection could be raised to the new taxes on any reasonable grounds

Coming to the ways and means of meeting the large deficit when the .avenues of large taxation are no more open, the deficit could be managed either by borrowing or by leaving the deficit as it is for liquidation in future good years and managing the temporary requirements by short term loans. In the present international situation, in which we find ourselves, it seems almost improbable that we can count upon large foreign aids. I therefore think the Finance Minister has done the best under the circumstances by embarking upon the field of deficit financing. Looking to the downward trend of prices and the all-round improvement in the various spheres of production, I think the opportunity has been rightly chosen for this step, and this was the only sound policy in the existing circumstances.

I should, however, like to know one thing from the Finance Minister whether this entire amount of Rs. 250 crores of the deficit financing is proposed to be raised from the banking and business circles or any portion is to be offered to the Issue Department of the Currency. I believe this amount will be entirely drawn from the market. Therefore, I hope, the Finance Minister will take necessary precautions to see that this does not create conditions of competition the tusiness circles, thereby creating aifficulties in meeting the financial requirements of the industries in the private sector. What I mean to suggest in this connection is that Treasury bills should be offered to the market at times when the pressure of demands from the industries may be slack. In conditions of competition between the Government and industry snould, as far as possible, be avoided.

Coming to the problem of implementation of the various development projects, I think the whole country is behind the Government in wishing it all success in its efforts to implement the various schemes. The additional provision which has been made in the Budget is well appreciated by all; but there is an honest apprehension in many minds whether the Government

machinery, as it is at present constituted, will be able to make full use of these funds. From past history, that the Government appears machinery needs to be immediately geared up for utilising these funds to the proper extent. The Prime Minister had stated some time back that the machinery Government needs thorough shake-up if the results are to be achieved quickly and let us hope, that these commendable views of the Prime Minister are translated into action without delay. The Finance Minister has also expressed in his speech that this matter was receiving the close attention of the Government. I hope therefore quick action is taken in this behalf and the House is fully informed of it.

I should like to make a humble suggestion in this respect. It would be much helpful if Members of Parliament are afforded greater opportunities of associating themselves with the progress of the various development schemes. This, in my opinion, could be done by appointing small committees of Members of Parliament for each important project. The members of such committees could frequently visit these projects, see their working and progress and report to Parliament with their suggestions for improvements, etc. from time to time. associating Members of Parliament, on the one hand there will be less of uninformed criticism and on the other hand they will be in a position to offer useful suggestions. I hope this will receive due consideration of Government.

With these views on the general aspect of the Budget, I should like to draw serious attention of the Government to the growing unemployment amongst the educated middle classes of the country. This problem has assumed a very serious aspect in the State of West Bengal which I have the honour to represent. The displacement of a large number of middle-class people from East Bengal has created a difficult situation in West Bengal. There is not sufficient land in West Bengal to feed the entire population.

[Shri B P Agarwal]

It is, therefore, an imperative necessity that suitable employment for this vast number of middle-class and displaced persons is found out at once

Frequent troubles in the city of Calcutta over any little issue are an outcome of the frustrated life of the people This city of Calcutta is a big industrial centre and happenings there have wide repercussions throughout the country The resources of West Bengal alone are not sufficient to meet this growing trouble The Centre should therefore find out ways and means of solving this difficulty very early, otherwise I am afraid, Calcutta may be a danger spot for the whole country The only way in which this difficulty can be solved is by the creation of cottage and small-scale industries side by side with the largescale industries, and I feel that the measures so far adopted have not touched even the fringe of this pro-In view of these circumstances, would earnestly appeal to the Government to look into this matter seriously and with sympathy.

Another matter about which I have felt is the treatment meted out so far to the system of indigenous medicines in the country Looking through the Budget figures, I find that a recurring and non-recurring grant of Rs 18 crores has been made in the Civil Estimates for the Medical and Health Services Out of this provision, only a paltry sum of Rs 5 lakhs has been provided for research in indigenous medicines While we are all proud of the endeavours which are being made in the sphere of various scientific researches under the forceful inspiration of our Prime Minister, it is a matter of great regret that the system of indigenous medicines, which is liked by millions of people in this country, should receive such insignificant attention from the Government It may be that the system of Indian medicine is not at its best today like all the other treasures of Indian art and culture which through the ravages of time, have suffered heavily But it will be a travesty of truth if it is stated that this system has nothing of its own and it is only a quackery. It is now high time that this ancient system of medicine, which has given relief to the vast number of population through times immemorial, receives due recognition at the hands of the Government. am afraid very few of the recommendations of the Chopra Committee which inquired into this matter at length, have been acted upon, and the system of Ayurvedic medicines has received a step-motherly treatment at the hands of our Health Ministry. would, however, suggest to the Finance Minister, who is himself a great scholar of Sanskrit literature, to have a glance through the various monumental works of Ayurved like Charak and Shushrut, and provide a proper place to this ancient system of medicine in the Budget of the country

Lastly, I would like to draw the attention of the House towards the need of adopting measures of strict I feel that we have now austerity difficult times ahead We have a vast programme of reconstruction to accomplish and although we have large potential wealth in the country, yet to exploit this wealth for the benefit of the nation, we have to struggle hard for a certain time We have to depend entirely on our own endeavours and it would be wrong on our part if we base our programmes on external aids. We shall all have to make large sacrifices to achieve these objects and for the maintenance of our hard-won independence, which is equally a big responsibility for us to shoulder.

I think it is desirable therefore that strict measures of austerity are devised in all walks of life, both official and non-official, as then and then alone we will be able to see a bright future. I assure the Finance Minister that he will find the whole-hearted co-operation of each and every Member of this House in the arduous task which he has to face in the wider interest of the nation.

SHRI R C GUPTA (Uttar Pradesh): Sir, I congratulate the hon Finance Minister over the very sound financial Budget proposals which he has placed before this House. It is a difficult matter for any Finance Minister to make both ends meet when there are large demands from every section of the society. The Finance Minister has after all got certain resources from which he can meet the needs of the country. He cannot create wealth but whatever is available he can only distribute and to the best advantage of the community. In this task the Finance Minister, I think, has succeed-However, there are ed very well. certain aspects on which I would like to say something. The Finance Minister has assumed that he would get Rs. 9 crores as the first instalment from the Government out Pakistan amount due to India from Pakistan. Rs. 18 crores were due in the last two years and not a single pie has been paid to India. So I think this expectation is not going to be fulfilled this year also as the circumstances are so very clear that Pakistan will probably not respect the commitments which have been made.

As far as the question of taxation is concerned, much has been said in this House and I join with those who have said that certain things which are really necessaries of life have been taxed. They are three in number. Number one is betel-nut, number two is soap and number three is footwear. All these three commodities are necessaries of life. Was it not possible for the Finance Minister to find this money from some other sources? Was it not possible for him to tax luxuries a little more and leave these things alone? I think, Sir, it was quite possible to have done so. It is wrong to say that betel-nuts are not a necessary of life. The number of poor people using betel-nuts is very very pockets are large indeed and their bound to be affected. The Finance Minister has in his speech said that the burden would fall on the middleman and his profits would be reduced; but I think he is mistaken in that "the profit assumption. He says margins on betel-nuts have for some time been very high, often leading to the payment of a premium on import licences. There is little justification for the importer and the middlemen retaining such profit and I am sure the House would welcome this attempt to divert a part of it for the benefit of the exchequer." If this money were to come from the pockets of the profiteer or the middleman, nobody would have grudged it. But experience is otherwise. Our perience is that it falls on the consumer and Mr. Deogirikar who spoke a little while before me has already asserted that the prices of betel-nuts have already gone up very high. Who is going to bear the brunt of this? the poor consumer and nobody Similarly in the case of tax on soap and footwear. They are also necessaries of life and they should have been left alone. If it was not possible to get this money out of any other tax, then the deficit in the Budget could have been increased by about Rs. 5 crores. That would have been better than the imposition of these new taxes on necessaries of life.

Leaving this question of taxation, I come next to another very important question on which I feel very strongly and on which some of the other Members have already expressed their views. That is the question of the educated unemployed in our country. The Budget does not actually contain any bold proposal for meeting this menace. The Finance Minister has contented himself with saying that provision has been made and certain amounts have been set apart for meeting this problem of unemployment, in the Five Year Plan. I submit that this is not sufficient. It is impossible to meet this menace of educated unemployment in this manner. number of educated people is increasing every day. From the State of Uttar Pradesh alone this year, 1954, two and a half lakh boys are taking the High School and Intermediate examinations. That is two and a half lakhs from one State alone. If you just calculate the number for the whole country, the number of the educated turned out by the Universities and the Intermediate and High School Boards would be tremendous. Are you going

[Shri R. C. Gupta.] to find employment for them all in the shape of service? It is impossible to meet that situation. Therefore, something else has got to be done and the question is, what should be done? Various suggestions have been made. Dr. Kunzru has suggested that cottage industries might be developed. Of course, that is one of the very suggestions that should be accepted. But I would suggest that for this purpose what is necessary is that the system of education must be overhauled. The matter is engaging the attention of Government, both the Central and the State Governments, and at least four or five Governments have appointed their committees on reorganisation of secondary education. The reports of some of them have already been published and the Central Board of Education in their last meeting considered this question at great length and have arrived at certain conclusions. My own view is that unless the Centre comes to the aid of the States in organising secondary education, it would be impossible to solve the problem. What is necessary is to see that the students at the secondary stage must be qualified to enter life. If the education given to them is purely of the literary type, then they must go to the university and flood the gates of the colleges, and the number of graduates coming out every year would be larger and larger and then it would be impossible for any Government to find employment for them. Therefore, enough provision should have been made in this Budget for financing secondary education and compelling the States to provide technical and professional education to meet the growing demand for such education. If the students when they come out of the secondary schools are fit enough to enter life and find suitable employments, then there will not be so much rush to enter the universities. Only the best class of students would and take advantage of there university education and - then number of the unemployed would certainly decrease. Therefore, mv suggestion is that in this Budget there should have been sufficient provision for helping the States to enter on the reorganisation of the system of secondary education at once.

Another point that I would like to stress is that in my State of Uttar-Pradesh there is the question of law and order and that is shared by both Madhya Bharat and Rajasthan also. Every day you read in the papers that dacoities are committed, that kidnappings take place and people areheld to ransom. For some years all these States have been taking steps toremove this menace, but they have not succeeded so far. The reason is

Mr. DEPUTY CHAIRMAN: But it is. entirely a State subject.

SHRI R. C. GUPTA: Although it is. the concern of the States, the Central Government must come to the rescue of the States because it is a question of law and order with which the Central Government is also intimately connected.

The Home Minister himself very recently to Madhya Bharat to witness the operations conducted by the three States. This question is a very serious one and unless the Central Government comes to the aid of these three States, it is not possible to remove this menace of the dacoits and kidnappers and it is also not possible to restore peace in the countryside in these States of Madhya Bharat, Rajasthan and Uttar Pradesh.

There is one other point that would like to make in regard to my State. In the First Five Year Plan there was one scheme, known as the Rihand Dam Scheme, suggested. Somehow that scheme could not be financed. and the treatment that has been meted out to the Government of Uttar Pradesh in this respect has been a step-motherly one, I should say. a matter of fact, many schemes were suggested by the U.P. State Government and if at least this scheme had been accepted and financed by the Centre, as it has done so in the case of several schemes from other State

Governments it would have been possible to increase the food supply in the State of Uttar Pradesh. scheme would cost about Rs. 50 crores. I understand that this scheme has been included in the Second Five Year Plan. I find that a provision has been made in this Budget to the extent of Rs. 15 crores. This amount provision 'for also includes Rihand Dam but I do not see work being started in right earnest so far as this scheme is concerned. I would request the Government to take immediate steps to see that this scheme is implemented as soon as possible.

(Time bell rings.)

Shri M. S. RANAWAT (Rajasthan): Mr. Deputy Chairman. I would not go into very great details but only put in a few points to which I want to draw the attention of the House.

The first thing that I want to bring to the notice of Government is that previously there was generally, or rather always, an arrangement that any fresh taxation to be proposed was only undertaken at the time of the Budget and for the whole of the year that thing was not disturbed. Therefore, general trade and merce in the country always waited for the presentation of the Budget but after the attainment of independence, we have, inadvertently perhaps, started it or perhaps certain forces have compelled the Government itself, to come out with such proposals in the middle of the year, either levying new taxes or changing the existing ones. These things have disturbed commerce and trade and the market does not know what may or may not happen any time. This, I should submit, is not a healthy thing to do and the Government should be very serious about it that whatever changes in the taxation or fiscal measures they want to bring, it should always be at the time of the presentation of the Bud-The Finance Minister has alget. ready said that we should wait for the report of the Taxation Enquiry Commission and my request is that if that report comes or if any change is anticipated, this should not be done suddenly in the middle of the year but it should be incorporated in the Budget of the next year.

Having said that, Sir, I would come

to the proposals for new excise duties

which have been proposed. I expect-

ed that some relief would have been

given at least to the agriculturists and

to the consumers. We are all

1866

glad

that food prices are falling. That is a great relief but then. Sir, that relief is not a relief to the agriculturists because the wages all round in the villages and the cost of other things are still increasing, and I have known this year agriculturists who could not buy even ordinary things after selling all the produce. In my own part of the country, the price of maize has almost suddenly fallen to half of what it was before and the agriculturists do not know how live and how to make both ends meet. Therefore, it is necessary to give relief to the villager in regard to most essential requirements. I wish that something had been done to reduce the cost of kerosene by reducing the import duty. Similarly, Sir, relief should have been given in the excise duties on some of the agricultural products. For instance, there is an excise duty on tobacco, but tobacco prices have fallen and the reduction is to the extent of 50 per cent. to 60 per cent, but then the same excise duty is continued on tobacco. result is that everywhere in the country, heaps of tobacco are lying, not only this year's crop but also last year's crop. The whole stock is lying unsold. I asked them why they could not give away freely to people but was told that the farmer is not allowed to do that as the Inspector has to come, inspect the stock and assess the duty to be paid or, in the alternative the stock has to be destroyed.] think it is high time that something was done; I thought something would have been done in the Budget itself but nothing seems to have been done

[Shri M S Ranawat]

The Finance Ministry has got its Excise Department officials in various States but the Collector has got his office at so great a distance The village people are not educated, they do not know how to write out an application in Hindi even and it is expected that they should send out typed applications in English Then some vakil has to be engaged otherwise relief cannot come All over the country there has been very great trouble, very great restlessness in the minds of the producers not know in what position the cultivator would be placed next year and I am also sure that in my own part of the country, the area under tobacco will be reduced very very heavily is not worth cultivating more of tobacco What is the alternative? cannot say because the land on which the farmer was growing tobacco not good enough for food crops There is thus no option You may say. 'Why not grow cotton?" That requires a different kind of soil you cannot do that at one and the same time There is no planning, there is no advice, there is no help It is all left to the people's own mental and physical resources as they are We have done great things in this country I know and I have seen the Damodar Valley Project and I congratulate this Government for that The progress is marvellous Of course we have these big projects undertaken and big problems being tackled but at the village level there is practically nothing being done I come here to Delhi for my parliamentary work and then I go back to my village I find that here everything is talked of and it seems as though something very big is going to take place at aeroplane speed in the villages, but nothing has happened all these seven years except that the post office people have opened some post offices Even with regard to this I was told that they are going to close down these post offices because new post offices are not paying Naturally the people are not going

to pay two annas every time because they have not got the money authorities for it But the postal think that it should work as a commercial concern and they propose to close them down The village people have got a lot of difficulties Something should be done which should really help the people Mere talks are not going to improve their condition As a matter of fact the gulf between the village people, the cultivator and the agricultural labourer, and the city people is becoming enormously big, and so they call this Government as the Government of the city people, as the Government Banias and they ask what the Go_v ernment have done for them a hard fact and I wish that the Government realised it much earlier say this, Sir, with full responsibility. I happened to be a Revenue Settlement Officer for 25 years I have been from field to field and from village to village and I know the country course, I am talking of my own State, a State where, I believe, the Government has the highest responsibility to do things If nothing has happened there I do not know what might be happening elsewhere

Similar is the position of the Scheduled Castes and the Scheduled Tribes There had been a Commission There had been a report Commission had been asking one thing or other Money has granted to certain States, but it does not even touch 5 per cent of the In my own village there problem are about 200 families Of these people not a single man had received during the last seven years any sort of help either from the State Government or from the various organizations or from the Central Govern-Nothing seems to be moving Mere formulation of schemes will not The officers of the Planning Commission or the Ministers or those who are interested in the common people have to find out how the improvements that we plan will reach

common man, particularly in the villages. Unless all that is done, we will be in great difficulty.

I now have to mention that the Archæological Department Government of India as well as of the States is highly neglected not finding any money whatsoever for Probably we have inherited the same stereotyped notions which we had received at the hands of the British Government There is that flair, not that desire to push ahead in a right manner. We have sanctioned a few lakhs of rupees for writing the history of the Independence Movement and in a way and to some extent it will get good advertising value for certain people who are now still living But, Sir, that is not enough In the whole Indian history of the last 2,000 years there are big gaps and it is not known how you propose to construct them Even take the case of the great Kalidasa or the great Maharajah Vikramaditya even Lord Buddha or the great Shan-Regarding these we are karacharya not well informed historically cannot completely supply definite data or the dates of that historical period It is because we are not spending enough money for archæological research, and I was pained to find in the Budget, Sir, that the funds for the archæological departments have been reduced It is really surprising In the year 1952-53 the budgeted amount was Rs 14 lakhs In 1953-54 it was Rs 22 lakhs while in the revised estimate it dropped down to Rs 14 lakhs Of course, we are now providing Rs 16 lakhs It is a very paltry sum and it seems that enough emphasis is not being given If you see the State Budgets, Sir, the position is still worse It seems as though it is nobody's business and valuable treasures of our archæology are being lost by their not being properly recorded and after about 20 years' time you will only know some stories that there was something here and something there Therefore, it is high time that this Government took up this subject seriously.

Now. Sir. there is another point to which I would draw your attention. As I said, I have gone to the Damodar Valley Project and I have great admiration for it Very good work has been done there, but as we were going in motor cars on the roads we did not see many local people and it seemed as if the whole area was a deserted It seems that that part of the one country is absolutely undeveloped and there is not enough population There should be some basic scheme by which a large number of educated people from all over India are diverted to these areas so that these people, instead of looking for jobs of Babus may turn to be producers of the wealth of the country by settling down in those newly developed parts of our country

We produce cheap electricity there and the DVC gives it to the Bihar Government and then the Bihar Government, though they get it at a cheap rate, turns into a good Marwarı Bania and sells it to the people at high rates when distributing it to the different parts of Bihar. Now the Bihar Government through such agency is selling electricity to the consumers in Hazaribagh at six annas per unit Probably they may raise it this year to seven annas The whole idea seems to be to make money You give cheap power so that the people may make use of it for their development, but in the whole of that area Hazarıbagh seems to be the most badly treated and it almost gives one the impression that Hazaribagh is a very very backward place

Then, Sir, coming to the point which. I raised last year and which I again raise this year, in these undeveloped areas or in these backward States like Rajasthan, Saurashtra, Assam or Orissa, the Central Government is not playing their part fully well. There is a wide gulf between the developed areas and the undeveloped areas in these States. It has become all the more because those developed areas are being supplied with capital and

[Shri M. S. Ranawat.] with all the finances while these undeveloped areas are continuing to be backward for lack of resources for lack of man-power and unless the Centre takes it up as a special responsibility and goes to do something out of the way, to give a great push, there is no hope of any improvement.

Now, Sir, I am grateful that the Chambal Valley Scheme has been accepted It is going to be a great boon to that long neglected State. Chambal falls within the Southern part of Rajasthan and Bhakra Nangal in the Northern part. In between there is a huge area of a size which will swallow two or three of your States and nothing seems to be being done there to improve. For your information, Sir, I will say that the Rajasthan Plains Division has an area of 195 lakh acres and has a population of 66 lakhs. Now this is the area where something is being done while in the hills and in the plateau with an area of 157 lakh acres and a population of 41 lakh very little is being done although the resources are there among which are minerals. Now the desert area is 500 lakh acres and the population is 46 lakhs. Practically nothing is being done here except that you have put a research station and sometimes the Chief Minister throws some seeds from aeroplanes and that is all that is being done. So, Sir, something definite must be done there. You should develop animal husbandry and the various other things which you can do. What I suggest, Sir, is that there should be, just like the D.V.C., an Aravallı Hılls development board and a desert development board; and you should put a large capital at their disposal, put experienced people in them and then work out the scheme and thus develop the neglected areas.

SHRIMATI CHANDRAVATI LAK-HANPAL (Uttar Pradesh):

 श्रीमती चन्द्रावती लखनपाल (उत्तर प्रदेश) : उपाध्यक्ष महोदय, मेरी दृष्टि मे जो बजट इस समय हमारे सामने प्रस्तुत है वह देश की ग्रावश्यकताग्रों को ग्रौर देश

की मुख्य समस्याग्रो को हल का एक गम्भीर प्रयत्न है। वस्तुस्थिति प ग्राश्रित ग्रौर प्रैक्टिकल (practical तथा सतुलित बजट के लिये में माननीय भ्रथ मत्री जी का हृदय से ग्रिभनन्दन करती ह इस बजट के ऊपर देश के विकास का ग्रिधिव से अधिक भार और दायित्व होते हए भी कोई नये और प्रत्यक्ष कर का न लगाय जाना वास्तव में बजट का बडा सतोषप्रद पहलू है। बेकारी हमारे देश की सब से बड़ी समस्या है लेकिन बेकारी को दूर करने के लिये जो प्रयास इस बजट में किया गया है वह वास्तव मे प्रशसनीय है। काटन (cotton) को कर से मुक्त करके बारीक और महीन कपड़े पर कर लगा कर श्रौर साबुन तथा जूते के जो गृहउद्योग है, काटेज इडस्ट्रीज (cottage industries) है उनको कर से मुक्त करके जो कदम उठाया गया है वह वास्तव में बेकारी को दूर करने की दिशा में एक अच्छा कदम है । किन्तु, श्रीमन्, साबुन पर जो कर लगाया गया है उसके बारे में ग्राज देश के ग्रन्दर एक बड़ा ग्रसंतोष सा हो रहा है। उसका कारण यह है कि यद्यपि साबुन पर कर लगाने का जो उद्देश्य है वह बहुत ग्रच्छा है किन्त् जिस ग्राधार पर कर लगाया गया है वह कुछ उचित नही प्रतीत होता । बहुत से ऐसे साबुन के कार-खाने हैं जो पावर (power) का

इस्तेमाल करते हैं श्रौर बड़े दिखलाई देते हैं परन्तु उनकी पैदावार इतनी कम है कि उन पर कर लगाये जाने से उनको बहुत श्रिषक धक्का पहुचने की सम्भावना है श्रौर साथ ही साथ बहुत से ऐसे कारखाने है जो कि देखने में छोटे हैं श्रौर पावर नहीं इस्तेमाल करते हैं परन्तु उनका प्रोडक्शन (production) काफी है। तो उनको इस कर से नाजायज फायदा

1873 Budget (General), 1954-55— [6 MARCH 1954] General Discussion 18743

मिलेगा । इसलिये माननीय ग्रर्थ मंत्री जी से मेरा अनुरोध है कि वह इस साबुन के कर को पावर के बेसिस (basis) पर न कर के प्रोडक्शन बेसिस पर लगायें तो इस तरह उनका मन्तव्य भी सिद्ध हो जायगा श्रौर देश में जो साबन के उद्योग है उनको भी हानि नहीं होगी।

श्रीमन्, ग्राज देश के ग्रन्दर जो विकास रहे हैं ग्रौर ऊपर ग्राज देश का भविष्य निर्भर है उन विकास कार्यों के लिये इस बजट के द्वारा एक प्रचुर धन राशि ३० करोड़ रुपये की रक्ली गई है जो वास्तव में यह इस बजट का स्वागत करने योग्य एक विशेषता है। पंच-वर्षीय योजना एक ऐसी योजना है जिसके ऊपर देश का उज्जवल भविष्य निर्भर है श्रौर हमने श्रपने सीमित साधनों के द्वारा ग्राज इस दिशा में जो उन्नति की है वह ग्राशा-तीत है और वह ऐसी है जिस पर कि कोई भी देश बड़ी स्रासानी से गर्व कर सकता है। हमारी जो नदी घाटी योजनायें है, भाखरा, नांगल, दामोदर वैली, तुंगभद्रा ग्रादि जो योजनायें है, उनके द्वारा ग्राज देश के ग्रन्दर जो कार्य हो रहा है वह वास्तव में ऐसा है जिससे कि देश की काया पलट हो जाने वाली है। इसके ग्रतिरिक्त जो हमारी सामु-दायिक योजनायें है वे भी वास्तत में देश के ग्रन्दर जो लाखों ग्राम है उनका नवनिर्माण करने की एक बड़ी सुन्दर कल्पना है ग्रौर ग्रपने देश के ग्रन्दर क्या शायद विश्व के किसी देश में भी इससे पहले इतने विशाल पैमाने पर कोई नवनिर्माण का कार्य इस तरह नहीं उठाया गया। इस प्रकार हम देखते है कि ग्राज पंचवर्षीय म्रन्तर्गत जो कार्य देश में हो रहा है वह ऐसा है जो कि आशातीत है और इसके द्वारा हमारे देखते देखते हमारे देश का नक्शा जा रहा है। स्राज बदलता

सारी दिशास्रों में हम स्राशातीत उन्नति कर रहे हैं। हमारी कृषि की पैदावार बढ़ रही है, हमारे उद्योग धंधे बहुत अच्छी हालत में है, हमारा यातायात भी सुधर रहा है लेकिन फिर भी हम क्या देखते हैं कि ग्राज भी इतना कुछ होते हुये भी हमारे देश के अन्दर कुछ लोग ऐसे हैं जो कि पंचवर्षीय योजना की प्रगति स्रौर उन्नति में संदेह करते है श्रीर उससे मंतृष्ट नहीं हैं। इनमें से कुछ तो ऐसे लोग है जो इसकी जानते हुये भी कि अच्छा कार्य हो रहा है श्रीर प्रगति हो रही है उसको जानना नहीं चाहते ग्रौर देखना नही चाहते । ऐसे लोगों के बारे में मुझे कुछ नहीं कहना है लेकिन हमारे देश में कुछ ऐसे लोग भी है जो कि पंचवर्षीय योजना के कार्यों को देखते हये भी उसके बारे में कुछ ग़लतफहमी होने के कारण उसकी समालोचना करते है और उसका छिद्रान्वेषण करते हैं। भ्रभी दो तीन दिन हुये इसी सदन के ग्रन्दर हमारी एक माननीया बहन के द्वारा सोशल वेलफेयर बोर्ड (Social Welfare Board) की जो समालोचना हुई है उसका उद्देश्य कोई बुरा नहीं । लेकिन उन्होंने सोशल वेलफेयर बोर्ड के सम्बन्ध में जो कुछ कहा है इससे प्रतीत होता है कि उनको स्रवश्य ही कूछ गलतफहमियां है। श्रीमन्, सोशल वेलफेयर बोर्ड ऐसी संस्था है जिसका निर्माण इस उद्देश्य से हुआ है कि देश के अन्दर जो समाज व्यवस्था को सुधारने के लिये प्राइवेट (private) ग्रौर निजी ग्रीर उनके द्वारा जो स्त्रियों ग्रौर बच्चों के क्षेत्र में कार्य हो रहा है उसको प्रोत्साहन दिया जाय । इस सोशल वेल-फेयर बोर्ड का उद्देश्य इस कार्य को ग्रागे बढाना है । इसका उद्देश्य उन संस्थाग्रों को जो कि बच्चों ग्रौर स्त्रियों के लिये कार्य कर रही है प्रेरणा देना है। यह

[Shrimati Chandravati Lakhanpal.] सकता है कि ऐसी संस्थाग्रों की देश को ग्रावश्यकता नहीं है क्योंकि ऐसी मस्थात्रों के बिना ग्रीर ऐसे कार्यों के बिना समाज के लिये जो उन्नति ऋपेक्षित है वह होनी ग्रसम्भव है। इसमे कोई दो राये सकती हो वेलफेयर बोर्ड जो है उसका निर्माण देश की उन्नति के लिये और देश की भलाई के लिये हुआ है। इस कार्य को चलाने के लिये तीन पैनेल (panels) बनाये गये हैं, एक स्त्रियो का पैनेल है, एक बच्चों का पैनेल है ग्रौर एक पैनल जुवेनाइल डेलिक्वेट्स delinquents) (juvenile है। इन सबका कार्य देखने के लिये ग्रलग श्रलग पैनेल बनाये गये है। इस सम्बन्ध में कुछ ऐसे ब्राक्षेप मेरी बहन मिस दास के द्वारा किये गये हैं जो निराधार है श्रौर ठीक जानकारी न होने के कारण गये है। तो मैं इस सदन के सदस्यों के भ्रम को दूर करने के लिये श्रौर उनकी जानकारी के लिये कुछ सूचनाये यहा पर देना चाहती हूं। वह सूचना यह है कि इन पैनेल्स मे--हर एक पैनेल मे पाच पाच बहने हैं इस प्रकार देश में भ्रमण किया है:

बच्चों के लिये जो पैनेल है वह मद्रास, मैसूर, ट्रावनकोर कोचीन, हैदराबाद, पश्चिमी बंगाल, दिल्ली और स्नासाम गया । स्त्रियों के लिये जो पैनेल है वह बिहार, विन्ध्य प्रदेश, मद्रास, स्नाध्न स्नौर दिल्ली गया ।

डेलिक्वेट चिल्ड्रेन (delinquent children) के लिये जो पैनेल है वह बम्बई, मध्य प्रदेश, मध्य भारत, भोपाल, सौरम्ब्ट्र श्रौर दिल्ली गया ।

इस प्रकार इन्होंने भ्रमण किया है। तो इससे यह स्पष्ट है कि उड़ीसा तो कोई

भी पैनेल गया ही नही। मुझे ग्रफमोस है कि इस वक्त मेरी माननीया बहन श्रीमती दास उपस्थित नहीं हैं । उन्होने इस सम्बन्ध में एक ग्राक्षेप लगाया था। उड़ीसा जो पैनेल गया स्रौर वहा उसके द्वारा जिस प्रकार किया गया उसकी सख्त ग्रालोचना की थी। दूसरा ग्राक्षेप जो उन्होने लगाया था वह यह था कि जो पैनेत्स के सदस्य है वे कोई खास काम नही करते हैं ग्रौर उनके ग्राने जाने पर टी० ए० (T. A.) वगैरह पर बहुत खर्च होता है ग्रौर काम कुछ नही होता। श्रीमन्, इस सम्बन्ध में मुझे यह निवेदन करना है कि इस वक्त तक टी० ए० पर जो खर्चा हुआ है वह २५,००० रु० है जो कि बजट के पूरे अर्च का केवल एक फीसदी है, ग्रौर ग्रगर ग्रौर ज्यादा बारीकी से तख-मीना इसका लगया जाय तो हर स्टेट पर हर एक व्यक्ति का खर्चा कुल ८५ रु० पड़ता है। श्रीमन्, हमारे कुछ पार्लियामेट के सदस्य ऐसे हें जो उड़ीसा ग्रौर ट्रावनकोर कोचीन से आते हैं और उनके टी० ए० पर ढाई सौ, तीन सौ रुपया खर्च हो जाता है। यह देखते हये हर स्टेट पर जो एक व्यक्ति का खर्चा ५५ रुपया पड़ा वह कुछ भी नही है ।

इसके प्रतिरिक्त तीसरा ग्राक्षेप जो उन्होंने लगाया था वह यह था कि काम कुछ नहीं हो रहा है। मुझे इस सम्बन्ध में यह कहना है कि इन तीनो पैनेल्म ने मिलाकर जो श्रभी तक मंस्थाये देखी है उनकी मख्या ४६५ है जिनको देखने के बाद हर एक मंस्था की उन्होंने ग्रपनी एक विस्तृत रिपोर्ट पेश की है। इन पर जो म्पया वितरित किया गया है वह १८ लाख ५४ हजार है। यह सब देखने हुये यह नहीं कहा जा सकता कि काम कुछ नहीं हो रहा है। में यह मानने के लिये तैयार हं कि उसमें कुछ खामियां, कुछ श्रुटियां हो सकती है क्योंकि काम भी नया है श्रौर काम करने वाले भी नये है। किन्तु मुझे यह बात देख कर श्रफ्तांस हुश्रा कि हमारी मान-नीया बहन ने बिना पर्याप्त जानकारी के, बिना आधार के, कई ऐमी बाते कीं जिसमें कि न केवल सोशल वैलफेयर बोर्ड को ही बल्कि स्त्रियों की रेपुटेशन (reputation) पर भी धक्का लगा है। श्रच्छा होता कि वे ऐसे निराधार श्राक्षेप लगाने के पहले ज्यादा पता लगा छेती। छेकिन जैसा कि मैंने कहा यह सम्भत्र हो सकता है कि काम में कुछ त्रृटियां हों। यही श्रनुभत्र करके शायद श्रीमती दुर्गाबाई जी ने दूसरे सब काम छोड़ कर श्रव सोशल वैल्फेयर बोर्ड का ही कार्य सम्भालने का निज्वय किया है।

[THE VICE-CHAIRMAN (SHRI B. C. GHOSE) in the Chair.]

इसके ग्रनावा में एक ग्रति ग्रावश्यक विषय की ग्रोर ग्रापका ध्यान ग्राकर्षित करती हूं। मैंने श्रभी कहा कि हम लोगों ने बहुत सी दिशाग्रों में उन्नति कर ली है, लेकिन ऐसी भी कई दिशायें हैं जिनमें हमारी रफ्तार धीमी है। एक महत्वपूर्ण दिशा की ग्रोर में ग्रापका ध्यान ग्राकर्षित करती हूं और वह है हिन्दी से सम्बन्धित प्रश्न । श्रीमन्, हिन्दी इस समय हमारे देश की राष्ट्र-भाषा है। राष्ट्र-भाषा के विकास ग्रीर समु-न्नति के लिये इस बजट के ग्रन्दर कूल दो लाख ५० हजार रुपये रखे गये हैं जो कि मै समझनी हं कि यह जैसा विषय है ग्रौर इस विषय का जितना महत्व है, उसको देखते हुये बहुत थोड़ी रकम है जबकि फोमिली प्लानिंग (family planning) जैसे श्रनावश्यक विषय पर जिसकी उपयोगिता संदिग्ध है, श्रौर ऐसे ही छोटे मोटे विषयों तक के लिये ६५ लाख रुपये रखे गये है । इसलिये यह जो हिन्दी की स्मुन्नति ग्रौर विकास के इस विशाल देश की राष्ट्र-भाषा की उन्नति के लिये जो यह केवल २ लाख **४०** हजार रुपये रखे गये है, वह बिल्कुल श्रुपर्याप्त है ।

इसके साथ ही साथ इस सम्बन्ध में जो कार्य हो रहा है वह तो श्रीर भी ज्यादा श्रप यिष्त है, उसकी प्रगति बहुत धीमी है। श्रीमन्, उसकी श्रोर में श्राज श्रापका ध्यान श्राकिषत करना चाहती हूं। में यह कहना चाहती हूं कि हिन्दी का प्रश्न कोई एक साधारण प्रश्न नहीं है।

(Time bell rings.)

श्रीमन्, मुझे ब्राका है कि ब्राप मुझे इसा विषय पर कुछ विचार प्रकट करने का ग्रवसर देने की कृपा करेगे क्योंकि यह एक ऐसा विषय है कि शायद इस पर कियी भी सदस्य ने ध्यान इस वादिववाद में भ्राकिषत नहीं किया। यह किसी एक प्रदेश विशेष का विषय नहीं बल्कि यह एक राष्ट्रीय महत्व रखता है ग्रौर सन्चे देश से सम्बन्धित है क्योंकि इसी एक राष्ट्र-भाषा के ऊपर ही, इसकी उन्नति पर ही राष्ट्र की उन्नति निर्भर करनी है। श्रीमन्, यह सबको ही विदित है कि देश का उत्थान राष्ट्र-भाषा पर ही अवलम्बित है स्रोर राष्ट्र-भाषा ही हमेशा राष्ट्र को मजबूत स्रीर सुसम्पन्न बनाने ग्रौर बिखरे हुए ट्कड़ों को बांधने में सहायक होती है। हमारे देश की स्वतंत्रता जो इतनी तपस्या स्रीर सदियों की दासता के बाद हमने प्राप्त की है वह भी हमारे देश की एकता के ऊपर ग्रवलम्बित हैं। इसलिए में यह कहना चाहती ह कि हिन्दी का प्रश्न साधारण प्रश्न नहीं बल्कि देश की एकता का प्रश्न है, देश की स्वतंत्रता की रक्षा का प्रश्न है, हमारे उत्थान ग्रीर जीवन-मरण का प्रश्न है। इसलिए श्रीमन्, हिन्दी की समुन्नति की स्रोर स्रौर हिन्दी के प्रति दढ़ नीति बरती जाने की स्रोर में ऋापका ध्यान शाक जितः करना चाहतो हं।

(Time bell rings.)

[Shrimati Chandravati Lakhanpal.]

में अपना वक्तव्य श्री के० एम० पानीकर जो स्टेट्स रिम्रार्गेनाइजेशन कमीशन (States Reorganisation Commission) के सदस्य है, उनके विचारों से समाप्त करती ह जो उन्होंने पटना यूनिवर्सिटी के दीक्षान्त भाषण के म्रवसर पर प्रकट किये हैं। उन्होंने हिन्दी भाषा की उन्नति के बारे में कहा:—

"It seems, therefore, vitally important that within the next few years we should develop our national language as a medium of all-India thought and culture and not permit the present tendency to over-emphasise the importance of local cultures to undermine the unity of our life."

इत शब्दों के साथ में माननीय अर्थ मत्री जी का ध्यान हिन्दी के लिए उन्होंने बजट में जो रुपया रखा है उसको बढाने की ओर आकर्षित करते हुए एक बार फिर उनका अभिनन्दन करती हु।

[For English translation, see Appendix VII, Annexure No 105]

SHRI N. S. CHAUHAN (Uttar Pradesh):

श्री एन॰ एस॰ चौहान (उत्तर प्रदेश) श्रीमन्, हभारे फाइनेन्स मिनिस्टर साहब ने जो बजट पेश किया है उनमें जहां तक एक्स।इज इयूटी (excise duty) ने जिरये जो ग्राय होती है उसको यदि देखा जाय तो मालूम होगा कि उसका तिहाई में ज्यादा हिस्सा तम्बाकृ के द्वारा प्राप्त होता है, जिसको कि देहातो में किसान पैदा करते हैं। इमका मतलब यह है कि यह स्पया तिहाई से ज्यादा किसानो से प्राप्त होता है। किसान का तबका ऐसा है कि जो काम बहुत करता है ग्रौर शोर कम मचाता है ग्रौर प्रदर्शनों में भी कम भाग ता है ग्रौर ग्रखबारों में भी उसकी बाते कम निकलती है। हालांकि कभी कभी कृछ

राजनैतिक दल उमको फ़ुसला लाते हैं किन्तु मुश्किल से ही वह उनके कहे में आता है। और कभी कभी आजाने पर घर जाने की फिक्र सदैव बनी ही रहती है। इसीलिए तो उससे सम्बन्धित लाभ को बाते नहीं हो पाती है।

किसानो की देहानों में क्या स्थिति है, यह जो तम्बाकू का टैक्स उन पर लगता है उससे उन्हें क्या असुविधाए उठानी पड़नी है ? मुझे दूसरे प्रान्नों का तजुर्बा नहीं है, लेकिन जहा तक उत्तर प्रदेश का सम्बन्ध है, उसके सम्बन्ध में कुछ कहना चाहता ह। इस वक्त किसान की स्थिति ठीक नहीं है, उसकी वैसी हालत नहीं है जैसी कि लड़ाई के समय में थी जबकि उसके द्वारा पंदा किए हुए (उत्पादिन किए हुए) माल की कीमते तेज थी। जो कुछ उसकी स्थिति में सुधार हुआ था वह धीरे धीरे कम हो रहा है और उसकी दशा बिगड़ती जाती है।

यह भी बनाया गया है कि जो तम्बाक् बाहर भेजा जाता था उसमे भी स्लम्प (slump) के कारण कमी हुई है, इन वजह से तम्बाक की कीमने घट गई है। इस में भी तम्बाक पैदा करने वाले किसानो की दशा स्रोर खराब हुई है। इसलिए यह ग्रावश्यक है कि उसके ऊपर जो इयुटी (duty) लगाई गई है उसको कम किया जाय । अगर फाइनेन्स मिनिस्टर साहब चाहे तो पान, टाई या अन्य शृंगार की वस्तुग्रो पर भी टैक्स लगा दे तो मुझे इसकी चिन्ता नहीं। लेकिन में समझता ह कि वह वर्ग जो कि मुमीबते उठा कर राष्ट्र को जिलाता है ५हले उसके बोझ को हल्का करना जरूरी है। श्रन्न का उत्पादन बढाने के अनेक कृत्रिम उपाय बतलाये जाते है, लेकिन जो अन्न को पैदा करने वाला है उसको मजबूत बनाने की कोशिश नहीं की जाती है। तम्बाक् की ड्यूटी को कम करना आवश्यकीय है, लेकिन साथ ही साथ एक दूसरी चीज जिससे ं कि सरकार को भी नुकसान होता है ग्रौर किसान को भी नुकसान होता है, उसे मै श्रापके सामने उपस्थित करना चाहता हूं। जो ड्युटी के अमेसमेंट (assessment) का तरीका है वह बहुत ही ऋटिपूर्ण है, उसके जरिये से मैं समझता ह कि बहुत ग्रधिक पैसा जो लोग कि असेसमेंट करते है उनकी जेबों मे चला जाता है, क्योंकि फसल के ग्राधार पर ग्रसेंसमेंट किया जाता है, इसलिए इन्स्पेक्टर लोग इसमें मन चाहा ग्रसेसमेट करते है श्रीर किमानों को रिश्वत देने को मजबूर करते है। मेरे कहने का मतलब यह कदापि नही कि सभी लोग जो असेसमेंट करते है बेईमान होते है. उनमे बड़े ईमानदार भ्रच्छे से भ्रच्छे ग्रादमी भी हे जो हमारे राष्ट्र का हित करते है, लेकिन जाच करने पर आपको मालुम होगा कि उनमें से अधिकतर लोग भ्रव्ट है जो किसानों से रिश्वतें लेते है।

ग्रगर इन्स्पेवटरों को पैसा ग्रधिक दे 'दिया जाय तो वे श्र**र्सेसमें**ट कम कर देते हैं, जो नही देता उसके ऊपर ग्रधिक इयुटी लगा कर उसे तबाह कर देने है। इस तरह सरकार की स्राय भी कम हो जाती है स्रौर कर्मचारियों में भ्रष्टाचार भ्रौर स्वेच्छाचारिता की प्रवृत्ति भी बढ़ती है। इस प्रकार यह पैसा न सरकार की जेब मे रह पाता है ग्रौर न किसान के पास ही । इसलिए यह जरूरी मालूम होता है कि इस तरह के भ्रष्टाचार को रोकने के लिए श्रवश्य कदम उठाये जाने चाहियें। जहा तक मझे मालूम है, हमारी उत्तर प्रदेश की सरकार ने भी केन्द्रीय सरकार को इस विषय में -सुझाव दिया है कि ऋसेसमेंट एकरेज (acreage) पर कर दिया जाय । भ्रगर एसा किया जायगातो सरकार की भ्राय मे भी कमी नहीं होगी स्रौर इस विभाग के कर्मचारियो को भ्रष्ट होने का ग्रवसर भी नही मिलेगा। मेरा तो निश्चित सुझाव यह है कि

एकरेज के हिसाब में ड्यूटी लगा दी जाय। किसानों में यह कह दिया जाना चाहिए कि अगर इतने एकड में खेती की जायगी तो प्रति एकड़ इतनी ड्यूटी लगेगी।

इस सम्बन्ध में ग्रभी हमारे माननीय मित्र राणावत साहब ने यह कहा था कि इस विभाग के जो प्रफसर होते हैं, वे विभिन्न स्थानों पर दूर दूर रहते है, जिससे किसानों को इन तक पहुंचना बहुत मुश्किल होता है। यह ठीक है स्रौर इस विषय में मेरा निजी तजवां भी यही है। मैंने जब कभी इस विभाग के स्रफसरों को कोई शिकायतें भेजी है, उनका कभी भी कोई उत्तर नहीं मिला ग्रौर न यह मालुम हो सका कि उन पर क्या कार्यवाही हई। कहिये अपढ किसान यहा क्या न्याय पा सकता है ! इस सम्बन्ध में मेरा यह सुझाव है कि राज्य सरकार के जो स्थानीय अफसर है. जैमे कलेक्टर, डिस्ट्क्ट मजिस्ट्रेट, तहमीलदार, उनके ऊपर यह जिम्मेदारी डाली जानी चाहिए ग्रौर साथ ही साथ पंचायतों को भी इसके लिए जिम्मेदार ठहराया जाना चाहिए। ग्रगर सरकार की ग्रोर से एकरेज के ग्रन्मार इयुटी लग जायगी तो फिर किसी प्रकार की गुंजाइश इस बात की न रहेगी कि किसी प्रकार का भ्रष्टाचार फैन सके। हां. एक बात हो सकती है, कि जब कभी दैवी कारणों से फसल खराब हो जाये तब जो रेमिशन (remission) किया जायगा, उसके देने में भेद भाव बरता जा सकता है। क्योंकि जब रेमिशन का सवाल ग्रायगा तो इन्स्पेक्टर इस बात की जांच पड़नाल करेगा कि किस किसान को कितना नुकसान हुम्रा है। इसका हल भी हो सकता है कि इस काम को लेखपाल, तहसीलदार ग्रीर गाव पंचायत के सुपूर्द कर दिया जाय तो रेमिशन के सवाल पर किसी प्रकार का भ्रष्टाचार न हो पायेगा। इसलिए मेरी अर्थ मंत्री जी से प्रार्थना है कि वह कृषकों की कठिनाइयों को ध्यान में रखते [Shri N. S Chauhan.]

हुए इस बात की ग्रोर ग्रवश्य ध्यान दे । मै तो यह चाहता ह कि किसानो की इस समस्या के बारे में ऐसे अफसरों व सदन के सदस्यों की जो कि किसानों की समस्याग्रों से वाक्फि हो, एक कमेटी नियुक्त की जाय, जो इस विषय पर पूरी तरह से जाच करे श्रीर किसानो को जो भी कष्ट इस बारे मे हो रहा है उसको दूर किया जा सके। देहातों में काम करने वाले जो सगठन है या सार्वजनिक कार्यकर्ता है, उन सबके दिमागों में यह चीज है कि किसानों को इस ग्रसे भमेट द्वारा जो कष्ट होता है उसके तरीके में सुधार किया जाना बहुत हो स्रावश्यक है। ग्रगर इस कठिनाई को दूर करने मे कोई कानुनी दिक्कत सामने त्राती हो तो उसको भी दूर किया जाना चाहिए। इसलिए मुझे श्राशा है कि श्रर्थ मन्त्री जी किसानों के इस कष्ट को दूर करने के लिए अवश्य कोई न कोई कदम उठायेगे।

≜दूसरी बात जो मुझे कहनी है वह शान्ति श्रीर व्यवस्था के सम्बन्ध मे है। शान्ति श्रीर व्यवस्था ऐसी चीज है जो हर राज्य के लिए बहुत ही आवश्यक है। भारत के लिए तो यह बहुत ही भ्रावश्यक है क्योंकि हमारा देश भ्राज एक बड़े मकट काल से गुजर रहा है। यह वास्तविकता है कि ग्राज हमारे मित्र ग्रधिक है ग्रौर दुश्मन कम ग्रौर यह भी वास्तविकता है कि हमे इन मित्रों से ही ग्रधिक खतरा है दुश्मनो से कम । हमारे देश का एक मित्र है जिसका नाम "ग्रमेरिका" है, उसने हमारे पड़ोसी देश पाकिस्तान को हथियारो से मुसज्जित करना स्वीकार कर लिया है। इस तरह से पाकिस्तान को मदद करने का अर्थ तो वही अच्छी तरह समझ सकता है, मगर वह हम से भी यह मान लेने को कहता है कि इस फौजी सहायता द्वारा पाकिस्तान से भारतवर्ष को किसी प्रकार का नुकसान नही पहुचेगा । वह ससार को दिखलाने के लिए ही

इस प्रकार की बात कहता है। वरना उसके ग्रन्दर जो भावना छिपी हुई है वह हम सब लोगों का अच्छी तरह विदित ही है। एक मित्र हमारे अग्रेज भी थे, जिन्होने सभ्य बनाने के नाम पर हमारा काफी शोषण कर मजबृत बनाया स्रौर स्रब जो कुछ कमजोरी बाकी रह गई यी वह यह हमारा नया मित्र अमेरिका पूरा करना चाहता है। एक बुजुर्ग की कहावत के अनुसार वह ऐसा मसीहा है जो दुआ करता है जीने की श्रीर दवा देता है भरने की। यानी जबान से तो वह कहता है कि हम तुम्हारी मदद कर रहे है मगर हर तरह से काम ऐसा कर रहा है जिससे हमारा सर्वनाश हो जाय । ग्रमेरिका का विरोधी एक रूस भी है। जो हमारा मित्र है जिसमे प्रेरणा पा कर हमारे देश मे एक दल नित्य प्रति सरकारो को उलटने का प्रयतन करता रहता है । उसके द्वारा की हुई कार्यवाही अधिकतर हिसात्मक होती है।

इसके साथ ही हमारे देश के अन्दर कुछ ऐसी सस्थाए भी हैं जो देश के अन्दर जगह जगह हडताल व अन्य उपद्रव कराती रहती हैं। इनका स्वार्थ दलगत होता है जिसका अर्थ होता है केवल सरकार को सकट में डालने का। इस तरह में यें लोग देश के अन्दर इस समय कानूनशिकनी करके देश की जनता को तो फायदा पहुचाते नहीं हैं बल्कि इससे समाजिनशोधी तत्वो यानी चोर डकैनो को कानून के विरुद्ध कार्य करने को प्रोत्साहित ही करते हैं।

(Time bell rings)

THE VICE-CHAIRMAN (SHRI B. C GHOSE):

श्री उप-सभाध्यक्ष (श्री बी० सी० घोष): चार बजकर पचास मिनट में श्रापने गुरू किया अब दो मिनट श्रीर बाकी है।

SHRI N S CHAUHAN:

श्री एन० एस० चौहान : श्रभी तो पाच मिनट श्रीर बाकी है, मुझे एक बहुत महत्वपूर्ण बात श्रापके सामने रखनी है श्रीर वह यह है कि राजा महेन्द्र प्रताप जो एक बड़े कान्तिकारी थे, आज अपने प्रचार द्वारा फौज और पुलिस को भड़का रहे हैं। उन्होने एक परचा शाया किया है जिसमे उन्होने लिखा है: "उठो। चलो। दिल्ली पकड़ो। दिल्ली मई १६५४ को दिल्ली पकड़ेगे।" उस परचे में यह लिखा हुआ है कि "मैं यह स्वप्त देख रहा हू कि सहस्रों मेरे साथी दूर दूर से आवेगे और दिल्ली में ऐमें छा जायेगे जैसे रामचन्द्र की हनुमान सेना लका मे, और मेरे प्रेमी दिल्ली में अभी से जब तक पुलिस और सेना में इतना प्रचार कर चुकेंगे कि सेना आरे पुलिस मेरे दिल्ली पहुचते ही मेरा स्वागत करेगी और सलामी देगी।"

SHRI T S PATTABIRAMAN (Madras) On a point of order, Sir He is raising a very important issue, I understand So will it not be better if the pamphlets referred to are placed on the Table of the House?

THE VICE-CHAIRMAN (SHRI B C GHOSE): He is just referring to something.

SHRI N S CHAUHAN. This is a very important matter I will put these papers on the Table, but I want a little more time to explain these things. Here is the literature issued by Raja Mahinder Pratap

श्री एन० एस० चौहान यह बात बहुत ही महत्वपूर्ण है, इसिलए में इस पर बोलने के लिए ज्यादा समय माग रहा हू वे ग्रागे कहते हैं कि राष्ट्रपित जी स्वय मेरे कार्यक्रम को स्वीकार करेगे श्रीर मुझे कह देगे कि 'श्रार्यान पेशवा, श्रब ग्राप जाने, जो चाहे करे, मुझे विश्वास है कि ग्राप जो भी करेगे, श्रच्छा ही करेगे।'' यह प्रोग्राम वह मसोलिनी की भाति घेरा डाल कर मनवायेगे। उनका यह भी कहना है कि जवाहरूनाल नेहरू भी उनकी इस बान से मन ही मन खुश होगे श्रोर मन ही 143 CSD

मन कहेगे "चलो ग्रच्छा हुग्रा, मुझे छटकारा मिला।"

THE VICE-CHAIRMAN (SHRI B C. GHOSE):

श्री उप-सभाष्यभ्र (श्रीबी०सी०घोष) ३ स्रापका समय खत्म हो गया है।

SHRI N S CHAUHAN:

श्री एन० एस० चौहान तो मेरा कहना यह है कि झाज देश के अन्दर इस तरह से सेना और पुलिस के अन्दर प्रचार किया जा रहा है। जनता में तो अनेक पार्टियो द्वारा प्रचार किया जाता है और किया जाता रहेगा, मगर हमारी सेना और पुलिस के अन्दर इस तरह बगावत की भावना को फैलाना बहुत ही खतरनाक बात है। "साठ लाख सेना बनाऊगा, जमीदारों को कप्तान और सूबेदारों को करनल बना दूगा," इस प्रकार लालच दे कर विद्रोह की भावना फैलायी जा रही है।

(Time bell rings)

मेरे पास समय नहीं है अन्यथा में इस विषय में विस्तार के साथ आपको सब बाते बतलाता । मुझे पूर्ण आशा है कि हमारी सरकार सोती नहीं रहेगी और देश में इस प्रकार जो देशद्रोही लोग उत्पन्न हो गये हैं, जो हमारे देश की एकता को नष्ट करना चाहते हैं उनके विरुद्ध कड़ी से कड़ी कार्यवाही करने से हिचकेगी नहीं ।

[For Eng. 1 translation, see Appendix VII, Annexure No 106]

Shri S N DWIVEDY (Orissa): Sir, if this Budget is any indication of our future progress, then it can safely be said that the poor man in this country has nothing to expect from the Finance Minister or from the Government he represents. This is the fourth Budget and also the fourth year of the Plan But what are our achievements? The Finance

[Shri S. N. Dwivedy.]

Minister has nothing very much to say that in the coming year we are going to make a very rapid progress. Therefore, he has tried to paint a comparing picture by achievements since 1947. If you see the concluding portion, you will find a description of the difference tween our position in 1947 and our position today. But he has not indicated as to what would happen after a year. Let him tell us in spite of the comparisons that he has drawn, whether or not today the average income of the citizens of our country has gone down. It is worse than what it was in 1946. Is there any proposal to show that in the coming year income of the poor man is going to increase even by a pie? It is not so. I therefore feel that the condition today is deplorable and it will be worse still year after year. For the real development of this country not only the apparatus of production should be improved, but I feel that the property rights should also be changed. Unless you do that, it is impossible to register any improvement, as has been provided in this fourth year of the Plan. Although there has been some improvement in production in some sectors, employment opportunities are shrinking. The purchasing power of the people has gone down. There is no immediate chance of improvement. The cost of living the ordinary man is not going to be reduced. Prices, you claim, have been stabilised, but they are not going to be reduced also, and people naturally have no savings. So, I feel that there is no scope for any progress whatsoever, and what is more, there are additional burdens thrown on the people by these new taxation proposals. Therefore I say that this Government, whenever it comes forward with any proposals, always keeps an eye on maintaining the status quo without in any way affecting the richer sections of the population. If you are so reluctant to do anything by way of imposing any further taxation on your friends, the richer sec-

tions of the community, why can't you at least try to change your administration to a certain extent? Why can't you do away with the Privy Purses of the Princes? Why not remove the glaring inequalities in the salaries of your officials? That way, you could easily have effected a saving of about Rs. 8 crores. Instead of that for a sum of Rs. 12 crores, you. are taxing the poor man who is already in a very wretched conditions, and over and above that, as we all know, you are maintaining Governors and Rajpramukhs all over the States. It is no secret, as is evident from theexperience of all these years now. that these posts are being utilised: mostly for some political purposes. Otherwise, I do not find any utility for them. These posts almost a rehabilitation department, if you only look at the appointments. for the defeated or rejected candidates, who have been rejected here and there by the people. You take Travancore-Cochin. Friends have seen in the papers that an Anglo-Indian gentleman has nominated to the Assembly, who was previously a member of the Congress Party in the dissolved Assembly. Although the Rajpramukh has done it by using his own discretion vested in him under the Constitution, convention demanded that he should have waited for the Government to be formed there and then on the recommendation of that Government should have nominated the person, but he has overlooked that convention in order to see that the Congress Party, which has failed to get a majority there, which is thinking today as to whether to form a government or not in that State, could be buttressed.

SHRI O. SOBHANI (Hyderabad): On a point of order, Sir. How is all . that relevant to the Budget?

SHRI S. N. DWIVEDY: He has done it only to support and strengthen the Congress Party there. I make charge, Sir, here that these Rajpramukhs are being utilised only for political purposes, and so there is no-

use spending such huge amounts on | these dignitaries. The Finance Minister's appeal to the people to save money and give it to the Government for development projects will fall on deaf ears. I agree that the common man should also contribute towards the development of this country, but austerity should come from all sections. But you always try and encourage the richer people and tax the poor and ask them to sacrifice what little they have got in their pockets for development purposes, and at the same time you maintain a top-heavy administration which you are not going to change in any way. Therefore it is not possible for the poor man to contribute for these purposes.

There is another curious aspect of The Finance Minister this Budget. comes and tells us that the money provided for the welfare of the tribal people has not been spent. It is not that there has been a procedural defect and red tape and all that. It is not that alone. I want to know whether, when the Centre grants money to the provinces for all these various schemes, they also see that a proper machinery has been set up in the States to give top priority to this sort of work? In the States this is completely ignored. People go in their own way. You go to any State, and you do not find that any money provided for publicity or for some other purposes which feed Congressmen and rehabilitate them, is unspent. It is never so, but when it comes to a question of money provided for the development of poor people, for the tribal sections of the population, you find that money is unspent. This is a very curious development. It is perhaps natural on the part of this Congress Government.

Then I would come to another aspect. I am perfectly certain that the appeal of the Finance Minister would fall flat on the people, because the common people have no savings to

contribute for the development of the country today. There has been recently a new development in the insituation. We do ternational know when American aid on which this country entirely depends for the implementation of the Five Year Plan would be stopped. The Finance Minister himself has admitted that the States have not been able to augment their resources and to play their part in raising finances for the implementation of this Five Year Plan. I think the time has come when you have to re-examine your whole financial position.

It is good that the Prime Minister has come out with a statement regarding Kashmir. He appears to have left his previous hesitancy. It has been a reversal of the policy of Prime Minister. As you know, Praja Socialist Party has, from the very beginning, been advocating policy of active neutrality and of getting together all friends in Asia and other countries who are in favour of peace, not war. The Prime Minister has today realised how halting, how slippery, was his path. I would further and ask him whether it is not possible for him to withdraw Kashmir question from the U.N.O., whether it is legally possible or not. The Kashmir Constituent Assembly has given its verdict in favour India, and that should be accepted as the final decision \mathbf{of} the people of Kashmir and no plebiscite should be entertained. I want the Prime Minister to make a forthright declaration that we accept this verdict as the opinion of the people of Kashmir say that this question has been solved once and for all. If that is done, then we would say that there is some strength in the Prime Minister's declaration. If such a declaration is made, it will make the people create dissensions amongst us and indulge in the policy of divide and rule, understand that the Indian people would not tolerate any interference or domination whatsoever.

[Shri S N Dwivedy.]

Having said this much about Kashmir, I want to point out one or two things We are glad that the steel plant is to be located in Orissa, but at the same time I would urge upon the Finance Minister to see and provide more money in the Budget so that, when the steel plant is established, subsidiary industries also are developed and people get more ployment opportunities The Hirakud Dam would have been completed by the time the steel plant is located and The electric energy starts working which it will produce will not be sufficient to provide energy for all the industries that are to be developed There was the subsidiary dam proposal which was abandoned and for which machineries were already purchased and they are lying idle. I would therefore urge that the subsidiary dam in the Hirakud Project should immediately be revived and work should progress and money should be provided for in the Budget for that purpose

Lastly, in the Explanatory Memorandum, against the Department Information and Broadcasting, some money has been provided for improvement of certain broadcasting stations As far as I remember, when the Information Minister, Dr Keskar visited Cuttack, he gave a promise that the Cuttack Radio Station would be improved and a 10 KW transmitter would be given to that station. But in the Budget, in the Explanatory Memorandum that has been given to us, there is no mention of it and I would be satisfied if the Minister would tell us that the money has been provided for this particular improvement

(Time bell rings)

I will finish my speech with this SHRI R. P. N. SINHA (Bihar):

श्री आर० पी० एन० सिन्हा (बिहार) : उपाध्यक्ष महोदय, मैने १६ साल धारा-सभाग्रो मे बिताये, बहुतेरे बजट देखे, पर कभी भी बजट पर बहस के बाद उसमें हेर फेर होते नहीं देखा। फिर भी हमें ग्रपने विचार प्रकट करते हैं इसलिए में दो-एक बाते कहगा।

पहली बात मुझे फ्लड्स (floods) बाढ के मतल्लिक कहनी है। पिछले साल बिहार में बहुत जोर की बाढ ग्राई ग्रौर गवर्नमेट ने तीन चार करोड़ रुपया लोगो की रिलीफ (relief) के लिये दिये। हर साल कछ न कुछ बाढ ग्राया करती है, ग्रीर हर साल गवर्नमेट को रिलीफ के ऊपर बहुत खर्चा करना पडता है। लेकिन बाढ क्यो ग्राती है, इस सम्बन्ध में गवर्न मेट ने स्रभी तक मोचने की कोशिश नहीं की । मैने पूर्व में अनेको बाढ भ्राते देखी पर पहले जो बाढ भ्राया करती थी. उनसे अब कही ज्यादा भयकर बाद आती है। इसका कारण मैंने बहुत लोगों से पूछा, बड़े वृद्ध जनो से भी । उन्होने वताया कि इस तरह की बाढ पहले कभी नही स्राया करती थी। खास कर पिछले साल बिहार में जो बाढ भाई तथा उसने जो भयकर रूप धारण किया वह पहले कभी नहीं देखा गया था। उन जगहो मे, उन गावो मे, जहा कभी बाढ का पानी नही जाता था वहा भी पानी भर गया। कारण इसका स्पष्ट है। जिननी प्रमुख नदिया है, गगा, यमना, गोदावरी, कोसी इत्यादि उनकी सतह धीरे धीरे मिल्टेड (silted) होते होते इतनी ऊची हो गई है कि बाढ का पानी ग्राने पर नदी का गर्भ जल को नही रख सकता भौर पानी का फैलाव ज्यादा हो जाता है। परिणाम यह होता है कि बाढ के कारण क्षति तो होती ही है, इसके भ्रलावा वर्षा-काल के बीतते ही उन निदयो का गर्भ ऊचा होने के कारण उसमे जल की इतनी कमी हो जाती है कि स्टीमर (steamer) वगैरा का चलना भी मुश्किल हो जाता है। मसलन पटना में कई सालो से देखा गया है कि जाड़े या गर्मी के दिनो मे जब तब स्टीमर फस जाती है ग्रीर उनको सर्विस (service) डिस्टर्ब (disturb) हो जाती है। कलकत्ता में हर साल हुगली नदी में ड्रेजिंग (dredging) कर के नदी के गर्भ से मिट्टी काट कर उसे नीचा किया करते थे। मगर इधर कई सालों से यह भ्रौपरेशन (operation) नहीं हुम्रा था ग्रौर इसकी वजह से इस वर्ष जो बाढ़ श्राई उससे कलकत्ता के मैदान में भी, जैसा कि उपाध्यंक्ष महोदय को स्वयं मालूम होगा, पानी ग्रा गया था, जो पहले कलकत्ते में कभी नही आया। इन सब बातों को देखते हुए यह जरूरी मालुम होता है कि जहां जहां नदी का गर्भ ऊंचा हो गया हो, उसकी सतह की मिट्टी काट कर नीचा किया जाय। स्रौर मुल्कों में इसके लिए ड्रेजिंग ग्रापरेशन हो रहे हैं। श्रभी मैने अखबार में पढ़ा था कि पैसिफिक में सेलिनस कूज नामक बन्दरगाह को गहरा करने के लिए मैक्सिको की गवर्नमेंट ने २० लाख डालर खर्च करके ड्रेजिंग मशीन खरीद की है। इसी तरह से श्रौर जगहों में भी ड्रेजिंग श्रापरेशन हो रहे है जिसकी मदद से समुद्र में जो बन्दर-गाह है उनकी गहराई में कमी होने पर उन को श्रौर गहरा करने के प्रयत्न किये जा रहे है ताकि जहाजों के चलने में कोई दिक्कत न हो। तो मेरा गवर्नमेंट से यह सुझाव है कि वह इस समस्या पर विचार करे तथा गंगा, यमुना, कोसी, गोदावरी इत्यादि जितनी भी बड़ी नदियां हैं, उनमें डे्जिंग मशीन का प्रयोग कर के उनकी तह को ज्यादा गहरा किया जाय, ताकि मामूली वर्षा होने पर भी बाढ़ का जो भयंकर रूप हो जाता है वह न होने पाये।

दूसरी बात मुझे पोस्टल रेट्स (postal rates) के सम्बन्ध में कहनी है। इस सम्बन्ध में मेरा खयाल है कि कुछ लोगों ने माननीय श्री शाह से बातें की थीं श्रौर उन्होंने यह श्राश्वासन दिया था कि वे उस पर विचार करेंगे। पता नहीं उसका क्या हुआ। मगर

इस साल का बजट देखने से यह प्रतीत होता है कि इस पर गवर्नमेंट ने कुछ खास कार्यवाही नहीं की । शायद, शाह साहब को पता होगा, श्रौर हमारे श्रर्थमन्त्री साहब को पता होगा कि ब्रुसेल्स में सन् १९५२ में जो पोस्टल कांफ्रेंस हुई थी उसने एक रेजुलेशन (resolution) पास किया था श्रौर उस रेजुलेशन को युनिस्को ने भ्रयने सारे मैम्बरों के पास भेजा था और कहा था कि वे अपने अपने यहां न्यूजपेपर्स (newspapers), मेगजीन्स (magazines) श्रौर किताबों पर से पोस्टल रेट्स (postal rates) को घटायें। हिन्दुस्तान में इघर दो साल के भीतर जो पोस्टल रेट्स बढ़ाये गये, वे १०० परसेंट (per cent) होते हैं। जिसका नतीजा यह हुम्रा कि पब्लिक विज्निस (public business) पुस्तक-प्रकाशन को बेतरह क्षति हुई है। इसे पुस्तक प्रकाशक तो अनुभव करते ही हैं मगर जो पुस्तक प्रणेता, श्राथर्स (authors) हैं, उनके पुस्तकों की बिकी में कमी ग्रा गई है ग्रौर वे भी क्षतिग्रस्त हैं। खास तौर से भारतीय भाषात्रों की पुस्तकें कम दाम की होती है ग्रौर उनकी बिकी में पहले से कही ज्यादा कमी हुई है। भारतीय भाषात्रों में पुस्तकों की एवरेज प्राइस (average price) १४ म्राने प्रति पुस्तक है ग्रौर उस पर पोस्टेज (postage) १२ ग्राने लगते हैं। इसलिए देहात के लोग जो खास कर वी० पी० से पुस्तकों मंगाते है या बुकसेलसीं sellers), उन्होंने का मंगाना कम कर दिया है। श्रौर ऐसा मालूम होता है कि करीब पचास प्रतिशत बिक्री में कमी आ गई है। एक उदाहरण मैं यह देता हूं कि एक बुक पेकेट (book packet), जो लन्दन से दिल्ली को भेजा जाता है, उसमें करीब ग्राठ ग्राने खर्च पड़ता है, मगर • वही बक पेकेट अगर दिल्ली से आगरा जाता है तो उसमें एक रुपया खर्च होता है। तो इस तरह के

[Shri R. P. N. Sinha.]

हिन्दुस्तान का जो बुक पेकेट्स का पोस्टल रेट है, वह संसार के सभी देशों से कहीं ज्यादा पड़ता है। ग्रमेरिका में कहा जाता है कि बुक पेकेट्स का रेट सबसे ज्यादा है, मगर तुलना करने से यह पता चलता है कि हिन्दुस्तान के जो बुक पेकेट्स ग्रादि के रेट्स हैं, वे ग्रमेरिका से भी ६० परसेंट ज्यादा पड़ते हैं। हिन्दुस्तान का यह पुराना आदर्श रहा है, हमारी हमेशा से यह नीति रही है कि ज्ञानवर्द्धक जितनी चीजें हैं, उनको प्रोत्साहन दिया जाय। वेदों ने भी कहा है "तमसो मा ज्योतिर्गमय"। पर ग्राश्चर्यं है कि हमारे ग्रर्थ मन्त्री, जो स्वयं पंडित हैं, भौर शाह साहब भी बड़े विद्वान हैं, योग्य पुरुष है, वे इस भ्रोर क्यों ध्यान नहीं देते कि किताबों या मैगजीन्स या श्रखबारों की बिक्री पर इसका कैसा बुरा भ्रसर पड़ रहा है। बुक पोस्टल रेट्स को इतना बढ़ा रखना समझदारी की बात तो नहीं मालूम पड़ती है। मगर मेंने सुना है कि शाह साहब की इस विषय पर कुछ बातें लोगों से हुई हैं ग्रौर उन्हों-ने स्राश्वासन भी दिया है। मेरा खयाल है इस से तीस या पैंतीस लाख रुपये गवर्नमेंट को श्राय होती है जो कोई बड़ी रकम नहीं है।

तीसरी बात इन्कमटैक्स (income tax) के मुताल्लिक कहनी है। इन्कमटैक्स के रेट्स के मुताल्लिक मेरी कोई शिकायत नहीं है क्योंकि इस बात से किसी को कोई मतभेद नहीं कि इन्कमटैक्स की दर कम हैं। यह ठीक है कि इन्कमटैक्स जन लोगों पर प्रवश्य लगना चाहिए जिन्हें इन्कम होती है। किन्तु मैने खास कर बिहार में देखा है कि इन्कमटैक्स एससमेंट (assessment) में जो धांधली की जाती है, उससे गवर्नमेंट की इन्कम्टैक्स के जित्ये आमदनी पैदा करने की जो मंशा है वह इन दी लौंग रन (in the long run) आखीर में पूरी नहीं हो पाती। मैंने देखा है कि बहुत से जमींदारों ने जमीं-

दारी चले जाने के बाद बिज़नेस शुरू की, पर उन लोगों के साथ इस तरह का व्यवहार किया गया कि उनमें से ६० परसेंट लोगों ने बिजनेस छोड़ दी। एक कहावत है:

"Kill the goose that lays the golden egg".

वह नीति इन्कमटैक्स वालों की चल रही है। इसके म्रलावा जो बड़े बड़े व्यापारी हैं, उनके पास तो बहुत से तिकड़म हैं, वे निकल जाते हैं, लेकिन जो ग्रानेस्ट (honest) ईमानदार व्यापारी हैं वे तबाह होते हैं। ग्रीर इन्कमटैक्स कें जो श्राफिसर हैं, वे जहां तक मैंने देखा है--मुझे इसका कुछ तजुर्बा जरूर है, बिहार में ग्नीर कलकत्ता में - वे बड़े व्यापारियों को पकड़ने की चेष्टा में नहीं रहते बल्कि जो मध्यम श्रेणी के व्यवसायी, व्यापारी हैं, उन पर ही निगाह डालते हैं। मुझे यह नीति कुछ समझ में नहीं आई। मैं नाम तो नहीं लेना चाहता, मगर कलकते में ऐसे बड़े व्यापारी हैं जो लाखों पैदा कर के भी कभी नहीं पकड़े गये। मेरे एक मित्र बतला रहे थे कि बम्बई में एक व्यापारी हैं; उन्होंने ६० लाख रुपये पैदा किये, लेकिन एक पैसा इन्कमटैक्स नहीं दिया ।

SHRI S. N. DWIVEDY:

श्री एस० एन० द्विवेदी : कांग्रेस को चन्दा देते होंगे ।

SHRI R. P. N. SINHA:

श्री आर० पी० एन० सिन्हा : प्रजा सोशलिस्ट पार्टी को देते हैं।

SHRI S. N. DWIVEDY:

श्री एस० एन० द्विवेदी : ग्राप उसका हिसाब भी रखते है ?

SHRI R. P. N. SINHA:

श्री आर॰ पी॰ एन॰ सिन्हा : तो गवर्नमेंट से मेरा यह निवेदन है कि वह इन्कमटैक्स के रेट चाहे जो कुछ भी रखे मगर प्रोपर (proper) एससमेंट होना चाहिए, धांधली नहीं होनी चाहिए। दूसरी बात यह है कि जो इन्कमटैक्स के ग्राफिसर्स हैं, उनकी जो ग्रनिडसक्लोज़्ड इन्कम (undisclosed income) है, उसके सम्बन्ध में भी जांच होनी चाहिए। पिछले साल मैं प्लेन (plane) से जा रहा था, तो मेरे साथ एक साहब बैठे जो बिहार में एक इन्कमटैक्स ग्राफिसर हैं और उनसे मेरी बातें होने लगीं। मेरी निगाह उनकी ग्रंगुलियों पर गई, तो मैंने उनके हाथ में दो हीरे की काफी कीमती ग्रंगूठियां देखीं।

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): Tell me the names and I will enquire into the matter.

SHRI R. P. N. SINHA: I will tell you but not here.

श्री आर॰ पो॰ एन॰ सिन्हा: तो मैं नहीं समझ सका कि जो शस्स ढाई सौ रुपया वेतन पाता है वह इस तरह की कीमती चीजों का इस्तेमाल कैसे कर सकता है। इसका मतलब है कि—मैंने सुना भी है—कि उनके पास काफी अनिडस्क्लोज्ड इन्कम है। इसका पता अगर गवर्नमेंट लगाये तो मेरा ख्याल है इस सम्बन्ध में कई रहस्यपूर्ण बातों का पता लग सकता है।

SHRI H. P. SAKSENA:

श्री एच॰ पी॰ सन्सेना : कहीं इमीटेशयन (imitation) तो नहीं था वह हीरा ?

SHRI R. P. N. SINHA:

श्री आर॰ पो॰ एन॰ सिन्हा: इस समय हमारे शाह साहब भी मौजूद हैं, श्रीर में समझता हूं कि वे इस सम्बन्ध में विशेष दिल-चस्पी ले रहे हैं। उन के इन्कमटैक्स डिपार्टमेंट में जो धांधली हो रही है उसको रोकने के लिए वे कोशिश करेंगे श्रीर उसमें जो डिसग्रानेस्ट (dishonest) श्रादमी हैं उनको हटा डालेंगे। बस मुझे इतनी सी ही बातें ग्रर्ज करनी शिं।

[For English translation, see Appendix VII, Annexure No. 107.]

SHRIMATI SHARDA BHARGAVA (Rajasthan):

श्रीमती शाद्दा भागव (राजस्थान) : उपाध्यक्ष महोदय, श्रीमन्, मैं सबसे पहले तो श्रर्थ मन्त्री जी को, जिन्होंने सदन में इतना सुन्दर बजट पेश किया है,बधाई देना चाहती हं। मुझे ग्रारचर्य हुग्रा जब कि कुछ माननीय सदस्यों ने इस बजट को "डैफिसिट फाइनेन्स बजट"(Deficit Finance Budget) कह कर ऋिटसाइज (criticise) किया ग्रौर साथ ही हमारी एक बहिन ने यह भी कहा है कि : "I believe in cutting my coat according to cloth" जहां तक महिलाग्रों का घर से सम्बन्ध है, हमको ऐसा करना चाहिए। मगर मैं कहना चाहती हूं कि पब्लिक फाइनेन्स (public finance) स्रौर प्राइवेट फाइनेन्स (private finance) में बड़ा अन्तर है। जहां तक प्राइवेट फाइनेन्स का प्रश्न है, हमारे पास जितना पैसा है उसके ग्रनुसार ही हमें खर्च करना चाहिए ग्रीर पब्लिक फाइनेन्स में हमें यह देखना पड़ता है कि देश की जरूरत क्या है, उसी के अनुसार श्रधिक श्रीर कम हम को खर्च करना पड़ता है।

जब सरकार के पास देश को उन्नत करने के लिए पैसा नहीं होता ग्रीर देश की ग्रावस्य कतायें श्रिषक होती हैं तो या तो जनता पर टैक्स लगा कर उस कमी को पूरा किया जाता है श्रीर या बजट में डैफिसिट होता है। ग्रव हमारे देश में जनता पर श्रिषक कर लगाया नहीं जा सकता ग्रीर देश का उत्थान काल है ग्रत: रुपया ग्रिषक चाहिए। इस दशा में डिफिसिट बजट नहीं वन सकता है। प्रश्न यह

[Shrimati Sharda Bhargava.] है कि जो रुपया ग्रधिक वर्चहो रहा है वह किस मद पर खर्च किया जा रहा है ग्रौर किस प्रकार किया जा रहा है, उस से सचमुच देश की जनता को फायदा पहुचने वाला है या नही यह विषय विचारणीय ग्रवश्य है जैसा कि गोपालकृष्ण गोखले ने कहा था:

"The increase need not necessarily be a matter of regret or alarm. Everything depends on this matter, on the nature of the purpose which the expenditure has been curred and the results produced by such outlay of public money."

तो में समझती हुं कि डैफिसिट फाइनेन्स से डरने की कोई बात नही है। हमारे जो ग्रर्थ मन्त्री जी है उन्होने देश के हित को सबसे पहले सामने रख कर ही इस तरह का डैफिसिट बजट बनाया है। उनकी योग्यता की तारीफ तो इंगलैंड के चान्सलर भ्राफ एक्सचैकर ने भी की है। में यह बात फिर कहना चाहती हं कि हमारा बजट डैफिसिट होते हुए भी इसके द्वारा देश की जनता को लाभ पहुंचने वाला हो तो इसका डैफिसिट होना हानि की बात नहीं है। हां, एक बात में अर्थ मन्त्री जी से अवस्य कहंगी, जिस का मुझे बहुत दुख है, वह यह है कि विधान में यह निश्चित हो चका है कि १५ वर्षकी अप्यधिके बाद देश का सब राजकाज राष्ट्रभाषा हिन्दी में ही होगा । मगर सरकार की स्रोर से ऐसा कोई प्रयतन नहीं किया जा रहा है जिससे हिन्दी १५ वर्ष बाद ग्रपने स्थान पर प्रतिष्ठित हो जायेगी। यह कार्य १५ वर्ष बाद एक दम करने से सफल नही होगा, इसके लिए योजना, प्लान (plan) बनानी होगी, तब ही १५ वर्ष बाद हिन्दी ग्रग्रेजी का स्थान ग्रहण कर सकेगी। मगर ऐसा मालूम पड़ता है कि सरकार की अभेर से हिन्दी भाषा को श्रपने प्रतिष्ठित स्थान में लाने के लिए कोई भी कदम नहीं उठाय जा रहें हैं। ग्रगर सरकार का हिन्दी के

प्रति यही व्यवहार रहा तो यह उम्मेद नही मालूम होती कि १५ वर्ष बाद अपने देश का राजकाज राष्ट्रभाषा हिन्दी द्वारा चला सकेंगे। में इस सदन में देखती हूं ऋौर सुनती हं कि कुछ सदस्य अग्रेज़ी में भाषण इसलिए करते हैं कि हमारे कुछ भाई इस सदन में ऐसे है,जो कि हिन्दी भाषा को नहीं समझते है। मगर ग्राज तक किसी भाई ने यह भी स्याल किया कि बहुत से ऐसे भाई भी है जो कि अग्रेजी भाषा से स्रनभिज्ञ है । इस तरह की दासता की भावना जो हमारे दिमागो में बैठी हुई है वह एक विषैली चीज है। हमारे दिलो में यह भावना बैठी हुई है कि श्रग्रेज़ी जानने वालों की (जो हिन्दी नही जानते है) ज्यादा परवाह की जानी चाहिए। यह भावना गलत है स्रौर इसको हमें अपने दिलो से दूर कर देना चाहिए। हम सब लोग विधान द्वारा चुन कर यहा पर ग्राये है। विधान में सदस्य के लिए ग्रग्रेजी जानना स्रावश्यक नही माना गया है । स्रतः सदस्य के लिए अग्रेज़ी जानना अनिवार्य नही है। फिर जो अभेजी नही जानता उसके तो, जो श्रंग्रेजी में कहा जाता है, समझ में ही नही ग्राता, न फिर सदन की सब कार्यवाही उसके लिए बनार है । य्रतः उस की परवाह न करना विधान को न मानना है। विधान मे तो किसी भी प्रकार की एजकेशन (education) फिकेशन (qualification) के बारे में कुछ नहीं कहा गया है, तो यहां पर इस तरह का भेद-भाव करना उचित मालूम नही देता । केवल अग्रेजी में ही हर तरह से कार्य हो, बजट भी जो हो वह भी अग्रेजी में ही हो, उसका द्रासलेशन (translation) तक हिन्दी मे न किया जाय ग्रौर केवल हिन्दी जानने वालों की कोई परवाह न की जाय, यह उचित प्रतीत नही होता । मुझे इस बात का बहुत ही दुख है कि जो व्यवहार हिन्दी के प्रति किया जा रहा है वह राष्ट्रभाषा को ग्रपने उचित स्थान पर ले जाने के लिए ग्रपर्याप्त है।

राष्ट्रपति जी ने अपना जो अभिभाषण दिया था वह उन्होंने पहले हिन्दी, जो कि हमारे देश की राष्ट्रभाषा हो चुकी है, उसी में दिया था। हमारे माननीय रेलवे मन्त्री जी ने भी ऋपना बजट जब प्रस्तत किया था तो उन्होंने पहला जो भाषण दिया था वह भी हिन्दी में ही था। यदि हमारे माननीय अर्थ-मंत्री जी भी अपना भाषण राष्ट्रभाषा हिन्दी में ही देते तो कितना सुन्दर होता । पर उन्होंने तो हिन्दी का अनुवाद छपवा कर बटवाने तक की ऋावश्यकता नहीं समझी, इसका बड़ा दु: व है। स्राशा है कि माननीय मन्त्री जी इस बात को भविष्य में ध्यान में रखेंगे ग्रौर आगामी ग्रधिवेशन में बजट भाषण को हिन्दी में ही तैयार करेगे। इस प्रकार के कदम उठा कर, आशा है, सरकार राष्ट्रभाषा हिन्दी को **ग्र**पने गौरवपूर्ण स्थान में पहुंचाने के लिए भरसक कोशिश करेगी।

दूसरी बात मुझे शिक्षा के सम्बन्ध में कहनी है। मैं जानती हुं कि शिक्षा के सम्बन्ध में इस सदन में कई बार कहा जा चुका है, कहा जा रहा है। पर केवल कहा ही गया है, कूछ हुआ है या हो रहा है, सो कुछ नहीं दिखाई देता। भ्राज मैं देखती हं कि इन पांच वर्षों के श्रन्दर, जब से हमारा देश श्राजाद हुन्ना है, शिक्षा के क्षेत्र में कोई विशेष प्रगति नहीं हो सकी है। इससे पहले यहां पर श्रंग्रेज थे श्रीर उन्होंने हमारी शिक्षा के ग्रन्दर जो भी किया वह किसी से छिपा नहीं है, परन्तु इन पांच वर्षों में जैसी हम को उन्नति करनी चाहिए थी, वह ग्राज देखने को नहीं मिल रही है। वैसे तो कहा जा सकता है, श्रौर हमारे शिक्षा मन्त्री जी भी कई बार कह चुके हैं, कि शिक्षा की मद में इतना रुपया खर्च किया जा रहा है, यह किया जा रहा है, इतना रूपया बढ़ा दिया है, इतना रुपया घटा दिया है, बहत से स्कूल ग्रीर पाठशालाएं खुल गयीं ग्रीर हमने बहुत से विद्यार्थियों को शिक्षित कर दिया है, परन्तु वास्तव में वह शिक्षा, शिक्षा नहीं है, जो अपने चिरत्र को उन्नत न कर सके। हमारे वह विद्यार्थी जो कि स्कूल और कालिजों में पढ़ते हैं उनको वहां पर ठीक में शिक्षा मिले और उनमें पैरों पर खड़े होने की सामर्थ्य हो, उनके अन्दर स्वावलम्बन हो, तभी तो हम कह सकेंगे कि सरकार सचमुच शिक्षा की और विशेष ध्यान दे रही है।

ग्रभी कुछ दिन पहले यहां सदन में हिन्दी पर बोलते हुए हमारे माननीय मित्र श्री श्रोंकारनाथ जी कह रहे थे कि देश में जितने मी बड़े लोग हैं वे ग्रपने बच्चों को ग्रंग्रेज़ी स्कलों में ही शिक्षा के लिए भेजते हैं। पर ग्रापने कभी यह भी सोचा कि म्रंग्रेजी स्कूलों में क्यों भेजते हैं। सिर्फ ग्रंग्रेजी पढ़ाने के लिए वहां पर भेजते हैं, ऐसी बात नहीं । मै भी ग्रपने बच्चों को श्रंग्रेजी स्कल में भेजती हं, मगर इसलिए नहीं भेजती कि वहां पर जाकर वे स्रंग्रेजी शिक्षा को ग्रहण करें बल्कि इसलिए भेजती हूं कि वे वहां डिस्पिलिन (discipline) सीख सकें। इमारे हिन्दी स्कूलों में जो टीचर्स होते हैं, हेडमास्टर होते है, उनको इस बात का ज्ञान नहीं होता कि हमारे बच्चे, जो कि भविष्य में देश के नेता बनेंगे, उनको किस प्रकार की शिक्षा दी जानी चाहिए, किस प्रकार का डिस्पिलिन उनको सिखाना चाहिए, वे इस तरह ध्यान ही नहीं देते । ग्रक्षर ज्ञान ग्रसली शिक्षा नहीं कही जा सकती । पर हमारे स्कूलों में तो सब विद्यार्थियों को ५ढ़ना लिखना भी ग्रा जाय तो बहुत समझो। इसका कारण यह है कि हमारी जो वर्तमान शिक्षा प्रणाली है बह दोषपूर्ण है, जब तक उसमें स्नाम्ल परिवर्तन नहीं किया जाता, तब तक सुधार की स्राशा नहीं की जा सकती।

इसके साथ ही साथ मुझे यहां पर यह भी बात कहनी है कि हमारे विद्यार्थी वर्ग में अनुशासनहीनता की भावना बढ़ती जा रही है।

[Shrimati Sharda Bhargava.] धाज हम देखते हैं कि देश के विभिन्न भागों में कहीं पर हड़ताल होती है तो कहीं पर स्ट्राइक (strike) किये जाते हैं। कभी इस विषय पर गम्भीरतापूर्वक विचार किया कि इसकी जड़ में क्या है? अक्सर यह कह दिया जाता है कि यह राजनैतिक पार्टियों का मामला है। ठीक है, ग्रन्त में यह राजनीति बन जाती है परन्तु मेरा यह मानना है कि यह शिक्षा के दोष से ही प्रारम्भ होता है। मगर इसके मौलिक दोषों भ्रौर कारणों की भ्रोर कोई घ्यान नहीं देता। विद्यार्थी छोटी सी बात को लेकर ऊधम मचाना प्रारम्भ कर देते हैं ग्रौर श्रनुशासनहीन हो जाते हैं। वे यह सोचते हैं कि चलो ग्रगले साल पास हो जायेंगे। इस साल यदि पास भी हो गये तो ग्रागे कोई -रोजगार फौरन तो मिल ही नहीं जायगा। इसलिए वे बाद में राजनैतिक पार्टियों के बह-कावे में ग्रा जाते हैं ग्रौर नेतागिरी में पड़ जाते हैं।

मगर इन सब चीजों का मुख्य कारण यह है कि हमारी जो वर्तमान शिक्षा प्रणाली है वह दोषपूर्ण है। मैं यह कहना चाहती हूं कि इस प्रणाली को सुधारने में धन की श्रावश्यकता नहीं है जितनी कि इस बात की कि जो पैसा इस वक्त सरकार शिक्षा के कार्यों पर खर्च कर रही है, उसका सच्चे श्रथों में सदुपयोग हो। श्राज हम देखते हैं कि श्रंग्रेजी राज्य के समय से जो शिक्षा प्रारम्भ हुई थी उसका जनदंस्त ग्रसर है कि जब विद्यार्थी स्कूल ग्रीर कालिजों से निकल कर ग्राते हैं, तब वह ग्रपने सामने म्रन्धकार से युक्त वातावरण देखने हैं। उनको कोई चीज नहीं दिखाई देती कि वह क्या करें क्या न करें। इसका कारण यह है कि उन्होंने कोई शिक्षा ऐसी नहीं पाई जो कि उनको स्वावलम्बी बना सके, जिससे े अपने पैरों पर खड़े हो सकें।

भैं ग्रपने राजस्थान का <u> তিক</u> चाहती हुं। वहां पर जयपुर में महाराजा कालेज है जो ५०० लडकों के लिए बना था। श्रव उसमें ५ हजार लड़के पढ़ते हैं। लड़कों की पढ़ाई की व्यवस्था के लिए ग्रब ग्रलग लगभग १०० अघ्यापक और एक प्रिसिपल है, जब कि प्रारम्भ में १७ ग्रध्यापक थे। वहां पर पहाई शिपटों (shifts) में की जाती है। केवल मात्र ग्रम्यापक पढ़ाने के घंटों में ही पढ़ाने को कालेज में आते हैं। न वह लड़कों से कोई ग्रन्य बातें कर सकते हैं न कहीं बैठ कर कोई ग्रौर प्रोग्राम (programme) बना सकते हैं क्योंकि उनके घंटों के बाद दूसरे ग्रध्यापक या कहिये दूसरे विभाग के शिफ्ट का समय हो जाता है। श्रतः उस विभाग के विद्यार्थियों ग्रीर ग्रघ्यापकों के लिए फौरन कालेज के कमरे खाली कर देने पड़ते हैं। जिस प्रकार कहा जाता है कि किसी कंजेस्टेड (congested) स्थान पर रहने से मनुष्य का स्वास्थ्य खराब हो जाता है तो फिर यहां ऐसा कंजेश्चन होने से विद्यार्थियों का मानसिक विकास क्या हो सकता है। ग्रीर मानसिक स्वास्थ्य खराब होने से लोग ह्वास की ग्रोर ही अप्रसर होंगे। एक डिपार्टमेंट (department) के अध्यापक यदि दूसरे डिपार्टमेंट के अध्यापक के पास जाते हैं तो व एक दूसरे को नहीं पहिचानते । जब इस तरह की हालत है तो यह सहज ही भ्रनुमान लगाया जा सकता है कि वहां पर किस तरह की पढ़ाई होती होगी ।

कामसँ (commerce) एक टैकनिकल (technical) विषय है, परन्तु म्राट्स कालेजों (arts colleges) में आर्द्स के साथ ही पढ़ाई जाती है। फल यह होता है कि कामर्स के ग्रेजुएट भी ग्राट्र स की ही भांति कालेज से निकल कर नौकरी की तलाश में लग जाते हैं। राजस्थान (professional) तथा प्रोफेशनल

टेकनिकल कालेजों की बहुत ग्रावश्यकता है। वहां कामसँ ग्रार्ट्स कालेज में ही पढ़ाई जाती है। होना यह चाहिए कि कामर्स में मैडिकल (medical) तथा इंजिनियरिंग (engineering) की तरह प्रैक्टिकल (practical training) भी व्यवस्था हो, ताकि कामर्स पढ़ने के बाद विद्यार्थी सचमुच कोई व्यवसाय कर सके। पटना युनिवर्सिटी में कामर्स ग्रेजुएट को तीन मास की प्रेक्टिकल ट्रेनिंग देने की प्रणाली है। मतः वहां के ग्रेजुएट की मांग टैकनिकल विभागों में बढ़ रही है। १६३२ में सर तेज बहादुर सत्र की ग्रध्यक्षता में unemployment की जांच के लिए एक कमेटी बनी थी। उस कमेटी ने कहा था कि "B.Coms. are bekams"। यानी आज कल की जो बी. काम. की शिक्षा है वह लोगों को बेकाम बनाती है। श्रर्थात् उस कमेटी की मंशा यह थी कि बी. काम. की जो पढ़ाई है वह टैकनिकल शिक्षा है, पर उस प्रकार दी नहीं जा रही है। अतः बेकार है। परन्तु ग्राज २५ वर्ष बाद भी शिक्षा की वही दशा है और बी. काम. पढ़ कर लोग बेकाम ही रहते हैं।

महाराजा कालेज में कामर्स में १००० से भी अधिक लड़के पढ़ते हैं। राजस्थान सरकार के मुख्य सिवव के आदेश पर वहां कामर्स कालेज बनाने के ऊपर विचार करने के लिए दो वर्ष पहले एक कमेटी बनी। वहां के मुख्य सिवव, मुख्य मन्त्री, शिक्षा मंत्री सब चाहते हैं कि चूंकि महाराजा कालेज में इतनी अधिक संख्या में लड़के हो गये हैं इसलिये इसके कामर्स विभाग को अलग कर के एक अलग कामर्स कालेज बना दिया जाय। परन्तु बहुत कुछ चाहते हुए भी कुछ नहीं कर पाते। बिल्डिंग (building) नहीं है और नई बिल्डिंग बनाने के लिए पैसा नहीं है। अतः भारतीय सरकार को इस विषय में राजस्थान सरकार की मदद करनी चाहिए ताकि जिन विद्यार्थियों

को टेकनिकल शिक्षा मिल सकती है, उन्हें तो इससे वंचित न रहने दिया जाय।

में राजस्थान युनिवर्सिटी की प्रारम्भ से सदस्या रही हूं ग्रौर ग्रब सिंडीकेट (executive) की भी हूं। वहां भी टेकनिकल विषयों में प्रेक्टिकल ट्रेनिंग देने के महत्व पर विचार होता रहा है पर पैसा न होने से सब योजना बेकार हो जाती है । भ्रतः में यह कहना चाहती हूं कि या तो राजस्थान युनिवर्सिटी को ग्रार्थिक मदद मिले तो वह टेकनिकल विषयों को पोस्ट ग्रेजुएट (post-graduate) कक्षा में पढ़ाने का भार ले ले ग्रथवा राजस्थान सरकार के पास जो धनाभाव है ग्रौर जिसके कि कारण राजस्थान इतना पिछड़ा हुम्रा है, इसके लिए सैन्ट्रल गवनमेंट को उसकी मदद ग्रवश्य करनी चाहिए। मां सब बच्चों को बराबर प्यार करती है लेकिन यदि कोई बच्चा कमज़ोर होता है तो उसके ऊपर मां का विशेष स्नेह होता है ग्रौर वह उस का ग्रधिक ख्याल रखती है। राजस्थान में [Mr. DEPUTY CHAIRMAN in the Chair.] रोज ही डाकुग्रों का संकट बना रहता है ग्रौर हमारी राजस्थान गवनं मैंट डाकुश्रों को भगाने श्रीर पकड़वाने में पूर्ण सफल रही है यह तो सब को विदित ही है। मैं उसके कार्य की सराहना करती हूं, परन्तु इस पर राजस्थान सरकार को बहुत खर्चा करना पड़ता है। राजस्थान एक बोर्डर (border) प्रान्त है। ग्रतः मिलिट्टी (military) तथा पुलिस में ही राजस्थान सरकार का इतना रुपया लग जाता है कि वह ग्रन्य मदों में बहुत कम खर्च कर पाती है ग्रौर में समझती हूं कि सैन्ट्रल गवनमेंट (Central Government) को जितनी मदद राजस्थान गवर्नमेंट को करनी चाहिए उतनी मदद वह नहीं कर रही है। म्रगर सैन्ट्रल गवर्नमैंट मदद करे तो वहां की शिक्षा प्रणाली बहुत कुछ सुधर सकती है । मैं कहुना चाहती हूं कि वहां कामसें कालेज बनान

[Shrimati Sharda Bhargava.] की स्कीम बनी हुई है ग्रौर सब चाहते है कि वहा महाराजा कालेज को दो कालेजो मे विभाजित कर दिया जाय, ग्रर्थात टैकनिकल कालेज कामर्स के लिए हो जाय ग्रौर एक ग्रार्ट्स की शिक्षा के लिए। लेकिन वहा की सरकार लाचार है क्योकि उसके पास पैसा नहो है। मैं कहना चाहती हू कि अगर भ्राप कोई शिक्षा प्रणाली चलाना चाहते है तो वह प्रणाली इस तरह की होनी चाहिए जिससे कि जो भारत के भावी नागरिक है, भारत के भावी कर्णधार है वे ग्रपने जीवन में सफल हों, ऐसा न हो कि शिक्षा पाने पर भी उनका दिमाग परेशान ही रहे स्रौर वे स्रागे कुछ न कर सके। ग्रगर उनका दिमाग इस प्रकार विकृत हो जायगा तो वे ग्रागे जाकर क्या करेगे ? एक बार यु० पी० के राज्यपाल ने कहा था:---

"Teachers did not develop the art of entering into the heart of the students and the result had been bad; colleges had become factories for producing graduates, smart young men and women who were ill-equipped for future life."

The Governor said that if the students lost their sense of right and wrong they would stand before the world as naked brutes and the very foundation of culture on which the greatness of India depended would be destroyed.

तो मेरा कहमा यह है कि जब ये सारी बाते हैं श्रीर ऐसा भी नहीं है कि गवर्नमेंट इन सब बातों को जानती नहीं है, तो फिर मेरी समझ में नहीं श्राता कि गवर्नमेंट क्यों नहीं कोई ऐसी योजना बनाती जिम्में कि शिक्षा में मुधार हो सके। में इस सम्बन्ध में एक प्रस्ताव लाने वाली थीं श्रीर यदि हो सका तो लाऊंगी, शायद अगली बार में आ सके, कि एक कमेटी इस प्रकार की बना दी जाय जो कि इस बात की जाच करे कि श्राखिर क्या कारण है जो कि विद्याधियों में इतनी श्रनुशासनहीनता श्रा

गई है। सिमिति यह पता लगावे कि इतनी अनुशासनहीनता क्यो आ रही है, उसको कैसे रोका जाय। यदि हम इनकी अनुशासनहीनता नहीं रोकते तो मेरा कहना है कि फाइव ईयर प्लान (Five Year Plan) या डेवलपमेंट प्लान (development plan) कोई भी सफल नहीं हो सकता। किसी भी देश के लिए शिक्षा सबसे महत्व की चीज है। उस पर ही किसी प्रकार की योजना की सफलता निर्भर है। अच्छी शिक्षा की योजना होने पर ही अन्यथानहीं। इसलिए हमारे लिए शिक्षा को बहुत ऊचे स्तर पर ले जाने की खाड़ी आवश्यकता है।

ग्रब ग्राप होस्टलो (hostels) की व्यवस्था के बारे में देखिये। जयपूर में एक होस्टल है, जो कि ६० विद्यार्थियों के लिए बना था ग्रौर उसमे इस वक्त ४०० विद्यार्थी रहते है। फिर भी विद्यार्थियों के लिए कमी रहती है। तब बहत से विद्यार्थी सडी गलियो में छोटे छोटे श्रन्धेरे कमरों में रहते है, जिनमें कि ठीक से रोशनी भी नहीं पहुंचती, क्योंकि वह किराया अधिक नही दे सकते । फिर आप समझे कि ऐसे स्थान पर रह कर क्या पढाई हो सकती है। इस सम्बन्ध में मेरा एक सुझाव है कि ये जो सरकारी कालेजो में बहुत सारे पोस्ट ग्रेजुएट क्लासेज चल रहे है उन को खत्म कर दीजिये श्रौर इन के खर्चे वाला धन युनिवर्सिटी को दे दिया जाय ताकि युनिवर्सिटी होस्टल बना सके ग्रौर उस मे विद्यार्थियो को रख सके । मेरे विचार मे यदि यनिवर्सिटी पोस्ट ग्रेजएट क्लासेज की शिक्षा का भार श्रपने ऊपर ले ले तो बहत भ्रच्छा हो । इस तरह से वह भ्रच्छे कालेज भी खोल सकती है ग्रौर पढाई का भी श्रच्छा इन्तजाम कर सकती है, तथा जो सचमुच पोस्ट ग्रेजुएट क्लास में पढ़ने योग्य विद्यार्थी है उन्ही को भरती करेगी।

(Time bell rings.)

तो पोस्ट ग्रेजुएट क्लासेज़ सब यूनिविसिटियों में ही शामिल कर लिए जाएं।
ग्रगर ऐसा हो जाय तो बहुत कुछ सुधार यहां
की शिक्षा में हो जायगा। युनिर्वासटी में जब
इस प्रश्न को लाया जाता है कि वह ऐसा कर
ले तो वहां यही दिक्कत पेश ग्राती है कि उसके
पास पैसा नहीं है। इसके साथ साथ मेरा
यह भी कहना है कि राजस्थान मे, विशेषकर
जयपुर में बिल्डिंग बहुत कम है। इसलिए
यह ग्रावश्यक है कि सैन्ट्रल गवर्नमेंट प्रयत्न
कर के उसको बिल्डिंग बनाने के लिए ग्रार्थिक
सहायता दे।

चूिक समय बहुत कम है, एक तरह से बिलकुल नहीं रह गया है, इसिलए में एक दो बहुत खास खास बातें कह कर बैठ जाऊंगी। मुझे एक बात यह कहनी है कि राजस्थान में फैमिली प्लानिंग के लिए भी कोई कार्य नहीं हो रहा है। इसिलए सैन्ट्रल गवर्नमेंट का जो स्वास्थ्य विभाग है उसको चाहिए कि वह वहां के लिए भी कोई योजना बनाये, इतने पिछड़े हुए एरिया के लिए इस प्रकार की कोई योजना होना बहुत ग्रावश्यक है।

फौरेन पालिसी foreign (policy) के बारे में भी मुझे कोई खास बात नहीं कहनी है श्रौर उसके लिए समय भी नही है, क्योंकि उपाध्यक्ष महोदय ने घंटी बजा दी है, श्रौर वह ज्यादा से ज्यादा मुझे एक दो मिनट देंगे । मुझे इस सम्बन्ध में इतना ही कहना है कि ग्रमेरिका ने पाकिस्तान को जो मिलिट्री एड (military aid) देने का निश्चय किया है वह बहुत गलत है। क्या ही अच्छा हो कि जो बड़े कन्ट्रीज (countries) हैं, जो अपने को समुन्नत समझते हैं श्रौर जो यह चाहते हैं कि दूसरे देशों को समुन्नत बनाया जाय ग्रौर पिछड़े हुए देशों को सहायता दी जाय, उनको मिलिट्री एड देने के बजाय यह चाहिए कि ग्रौर किसी प्रकार

से धन से या श्रौर चीजों से देशों की सहायता करें। वे यदि दूसरों को सहायता देते समय विश्वबन्धुत्व का ध्यान रखें तो यह उनके लिए श्रौर समस्त जगत के लिए बड़ी ही लाभ की बात होगी। यही हमारे भारतवर्ष के लोगों का विचार है। मिलिट्टी एड देकर दूसरे देशों को बन्धन में जकड़ना श्रौर फिर यह कहना कि हम शान्तित्रिय है, यह गलत चोज है। जितने भी हम भारत के लोग है, सब का यही विचार है श्रौर पब हमारे नेता पंडित जवाहर-लाल का इस सम्बन्ध में समर्थन करते हैं।

(Time bell rings.)

उपाध्यक्ष महोदय, में सिर्फ एक मिनट भौर चाहती हु। यह एक मिनट में इसलिए लेना चाहती हू कि मुझे वीमन नेशनल सेविंग्स ड्राइन (Women National Savings Drive) के सम्बन्ध में कहना है। चूकि मैं उस से सम्बन्धित हूं इसलिए यह जरूरी है। हमारे ग्रर्थ मन्त्री महोदय ने वीमेन्स सेविंग्स ड्राइव की तारीफ की है कि श्रीरतों ने सेविंग्स में बहुत काम किया है। में ग्रापसे कहना चाहती हू कि हम लोग ग्रब भी इस काम को कर रहे है स्रौर राजस्थान में में इस काम के लिए मंत्रिणी हूं। इस वजह से मुझे इस बात का श्रनुभव है कि उसमें कितनी दिक्कतें पड़ रही हैं। रेड टैपिज्म (red tapism) की वजह से हमारा काम बहुत देर से होता है। इस सम्वन्ध में लिखा भी गया था, माल्म नहीं कि उसका जवाब दिया गया या नहीं, मुझे खबर नहीं है। जो एजेंसी (agency) देने का सिस्टम (system) है वह इतना कम्पलीकेटेड (complicated) है कि उसकी वजह से चार चार, पांच पांच महीने एजेंसी दिलाने में लग जाते हैं। रसीद बुक जो जा रही है, उनके सम्बन्ध में भी मुझे कुछ। सुझाव देना है। ر

(Time bell rings.)

[Shrimati Sharda Bhargava.]

ग्रब चूंकि समय नहीं है इसलिए यदि
फिर कभी समय मिलेगा तो इस के बारे में
फाइनेस मिनिस्टर साहब के सामने सुझाव
रखूगी, या उन को इस सम्बंध में लिख कर
भेज दूंगी कि इस के कारण क्या कठिनाइयां
पड़ रही हैं।

[For English translation, see Appendix VII, Annexure No. 108.]

SARDAR BUDH SINGH (Jammu and Kashmir):

سردار بده سنگه (جبوں و کشمیر):

قیتی چیرمین صاحب _ آنریبل پرائم

منستر صاحب نے جو حال میں یکم
مارچ کو بیان دیا هے پاکستان کو
امریکی فوجی امداد دینے کے بارے میں
جس نتیجه پر وہ پنہچے هیں اسکے
لئے جمرں اور کشمیر کا بچه بچه أسے
صحیم اور درست سمجهتا هے اور انکو
سپورٹ (support) کرتا هے اور هم
نکم یقین دلاتے هیں که اسکے نتائج
کا مقابله کرنے کیلئے هم هر قربانی و

یه بجت (Budget) جو که پہلے بنایا گیا تھا وہ اکر آج کے حالات میں بنایا گیا ہوتا تو اسکی آج دوسری هی حالت ہوتی - فائنینس منستر صاحب نے مہربانی کرکے ڈیفینس (defence) کے بجت میں کچھ اضافہ کیا ہے لیکن اگر وہ بجت آج بنایا گیا ہوتا تو اسمیں اور بھی اضافہ کرتے - شکر کی بات ہے اور ہمیں اس بات کے لئے اطمینان ہے کہ اس ڈیفنس کے بجت اطمینان ہے کہ اس ڈیفنس کے بجت میں کوئی کمی نہیں کی گئی ہے بلکہ اضافہ هی کیا گیا ہے حالیکی میں یہ کہنا هی کیا گیا ہے حالیکی

قسم کی نازک ھے اور چاروں طرف جنگ کے بادل اسطرح چھائے جا رھے ھیں کہ اس بجت پر پھر سے نظرثانی کرنا مناسب، ھوگا –

اس سلسلة مين مين ية كهنا حاهتا هوں که همارے یہاں اسوقت عارضی طور پر تمپریری (temporary) حلور پر سوکیں بنائی گئی هیں -متى كى آته، سو ميل لمبى خام سوکیں هیں ان کو پخته بنانے کی از حد ضرورت هے - يه باردر (border) کے ساتھ ھیں اور سرحدی لائن (line) پر هیں اور حالت یہ هے که آج فیصله هو یا کل فیصله هو اور اگو خوش قسمتی سے خهصله هو بهی گیا تب بهی همیشه باردر پر اپنی اصلی سرحد پر ملتری (military) وهيگي هي کيونکه ولا ايک سرحدي علاقه هے اسلئے میری گزارش هے که ان سوكوں كو پخته بنايا جائے - وهاں كى چهاونیان اور سوکین سب پخته هونی چاهدی اور یه عارضی انتظام اب تک جو کیا جا رہا ہے اسکی اب ضرورت نہیں رہ کئی ہے - اب اسے مستقل اور يخته كرنا هے - اب يه سوال پيدا هو سكتا هے كه عارضي سلسله كيوں ختم کیا جائے - اسکے بارے میں میں کہنا چاهدا هوں که وهاں کی کانستی * قيونت اسمبلي -Constituent As (sembly جو که تمام ملک کی نماینده رcent per cent) پر سینٹ شبالده هے اس نے اچھی طرح سے سوچ سمج کر اید تمام مفاد کو مد نظر

رکھکر گورنیدے آف انڈیا کے ساتھ الحاق كر ليا هے - اس نے خوب اچھى طرح سے سوچ سمجھ کر یہ قدم اُٹھایا ھے کیونکہ یہاں ایک سیکولر(secular) اور تیموکریتک استیت Democratic (State قائم هے اور هر مصیبت نے وقت گورنمذے آف اندیا نے اور اسکے نیتاؤں نے کشمیر کے لوگوں کی مدد کی هے اور یہ رائے و فیصلہ النصاق کا تمام جموں اور کشمیر کے لوگوں کی متفق رائے و آخری فیصلہ ھے - اب میری سنجه میں نہیں آتا که رائے شناری کا مسئله کیوں ساملے آ رہا ہے - اور کشمیر کا مسئلہ لٹک رہا ہے۔ پہر بھی ھییں اپنے پرائم منسٹر آف انڈیا پر اور انکی فارن پالیسی foreign پر اور انکی (policy و سیاست دانی پر ناز هے اور هم اس پر کوئی اعتراض نهیں کرنا چاهتے - همارا اس پر کوئی اعتراض هو ھی نہیں سکتا ۔ وہ ایک بوے آدمی ھیں اور ایک بوے عظیمالشان ملک کے پرائم منستر هیں وہ جو پالیسی یہاں چلا رہے ھیں اس کے لئے انہیں ھو طرف سے تائید حاصل ہو رھی ھے ۔ لیکن پهر بهی هدین جلکی زندگی اور موت کا سوال ہے اور جن کو ہر وقت خطرہ رهتا هے ان کو بھی يه حق هے که ولا وقت پر کہم سکیں کہ ولا کیا چاھتے ھیں - اس کے متعلق ھماری عرض ية هے كه هم نے جسوقت سده ١٩٢٧ مين التعاق كيا تها اس وقت كوثي شرط قائم نہیں کی تھی - لارق

ماونت بیتن نے خود یہ شرط لکائی کہ هماری یه خواهش هے که جب حمله آور وهاں سے واپس کئے جائیں اور وهاں امن و امان هو جائے تو پهر أن سے پوچھ لیا جائے کہ وہ کیا چاھتے ھیں تو رائے لینے کے کئی طریقے هو سکتے هين - هم پرائم منستر آف انديا جيسى عظيم الشان هستى اور گورنمنت آف انڈیا کے دوسرے ملکوں کے ساتھ ا بات چیت کے راستے میں کھڑے نہیں . هونا چاهتے - سابقه حالات میس (international) انہوں نے انترنیشنل صورت ميں جو راسته اختيار کها ولا تھیک تھا اور وہ اسکے لئے تائید کے مستندق تهے - ليكن أب موجودة فشا کو دیکھنا ہے اور سوال پیدا ہوتا ہے کہ جب چهه سازهے چهه سال سے په مسئلہ سیکورڈی کونسل کے سپرد کئے ھوئے ھیں جو کہ تمام ملکوں میں اطمینان اور امن رکھنے کا دعوی رکھتی ھے تو اس نے ان ساڑھے چھے سالوں میں جو کچھ کیا ھے وہ آپ کو معلوم ھے اور هم برے مايوس هو گئے هيں -همارے دل میں شموک پیدا هو گئے ھیں کہ ان سے کوئی انصاف کی كلجائش نهين هو سكتى -

سنه ۱۹۳۷ میں جب هم نے الحاق کیا تھا اسوقت جموں اور کشمیر کے پورے ملک کا الحاق کیا تھا - لمکن بدقسمتی سے جب پاکستانی حمله هوا تب جو کچھ عظیم جانی و مالی - نقصان همکو پہنچا وہ تو پہونچا هی

[Sardar Budh Singh.]

مگر اسکے ساتھ ھی ساتھ ھدارا ایک حصة بهی حملة آوروں کے جابرانة قبضة میں ادھر رہ گیا ۔ ھم کورنمنت آف انتیا کے شکرگزار هیں اور یہ هماری خوش قسمتی هے که گورنمدت آف اندیا نے مساری آزے وقت مدد کی ليكن همكو افسوس هے كه همارے ايك حصه پر پاکستان کا قبضه و دخل ھے - بھارت کے بہادر فوجی جب حملة آوروں کو اپنے ملک سے باہر کر رھے تھے تو وہ شاطر چالاک سامراجی جو کہ اپنے مطلب کا حل چاھتے تھے ولا وهال آ گئے اور فوراً هي سيزفائر (cease-fire) کر دیا - تب سے سیر فائر لائن کی تلوار هماری گردن پر لتک رهی مے اور نتیجه یه مے که جب۔ دشمن کی توپیں اور بندوقیں اور فوجهی کهوی ههی اور بانچ سو میل میں لوائی کیلئے تیار ھیں - اور اب جو امریکه پاکستان کو مدن دے رہا هے اسکو فوجی امداد پہنچا رہا ہے اور اسكے ساتھ جو يه كها جانا هے كه اسطرح سے کشمیر کا معاملہ حل ہونے میں آسانی هو جائیگی اور معامله جلدی حل هو جائيمًا تو اسكے صريحاً معلى کیا میں یہ کہ جنگ سے و درا دھمکا کر کشمیر کو حاصل کیا جائے هم سب اچھی طرح ممجھ سکتے ھیں -گورنمنت آف اندیا اور هم چاهنے هیں که پاکستان آباد رهے، اسکی اقتصادی حالت بهتر هو اور ملتری بهی اچهی هو ليكن يه طريقه كه وه أيك بلاك

(bloc) میں شامل هو جائے فلط ہے - اور یہ اُسکے لئے اور هندوستان بلکہ ایشیا کیلئے خطرناک ہے اسکا نتیجہ یہی هوگا که اگر کوئی حملہ هوگا تو وہ پہلے کشیر پر هوگا

6 P. M.

پهر دیا هوکا - هندوستان کیا بلکه ساته کےسارے ماکوں میں آگ پھیل جائیگی-تو میں پرائم منستر صاحب سے پرزور اپیل کرتا هوں که جو سارے علاقے دشمن کے قدفیے میں رہ گئے ھیں وہ واپس لئے جائیں اور وھاں ھمیں ریاست کی اصلی سرحد پر اپنا تیفنس مضدوط کرنا چاهیئے - میں آپ کو بتانا چاهتا هول که اب دشمن کی بهت بهاری یاور (power) اور طاقت بن رهي هے کیونکه امریکه کی فوج، هوائی جهازه روپیه ایمونیشی -ammuni) (tion اور انکو چلانے والے آدمی انکی مدد میں آ رہے ھیں - میں یہ عرض کرنا چاھتا ھوں کہ اکر آپ نے پلیبی سائيت (plebiscite) کا يه جو وعده کیا ھے ان شرائط کے ساتھ که جسوقت امن هو جائے، حملة آور چلے جائیں، ریڈرس (raiders) پوری طرح سے نکل جائیں، ریفیوجیز بس جائیں، امن هو جائے علاقه واپس مل جائے ، نظم و نستی گورنملت جموں و کشمیر کا پوری ریاست پر هو جائے تو یه کبهی هونيوالا نهيس هے اور نه ولا ان شرطوں کو کبھی پورا کرنے والے ھیں - لیکن گورنینت آف اندیا و شری جواهرلال

نے هم کشمیریوں سے جو وعدہ کیا هوا هے که هم ایک ایک انچ زمین دشس سے واپس لے لیں گے وہ پورا نہیں ہوا اور اب تک اینا وه علاقه جو استیت کا چوتھائی حصة هے جسکا رقبه ۲۷ هزار مربع میل هے اور وهاں رهنے والے داس لاکھ آدمی اور کروزوں روپیے کے جنگل پاکستان کے قبضہ میں ھیں اور ان پر ولا جبراً اور زبردستی قابض هیں پهر بھی هم ان ببر سمجھوتہ کرنے کی باتیں کر رہے ھیں - میں نہیں سمجھتا که دنیا کے کس لا (law) کے اندر کس اخلاقی قانون کے اندر کون سی سبھیتہ کے اندر یہ لکھا ہوا ہےکہ جو ڈاکو میں، قاتل ھیں، جنہوں نے قتل و خون کا بازار گرم کیا هوا تها کروزوں روپیوں کا مالى أور جانى همارا وهان عظيم نقصان کیا ہے تو اتلی دشملی کے بعد بھی ھم ان کے ساتھ رائے شماری کی بات کریں اور سمجهوته کی امید رکھیں -پانچ سو میل کے بارڈر کی لائن پر جب چار میل سے تھائی سو میل تک دشمن همارے ملک کے اندر گھس آیا هوا هے تو اول اسے باهر نکال کو اصلی ریاست کی سرحد پو همین تيفينس لائن مضبوط كرني چاهيئي -هم نے ۲ جون کو ریزولیوشن • (resolution) پاس کیا تھا کہ همیں اتصادی سبھا سے کوئی انصاف کی امید نہیں اس پر کوئی اعتبار نهیں کیواکم اس میں غیر ملکوں کو شریک کدا جا رها هے جو که وهاں

143 CSD

هماری ساری حکومت کا خاتمه کرنا چاھتے ھیں اور اپنے فوجی ادے سانا چاھتے ھیں، فوجیں لانا چاھتے ھیں-امریکی مبصروں (observers) کے متعلق تو هم کو پہلے سے هی کافی شبهات تهے اور کئی دفعه کهه چکے هیں که ان کو وهاں نهیں رهنا چاهیئے -بلا شبه به غیر جانبدار نهیی هیی -هر وديشي فوجي افسر كا يه ايمان أوو فرض هوتا هے که ولا أينے ماک کے مفاد حاصل کرنے کے لئے تمام قسم کی کوشهن و باتین کرین - وه هر سرحدی مقام کا نقشه لیتے هیں اور انہوں نے تمام ملک کے حالات کا نقشہ لے لیا هے - اور اب ایسے حالات سامنے آگئے هیں کہ همارے پرائم منستر صاحب نے بھی کہا ھے کہ اب وہ لوگ فیر جانبدار نہیں رہے ھیں انکا رھاں رهنا مناسب نهين هي تو اسكم لله بھی مضالف سمت سے شور ہوتا ہے -عجيب مورت هے كه هم صحيم سے صحیم اور اچھ سے اچھا مشورہ اور صامع جوئی کی جو باتیں کہتے ھیں اسكو بهى ياكستاني حاكم أور أسكه حمایتی سامراجی مانلے کے لئے تیار نہیں ھیں - جس ملک سے پانچسو میل باردر پر توپیس اور بندوقیس سنبهالے پاکستانی فوجیں تیاری کر رهی هیں جیسا که همارے پرائم منستر صاحب بهي اس سلسلة مين كهة چکے ھیں کہ اِس طرف فوجیں آ رهی هیری سامان آ رها هے اور تمام قسم کے سازوسامان آ رہے ھیں تو ایک

طرف تو جلگ کا دور درره جاری رکھنے کے ان کے ارادے ھیں جو صریحاً تباهی و بربادی لا بیش خیمه هیں اور پهر هر بات میں جهوت فريب غلط بيالي هے - كوئى اخلاقي و آئیلی پابلدی نهیں تو ایسی فضا میں سمجهوته کا کہاں تک امکان ھے اور دوسری طرف اهلسا هے ضابطه آئین و اخلاقی پابندی هے اور سجائی هے ، صلم جوئی اور امن کی خواهش و كوشص هے- يه تهيك هے كه هم اخلاق -انسانیت اور اچھ کریکٹر (character) کو و سچائی کو قائم رکینا چاھتے ھیں۔ هم وعدے کے پیچھے چلنا چاہتے هیں ۔ ليكن همارے ساتھ جو گورندلت آف اندیا نے وعدہ کر رکھا ھے کہ وہ هماری ایک ایک انچ زمین دشمن سے واپس لے لیکی موجودہ حالات میں سوال پیدا هوتا هے که وہ کب لیکی اور کیسے لیکی یه معلوم نهین هرتا - قبل اس کے کہ دشمن همارے اوپر چها جائے جو همارے چوتھے حصة ملک کے اندر کہسا ہوا ہے اور ہمارے اوپر آگ برسائے۔ میں بوے ادب سے کہونکا کہ همارا جو رویة زیاده دیر انتظار کرنے کا هے ولا تھیک نہیں ھے - سب سے پہلے یہ ضروری هے که آپ پاکستان سے کہیئے که آپ اپنی جگه سرحد پر جانهے، هم آپ کو ایے ملک میں مزید عرصه رمنے نہیں دینا چاھتے رھاں اپنی سرحد پر جو مرضى هو كيجيئے - اب

همهن قهائی سو میل نک اینے ملک میں

انکو نہیں رہلے دینا چاھیئے - ملک میں جب جلگ ہوتی ہے تو اس سے وهاں کے لوگوں کو جو اقتصادی مالی نقصانات هوتے هیں اسے پورا کرنے کا کام دیفینس ا هے - تیفینس (Defence) ايكسترنل افيرس (External Affairs) اور کمیونیکیشنز (Communications) یہ سب ایک ملک کے لئے روح رواں ھیں اور ان کے بغیر ماک آزاد و محفوظ و زنده نهیس ره سکتا هِ - تو میں یہ اپیل کروں کا کہ ان تینوں محکموں کو اسقدر مضبوط هونا چاهیئے که پہلے تو همارے ولا علاقے جو دشمن کے قبضہ میں ھیبی واپس لے دئے جائیں اور جو تیفینس لکا ہوا ہے اسے ریاستی سرحد پر لے جا کر اسکو اور مضبوط کریں - میں نے چائنا اور رشیا کی حد ایلے ملک سے ملی ہوئی دیکھی ہے اور میری آنکھوں کے ساملے اسكا نقشم يوا هوا هي انكو ناراض كركي ان سے منہ مور کر ان کے برخلاف هو کر امریکه سے سازباز کرکے پاکستان نے ایئے ائے اور هم سب کیلئے سارے ایشیا کیلئے جنگ کی آگ كا سامان ييدا كر ديا هـ - تو هم كبهي بھی ایسی فلطی کرنے کو تیار نہیں هیں - کیونکھ ان دونوں بلاکوں کے • درميان جنگ مين هم پس جائينگيه سے جائیں کے اور کوریا سے بھی بدتر هماري حالت هو جائيكي اكر

هم انتظار کرتے رہے که کب ایسا

بهیانک وقت آتا هے - همیں موجودہ

فارن پالیسی پر قائم رہتے ہوئے اپلے

آپ کو هو پهلو میں مضبوط و متحفوظ رکھنا ھے ۔

عجیب تماشه هے که پاکستان سے کوئی نہیں کہیکا کہ دیکھو اس نے کشمیر پر ظلم کیا ہے - حمله کیا ہے اور اب تک امریکہ نے اور انتصادی سبھا نے پاکستان کی اس بات کی مزمت نہیں کی که اس نے بین الاقوامی قانون تورا ھے۔ حالانكة انكا بهيجا هوا جبج سر ذكسن کہه چکا هے که پاکستان نے بیں الاقوامي قانون کي خلاف ورزي کي هے يه كسقدر بانصافي هے - لهذا همين اپنے پرائم منسقر پر پورا بهروسه ھے، یقین ہے اور هم لوگ انکے بیان پر اور سچائی و بے خوفی پر خرش هیں -اس وقت انديا كا بچه بچه اور تمام جمول اور کشمیر کا بچه بچه یه چاهتا ھے کہ جس طرح سے بھی ھو یہ فیصلہ تسلیم و منظور کیا جانا چاهیئے جو کہ کشمیر دستور ساز اسمبلی نے کشمہر کا هددوستان کے ساتھ الحاق کا کیا ھے د يه الحاق آئيني، مضبوط اور قطعي هے ارر کشمیر کے سب علاقے واپس لئے جائيں - اسولت تک هماري حالت عجیب رهی هے که هم غیر یقینی حالت میں بھٹکتے رہے - لیکن پھر بھی هم نے کافی صبر و انتظار کیا ۔ . آخر الحاق كا تطعى يحته اور آئيلي

فیصله کرکے غیر یقیدی حالت کا خاتمه

کیا اور جیتے جاکتے مددوستان کا هی

پله پکوا هے - کانگریس گورنمنت نے اور

اسکے لیدروں نے جتنی یہ ساری

مدد کو تیار ہے ہم اس کے لئے ان کے شکرگزار ھیں اور جب ھم سب کے سب یک زبان هو کر کہه رهے هیں اور یقین دلا . م هيس كه الحاق كا فيصله قطعي يى دو چكا هے تو همارے پرائم منستر صاحب کو بھی آئینی طور پر اسے ماندا پریکا اور دنیا کو بھی ماندا يجيمًا كه أب همكو فيصله كر دينا هي که اب کوئی کشمیر میں ایمرجینسی (emergency) نہیں ھے اور کوئی اب رائے شماری نہیں هوگی یه سب یاکستان کا تھونگ ھے - اب حالات قطعی بدل چکے هیں - وقت آ رها ھے کہ میں پرائم منستر صاحب کو مجهور کروں که وہ اپیل کریں اس ملک کے جتنے دولتمند سرمایہ دار لوگ هیں وہ جتنا روپیہ هو سکے بجت میں داخل کریں اور گورنمنٹ دھن پانر لوگوں سے باقاعدہ روپیتہ وصول کرے -فائلینس منستر عاجب نے لوگوں سے نہایت شریفانہ اپیل کی ھے کہ روپیہ بنها کو گورنمنگ کو دبین - اب دوللامندون سرمایه دارون کو خود سوچنا چاهیلے که اگر ملک محفوظ و مضبوط ھے اور آزادی قائم رھی تو سب کچھ ھے اس لئے انہیں دل وسیع کرنے چاھیئیں اور تھیلیوں کے منہ کھول دینے چاهیدُین - جو پانچساله اسکیم چل رهی هے اسمین کروزوں روپیه خرچ هوگا ۔

همدردی دکهائی اور همارے سانه

بہترین سلوک کیا ہے اور اب بھی وہ

اور ساری پارتیار، تمام هددوستان هماری

[Sardar Budh Singh.]

لیکن جو اسکے نیھے کام کرنے والے مزدور ھیں، بھوکے اور ننگے ھیں انکی جان بچانے کے لئے بھی انتظام رھنا چاھیئے۔ گورتملت آف انتیا کو اور فائلیلس منستر صاحب کو چاهیائے که ولا مزدوروں کی حالت کو سدھارنے کے لگے ایک کمیشی بتهائیی - وه دیکی که اسقدر عالیشان مکانات، ریلین بل أور يراجيكتس كاكام بنانے والا مزدور کیوں اب تک غریب نادار و دکھی ہے -فرضیکه غربت و بیکاری کا کیسے خاتمه کیا جا سکتا ہے ۔

اب سوال يه يهدا هوتا هے كه اگر همیں آزادی کو قائم رکھنا ھے اور جنگ کی جو آگ کشمیر میں لگانے کی تیاری کی جا رهی هے اسکو دور کرنہ ھے کیونکہ اس کا اثر سارے ایشیا و هندوستان پر پریگا تو همیی پورے فررس (force) پوری طاقت کے ساتھ اور پوری همدردی سے جتنی بھی مالی امداد هو سکتی هے ایلے ملک میری مهیا کرنی چاهیئے - هم دشمر سے نہیں قرتے، جنگ سے نہیں قرت البته مخالفین کی طرف سے اندرونی كو بر يهدا كرنے كا خطره هے جسے روكفا ھے - اس کا علاج ملک کی اقتصادی حالت کو سدهارنا هے - حقیقت یه ھے کہ ھمارے ملک کی حالت اسوقت ایسی هے که بہت جلد غربت و بهکاری دور هونی چاهیئے - جسکے لئے کوشش کی جا رهی هے - اس لئے میں

فائنینس منستر صاحب سے اپیل کرتا هون که جمون و کشمیر مین اندستو (industry) كيائي، تعليم كيائي، سوكيس اور ريل وغيرة بذانے كيلئے، كميونتي يراجيكت اورياني سالة اسكيم کے لئے، گھر بنانے کیلئے، ریفیوجیوں کو أمداد ديلم انكو بسانے كيلئے زيادہ سے زياده جتني بهي امداد هو سكتي هي ضرر ديون - لفظي حساب كتاب اور بنیاپی کی باتوں سے وہاں کی ترقی نہیں ہو سکتی ہے -

(Time bell rings.)

غم لوگوں نے یہ قطعی فیصله کر رکھا هے کہ چاہے مماری جانیں چلی جائیں ليكن هم هددوستان كا سانه نهيو چهوړيي کا -

Mr. DEPUTY CHAIRMAN: Your time is up.

[For English translation, see pendix VII, Annexure No. 109.]

SHRI SARDAR SINGH (Rajasthan): Mr. Deputy Chairman, I see that the treasury benches are almost empty. I see that during the Budget debate, which is probably the most important debate of the year, not a single Cabinet Minister is present and only one Deputy Minister is present; and, of the Members of the Congress Party who are in an overwhelming majority in this House, not more than ten or twenty of them have been in attendance in the House during the greater part of this debate. It is a pity to see that the Members of the Congress Party have taken the proceedings of the Budget debate as nothing more than a meaningless formality. I am sorry to see this state of affairs.

I regret that I cannot join the chorus of fulsome adulation in which hon. Members have been indulging in congratulating the Finance Minister on his Budget. I also wonder if there is really very much sense in offering criticism since from the very attitude of the Congress Party there seems to be no intention on their part of paying any attention to any criticism which we might offer.

Nevertheless, Sir, I think it is my duty to say that I read this Budget with a sense of great deal of disappointment and, if I may say so, of frustration. Disappointment and frustration because the criticisms which have been offered in this House before this year—if I may say so, they have been offered on more than one occasion-have been ignored completely. These criticisms it seems have gone in through one ear our through the other.

Now what are the broad facts about this Budget, Sir? We have been told by the Finance Minister that for the last year the deficit financing proposed was of the order of Rs. 140 crores. Now, in actual practice the loans etc. which were raised amounted only to Rs. 80 something like crores. And if you add to that the surplus on the revenue account which Rs. crores, it means that there has been a shortfall in the deficit financing to the tune of a little over Rs. 50 crores. figures which These are the Finance Minister has given, and I of course take the figures which he has given. Now I would like to ask this question. In a country which we are trying to build up, where you have got plans and where there is all this • grandiose talk of community projects and all the rest of it, why is it that there has been a shortfall in estimates which you yourselves bad provided? It means that you not, for some reason or other, been able to spend what you yourselves have said you would spend. Now, what are the reasons? The reasons, I think, are quite plain. You have

got, Sir. three shortcomings. You have a lack of planners, you have a lack of projects, and you have a lack of managers. By managers I mean the administrators and the technical experts who would run these schemes. Now, when I say that you have got a lack of planners. I do not intend to cast any reflection on the members of the Planning Commission. You have got undoubtedly very able men in the Planning Commission, but a hand ful of men, however brilliant, cannot be expected to do this terrific job. And let us make no mistake about it: it indeed a terrific job. It is no good our planning in small terms and in moderate terms. And that is unfortunately what has been happening. because the position is this. You have got plenty of money to spend, yet you find that you are not able to absorb that money in the building up of our country. Now, why is that so? It is quite plain, Mr. Deputy Chairman, that your planning perts are not sufficient really to be able to cope with the job. You have not got the projects; they have no been worked out, with the that when you find that you are in a position to do certain things, you suddenly find that there is a lack of projects. Now, the same thing is true with regard to the actual managers, the people who are running these projects. Often have I heard it said by Members of the Government, not only of the Central Government, but also by Members of the State Governments, that we have a dearth of personnel; we lack engineers; we lack technical experts, and all round it is always a question of men, men and men-we haven't got the men. This applies with particular emphasis, Sir, to Rajasthan. What is the Central Government doing in order to build vo Rajasthan?

Mr. Deputy Chairman, I have spent considerable time in going through this Explanatory Memorandum. and I would crave the indulgence of the House to read certain items which will bear out my point. I turn, Sir,

[Shri Sardar Singh! to page 66 of this Explanatory Memorandum. The heading is "Industrial Development". Details of provisions are indicated below. Item I is "Grants to the Council of Scientific and Industrial Research". Item "Purchase of shares of Company to acquire Hopkins & Co. (Travancore) Ltd."; item 3, "Corporaion for Mineral & Sand Separation Industry": item 4. "Indian Telephone Industries"; and then Salt works, Hindustan Shipyard Ltd., Penicillin Factory, Machine Tools Factory, and the list goes on and gives 33 items. These 33 items are all for the industrial development of the country, but there is not one item here which applies to Rajasthan. I turn the page and come to page 68. I am just turning the pages at random, but this would apply to any page in this Explanatory Memorandum, Here you find electricity schemes. There eight. They cover Manipur, Tripura, Himachal Pradesh, Bhopal, Vindhya Pradesh, etc. but I fail to see any reference here to any work with regard to Rajasthan. However, I will not labour the point with regard to these particular lists.

Let us come to another section, a section which is very interesting, a section which is very important-III, "Notes on section Important Schemes". I turned to this section with a great deal of pleasurable anticipation since naturally I was anxious to know what it was that the Government had in view so far as Rajasthan was concerned. But what did I find, Sir? I found under the Ministry of Commerce and Industry, khadi industries, cottage and village industries, development of handloom industry, handicrafts, silk industry, the Indian Iron and Steel Company, expansion of Mysore Iron and Steel Works; then to Calcutta. go automatisation scheme; Bombay, expansion of telephone system; Delhi; Madras. Page after page I turn over in a section which consists οf some

pages but there is mention Rajasthan. Every important scheme that you come across seems to relate to Bihar. Uttar Pradesh or Punjab, while some pieces are thrown to Bombay, Bengal, etc. Is it because Rajasthan cannot plead its case at the Centre? What is the reason for this state of affairs, we have a right know. I trust the Finance Minister will tell us why it is that, although it is now five years since the State of Rajasthan was formed and it is now three years since your Plan came into operation, with the exception of the Chambal Hydro Electricity Scheme, a scheme whose first part only will be completed during the first Five Year Plan-even there from the speed with which it is being implemented we do not know whether it is dead or alive -vou have no other scheme for Rajasthan, whether it be irrigation, agriculture or industry. I can assure Members of the Government here that we have developed a sense of appointment, a sense of frustration in Rajasthan which it would be verv difficult to describe adequately, which it would be very difficult for you to understand to the full unless you happen to visit Rajasthan. I would invite any Member of this House to go to Rajasthan and see things himself. I hope they will accept the invitation.

Let me remind the members of this Government that the strength chain is the strength of its weakest link. You cannot afford to have lopsided developments. You cannot afford to build up this country in terms of certain States which you consider to be important and leave out other States which however unimportant by themselves-and I do not admit that Rajasthan is unimportant—form a part of the whole picture. You have got entire picture which is to have an balanced in all its parts. May I further point out that with this latest turn in the situation-I refer to the American aid given to Pakistan-the importance of Rajasthan as a border State, as a Frontier State has grown

up considerably. It is only natural and it is only important that Centre should therefore not forget the rights of Rajasthan and the interests which you serve in order to develop Rajasthan. Now I have no desire to go on hammering away at this point of our developing Rajasthan but I say this because the representation of Rajasthan at the Centre is so weak, so often the case of Rajasthan goes by default. In your entire Ministry, you have only got one representative of Rajasthan, i.e., a Deputy Minister. You have got one Parliamentary Secretary from Rajasthan and I think in the whole of your Secretariat organisation, you have got just one representative of Rajasthan who is at Joint Secretary level. Now I do not say all this because I am in favour of having provincial representation or having representation on the basis of the States. That is not what I advocating. But I do wish to rub it in .

MR. DEPUTY CHAIRMAN: Two minutes more.

SHRI SARDAR SINGH: But I do wish to rub it in that because Rajasthan has got so few people here who can talk and put the grievances of Rajasthan before the public, that is no reason why you gentlemen of the Congress benches should allow the case of Rajasthan to go by default. Therefore I say that I think fhe Government could have done very much more because apart from item of Rs. 3,40,000 which they have very magnificently set apart for the purpose of investigation of industrial projects, apart from that, vou have given nothing us and what I sincerely hope is-in fact if I may say so, Rajasthan can demand this as a matter of rightthat the Finance Minister should at least tell us why it is that you are not in a position to help us. We wish to work. People on our side have joined the Congress Government Rajasthan. We recognize that unity is required in order to develop that place. Now we ask the Centre to come forward and help us and if you

cannot, then at least tell us why it is that you are not in a position to help

PANDIT S. DUBE (Madhya Pradesh): Mr. Deputy Chairman, I welcome the Budget but before I proceed to deal with certain details on the figures side, I wish to point out certain matters in connection with the Pakistan-American aid that is so much in the air at the present moment. America has assured us will take every step to see that Pakistan does not use the arms aid which America has given to her against India. But these are mere words. If America is really honest about it, if America is really sincere about it, then I propose that these points should be put to America definitely. One is that America must recognize that accession of Kashmir to the final. That India is must be insisted upon. We insist upon it that before this thing can possibly be considered as an honest statement of the position of America, America must in unequivocal terms say that it accepts the accession of Kashmir to India. And as a necessary corollary to this it should say that no help will be given to Pakistan until this Kashmir question is settled. Once the question insist on this and decided, then it does not matter what kinds of aid America gives to Pakistan. We have in the past, attempted to get into a no-war pact with Pakistan; but we have failed. We cansider that if America is honest in its intentions, then America must see to it that Pakistan enters into a no-war pact with India. The policy America is apparently to create fringe of outposts against Communist expansion and it is with that view apparently-with that professed view -that she wants to make Pakistan as one of the bases from which America can fight Communist expansion. Now, if that is really so, I am quite willing. In fact, I would urge upon our that Government to insist upon it America gets bases in Pakistan and provides an army there. This army

[Pandit S. Dube.] will serve a double purpose. Not only will it see that Pakistan not attack India but it will also serve the further and original intention of America, that of resisting any aggression from the Communist power. It is because these bases will serve this double purpose that I am in full agreement with the idea of Pakistan giving bases to America so that really speaking America will be in a position to help in the protection of the borders of India should there be any such necessity. Now that the whole thing is settled, now that the programme of American aid to Pakistan is settled, the only way we can find out a way out of the difficulty is to see that America respects the neutrality of India and takes all possible steps to prevent any possible attack by Pakis-

tan upon India.

After having said that much, I now turn to another aspect of general consideration. My hon. friend Sardar Singh just now stated that Rajasthan was left out of the consideration of the Central Government. I have a similar complaint to make regarding the State of Madhya Pradesh. They have in vain been looking for assistance from the Central Go-Madhya vernment in Pradesh. fact, you may remember that there was a great deal of controversy regarding the steel plant which has now been finally settled and it is now to go to Orissa. But we are thankful in this respect that the Central Government has now taken upon itself the responsibility of investigating into the possibility of a second steel plant and it is hoped that the second steel plant will materialise in the not distant future. It is a great pity that these schemes for irrigation in Madhya Pradesh should have been knocked the head. I may tell you, Sir, that when the Linlithgow Commission came round to Madhya Pradesh in the year 1926, a great engineer—Sir Ganga Ram-was one of the members of • that Commission and stood on the banks of we the Narbada at Hoshangabad and watched the waters of the Narbada gushing forth—at Hoshangabad the Narbada is only about half a mile wide—Sir Ganga Ram said it was criminal on the part of the Madhya Pradesh to see all this huge volume of water flowing on without any use being made of it.

He said that in Punjab they had not allowed water to be wasted like this and he took us to task for not utilising the waters of the Narbada for the purpose of irrigating the northern districts of Madhya Pradesh.

Now, Sir, we have got two projects. One is Punasa on which Pradesh Government Madhva spent a considerable amount of money for investigation. There is another project, called the Tava project. blue-prints of both, I am told, ready and I only hope that it may be possible for the Central Government to include one or the other of these projects in its programme-in the north of Madhya Pradesh. A sımilar project called Wainganga in the south of Madhya Pradesh is awaiting fulfilment and awaiting materialisation. I hope and trust that it would be possible for the Central Government to take some of these schemes in hand and not allow the waters to be wasted as is being done for last so many centuries.

Sir, one important fact stands out in the case of this Budget and that important fact is a confession that we have not been able to spend what we budgeted for and that it is not possible to say whether we will able to spend all that money. confession is a remarkable fact cause on this fact rest many things. Firstly, if the law of probability is at all effective then what has happened will happen. If you have not been able to spend money in the past for certain reasons-and there is nothing to show that those reasons have ceased to exist-then in all probability you will not be able to spend in the future also especially when the tempo of expenditure is rising to such

heights as is expected during the next two years. Therefore, it strikes me that if, on these considerations, there is just a possibility that money may not be spent, then whatever money can be saved should surely go to prevent the imposition of further taxes. Taxes should only imposed when it is absolutely necessary to do so and it has not been made out to my satisfaction that the country is in such a state that these taxes are absolutely necessary. These are, at the most, anticipatory taxes, anticipatory in the sense that supposing this thing happens we require these taxes to be imposed and supposing they do not happen then the taxes are there all the same. Look at it from this point of view. There is a statement that Rs. 18 crores are due from Pakistan and it is because Pakistan is not paying this Rs. 18 crores that we have got to impose part of these taxes. It is also said that it is expected that Pakistan will give Rs. 9 crores in the next year. Supposing Pakistan does keep up to this expectation and gives the Rs. 9 crores, is the hon. Finance Minister able to give us an assurance that there will be a proportionate reduction in the taxes or that the taxes which have been imposed on account of the non-payment of the dues by Pakistan will be refunded? I suppose not. Therefore I say, Sir, that these are problematic considerations and I am against problematical considerations. As a matter of fact. Sir, my own outlook with respect to the Five Year Plan is that in this Five Year Plan we have bitten more than we can chew and I will further say that it is an entirely wrong procedure to have such a vast number of schemes dealt with in the first Five Year Plan. If we had been wiser-and the results have justified it-we could have followed Russia's example in a much more practical manner. As you will remember, Sir, Russia, insisted upon all the heavy industries in the first Five Year Plan. Nothing doing with respect to any other matter. They set their jaws hard and their minds were firmly set

on this fact and they determined that "we shall do nothing whatever except increase our heavy industries" when they increased the heavy industries they prepared the country other developments. It was then only that other matters came to be taken in that country. With great respect I submit that we are having so many subjects as the list read out by Shri Sardar Singh showed and when list is so very large it gives room to "You everybody to say: have done this. You have not done that. You have not. done much for bealth. You have not done much for education, this. and all the other things," and you have got to defend your position with respect to each of the 200 or 300 aspects of our development. I would very much like the Central Government in the next Five Year Plan at least to concentrate upon the vital things that are necessary for the development of the country. If heavy industry is vital then concentrate upon it. If, as a matter of fact, we have undertaken already certain jobs which we must finish, then finish those things and till then don't take other matters into consideration. For instance I am in perfect accord Kumari Shoilabala Das who said that all this expenditure of money on social development is wasted though I would not say that it would be wasted in other circumstances. In the present circumstances of the country, in the present set-up of the country I submit that the Government has taken too wide a responsibility too onerous a task upon its shoulders. That would be the case if we relegate the vital things to the background and try to spend money on every other consideration.

Sir, so many lakhs of people die of malaria in our country every year. Very well. You cannot stop this disease and you have not been able to prevent these deaths happening. You have not been able to prevent infant mortality. All right. Then

[Pandit S. Dube.]

why not stop these measures for a couple of years more and see that the vital necessities for the development of the country are provided for before you undertake this kind of work?

Similarly with respect to education, it strikes me as somewhat curious that those people who are the products of this education, those people who are present in this Council and in the other House, all seem to cry against the very education which has sent them up to this high status. We were all brought up in a system of education which we ourselves say is rotten. It means that we are bad and that we have not the ability to understand what is good for our country and what is bad for our country. We seem to be people who are utterly incompetent because you are condemning the education which we received.

SHRI H. P. SAKSENA: Whether that system is good or bad is not the point. The point is that we are to plan for the future by changing the present system of education.

Pander S. DUBE: Is it right for ourselves to say: "You are bad people. You are trying to find out still bad things for the future generation. You are incompetent to do so." Don't take up this excuse. It is not the education that is at fault.

MR. DEPUTY CHAIRMAN: Your time is up, Mr. Dube.

PANDIT S. DUBE: I will speak just for one minute more.

MR. DEPUTY CHAIRMAN: You have already taken more time, two minutes extra. All right.

Pander S. DUBE: I quite forgot about the time. I am only going to talk about one matter and that is that I hope that the Government has taken proper steps to see that the duties which it has imposed will be realised. We have seen in the past that whenever there was an agitation these duties had been waived or withdrawn.

The handloom industry has been freed from tax. The Calcutta Teachers' Strike gained what they wanted. The students of Allahabad gained what they wanted by strike and agitation. In the case of artificial silk Surat has stopped work. Ludhiana has threatened to stop work. I hope that the Finance Minister will stick to the taxes which he has imposed and not go back. Otherwise we will lose confidence in the method in which your taxes are imposed.

SHRI B. RATH (Orissa): I need not go into the condition of the country at present and the condition in which we find the Budget placed in our hands.

If we go through Part B of the speech, the Finance Minister starts with the reasons for the customs duty and import duty imposed already and then passes on and on till he again imposes excise duty on cotton cloth, on superfine at the rate of two pice per yard and on other varieties at one pice per yard.

Then we find he imposes different rates varying from Rs. 5 to Rs. 14 on soaps of different qualities and also on footwear. This is what he has to give this year as a present, so to say, to the middle class and common people of our country. There was a time when we were thinking that soap was a luxury, washing soap was a luxury, but that attitude has changed and I doubt, excepting a few, whether there will be many people who will say that these things today have not be-I have heard one come necessities. hon. Member from Bengal-I Bengal, because he is coming from Calcutta which is not the whole of Bengal-coming forward here and saving that betel-nut is also a luxury, and I think if he takes that logic to the logical conclusion, then he may ask the people of Orissa also to give up rice saying that since one-fifth of the people of Orissa live on forest products, therefore rice is a luxury and as such it can be given

up. I am not of that brand and as such all that I know is that a vast majority of people-and nobody will deny it—use betel-nuts, and I feel that the Finance Minister has no right to impose so much of tax on betel-nut. Practically the price of betel-nut would be reduced to half if this tax had not been imposed. He wants to tax the poor in order to enrich himself and in order to save the millowners he wants to cut the duty on 1aw cotton which is imported and he wants to impose it on the finished goods so that he could collect money from the consumers of country. That is his way and the wnole Budget must be understood in that way. Sir, this attack on the common people was started some time back and when it becomes unbearable in the future, it will never be tolerat-We know the Government has machinery of its own to deal intolerance. They have dealt intolerance in Calcutta very recently when the teachers struck work. I am not going into the details of that, but what has been done? The Government had to concede some of their demands but in order to save face what have they done? I would submit that it is the Central Government that must be held responsible; it is the Home Ministry which must be held responsible for the vast number of political and trade union workers of different parties being detained in Calcutta even today, the ground being that they sympathised with and supported the teachers' strike. I wonder whether the Preventive Detention Act was passed to put persons in jail because they sympathise with and support a certain section of the community which has been proved to be just, which has been proved to have a reasonable basis for their demands. If that is so, then sympathising with cannot and supporting such people be the ground for being detained under the Preventive Detention Act. I demand of the Home Ministry to come out with a clear statement whether the Bengal Government is justified in using the Preventive Detention

Act to put in 60 persons, besides the 300 who are already there, in prison on the plea that they supported and sympathised with the strike and for no other reason whatsoever. I demand an answer because the Home Ministry might say, "We have a Board, there will be charge sheets and the Advisory Board will consider their cases and pass judgments and then they will be released" but it is none of my business. I want to know if they are justified in detaining them under the Preventive Detention Where is the question of giving a reply to the charge sheets? Where is the question of their cases being examined by the Advisory Board? I demand that the Home Ministry should immediately issue orders that persons in such cases must be released and see that such things do not happen in the future

Secondly, Sir, I would like to bring to the notice of the Finance Minister one thing. I will not go into details. One of the MLAs, of West Bengal Assembly while discussing the Budget brought it before the House how the great Birlas and Dalmias, Gujjarwalas and others have evaded paying income-tax and also cheated the Government by not paying sales tax. He has brought definite charges on the floor of the Bengal Assembly, but I am not going to repeat them. Certain newspapers have come out.....

MR. DEPUTY CHAIRMAN. That is what exactly you are doing.

SHRI B. RATH: I am not going into details, Sir.

MR DEPUTY CHAIRMAN: Do not mention any names.

SHRI B. RATH: It is a public statement because it has come out in the papers. It has been debated in West Bengal Assembly. It has come out in all the papers.

MR. DEPUTY CHAIRMAN: Avoid names.

SHRI B. RATH: A section of the Calcutta newspapers has come to certain conclusions about the changes that have been made in the composition of the Income-tax Investigation Commission. There were three members in the Income-tax Investigation Commission, of whom two members ---Mr. Nargolwala and Baini Prasad--have been transferred to other depart-Mr. Nargolwala has come to ments. the Central Secretariat, and Mr. Baini Prasad has gone to the Labour Tribunal. And their places have been filled up by other persons one of whom was a judge in a case in which these salestax affairs of Birlas were being consi-That judge gave a judgment dered. that Mr. Birla is liable to pay only Rs. 487, whereas afterwards, the Birla Paper Mills have themselves ted that they have to pay much more. I would like to know whether the comments that have been made by the Calcutta papers are justified or not; whether it was right to transfer two members of the Income-tax Investigation Commission and replace them by two other members. It is for you te reply and I am not going to add anything more.

Now, Sir, the next question is with regard to the River Valley Project. I refer to the Hirakud Project because I am now in a position to that the Government of India has wasted a huge amount of money in certain respects with regard to the Hirakud Project. Some amount money has been spent in getting machines and plants which cannot used to their full capacity. I am still awaiting the reply of the Planning Minister-for the last two years-in regard to the capacity of these plants. Also, I would like to know from the Irrigation and Power Ministry as what have been the modifications the Hirakud Dam Project after the appointment of the new Chief Engineer. One modification is that the Power Channel of Spillway Work has been replaced by stone masonry work and the cement concrete work has

abandoned except for the foundation portion. When such a modificationand it is a major modification-is made, how much more money is going to be spent? If this modification were necessary, why should not the Irrigation and Power Ministry decide that this should be done, even earlier? So, whether the amount that has been wasted in the setting up of this plant will be deducted from the amount that has been spent in the Hirakud Dam Project, that is what I would like to know. And secondly, Sir. the other great modification that has been made is this. The whole work which was supposed to be done by the department itself has completely gone over to the contractors. With the coming in of the new Chief Engineer, almost all the work except the supervision work is being done by contractors. And as such what happens is that the workers are more governed by contractors and they are getting still less wages. The question of providing them with houses or with medical facilities is no concern of the Government, and as such the workers are being left to the mercy of these contractors. And now when we make demands for the welfare of the labourers, the Minister comes and that since they are under the contractors, Government cannot do much. And what about those who are working under the department itself? When we ask questions about them, the Minister says "Why did they not come to me with their demands" as if Chief Engineer there is not a final and a competent authority in respect of their demands. It is always weak side, the workers, who will be blamed. If they go to the Chief Engineer, it will be said "Why did they not go to the Minister?" And if they go to the Minister for Irrigation and Power, it will be said "Why did they not go to the Planning Minister. to the Prime Minister and to the President?" But my point is this. have the demands of the workers not been settled as yet? Their demands are known to the Minister. If I had a little more time, I could have shown

that the Minister definitely tries to see that the demands of the workers are not fulfilled Why were the demands not settled when Mr. Kunwar Sain was the Chief Engineer? demands are continuing since that Sir, I would suggest that instead of going into the merits of the case now, if the Government members are honest in their utterances, should appoint a committee of two or three men to investigate into the affair and find out as to who is responsible for the burning of the land rover which is alleged to have been burnt by the workers. I can say that some big officers of the Dam project were present on the spot. Workers were on the contrary beaten and some of them were killed. When they away, the land rover was burnt and an attempt is being made now to blame the workers I would say that it is the other party and not the workers who will be held responsible for

And thirdly, Sir

MR. DEPUTY CHAIRMAN: Two minutes more.

SHRI B. RATH: Why not give me five minutes more?

MR DEPUTY CHAIRMAN: Two minutes more.

SHRI B. RATH: Then, Sir, I would say something about the uplift scheduled tribes and scheduled castes, and the amount that is being spent. I had the opportunity of visiting the Adıvası mela of my State where found that articles manufactured by the students of Seva Ashrams sold. And I thought that if that was the way how the scheduled tribes and scheduled castes people were going to be educated; long live our education. There are 32 Ashram schools and 575 Seva Ashram schools in which total number of boys getting education is only 28,498, whereas the Adivasi boys between the age of 6 and 11 are about 3.6 lakhs. Only seven and a half per cent. of boys of the school-going age are getting education after five years of attempt, and how

many years will it take to give even elementary education to our Adivasi children? Then the question is in which language they will be taught whether it will be in Oriya or in their own mother tongue, because, unless these children are taught in their own mother tongue, it is absolutely useless. No attempt is being made in my State-I do not know about the other States but the same thing might be happening there also as in Orissa-to encourage the education of the Adivasi children in their own mother tongue

Secondly, these Ashram and Sevashram schools, where are they leading us to? After passing out of these Ashram schools, i.e., after passing the fifth standard, these boys will have no chance to study in the higher classes, because these schools and their curriculum are such that they will not fit in with the secondary education system. So, I would ask this House to honestly consider whether or not money is being wasted on these boys. This may give them some sort of vocational instruction, but these boys will not have the opportunity to get higher education. If that is all that we are doing now, then I would say that it is time that we reconsider and revise our whole programme, and see that more money is spent on them better facilities are given to them.

SHRI CHANNA REDDY (Hydera-Mr. Deputy Chairman, I welcome this Budget which has got the characteristic of a nation-building Budget. I also congratulate the Finance Minister for having presented this Budget in a prudent and competent manner. This Budget, like our other previous Budgets, is mainly aimed at the completion of our stupendous Five Year Plan. Therefore it is necessary, to achieve this purpose, to mobilise the resources of our country This sort of mobilisation can be canried out in three ways: namely, more of deficit financing; more of taxation and more of borrowing. First of all, [Shri Channa Reddy.]

I would like to deal with the problem of deficit financing. There is no room for criticising deficit financing because many experts are of the opinion that under the conditions we are now having, we can afford to have recourse to deficit financing without any fear of inflation. Moreover, I would like to remind the House that an eminent economist of our country has expressed the view that deficit financing is a safe and effective means of securing economic progress, provided it was applied at the proper time and in proper doses by a competent doctor. 1 am more than convinced that the hon

the Finance Minister is a competent doctor and his diagnosis and his doses will guarantee the economic progress of our country. Therefore I see no meaning in Mr. Rajah's criticism that the operation would be successful but the patient would die.

MR. DEPUTY CHAIRMAN: We will continue on Monday. The House stands adjourned till 2 p.m. on Monday.

The Council then adjourned till two of the clock on Monday, the 8th March 1954.